

Annual Report 2016-17



CENTRAL INFORMATION COMMISSION

Annual Report 2016-17



Central Information Commission

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Chapter 1

Introduction

The Constitution of India has enshrined the principles of democracy, by guaranteeing to its citizens certain Fundamental Rights. Article 19(1)(a) and Article 21 of the Constitution of India, by implication, guarantee to the citizens of India the right to know everything done by public functionaries.

The Central Information Commission was established in October 2005 under the Right to Information Act, 2005 (RTI Act). The RTI Act provides for setting up of the practical regime of Right to Information for citizens to secure the right to access to information held by or under the control of public authorities. The legislative intent behind the enactment of the RTI Act is to foster transparency and accountability in the working of every Public Authority, bridge the gap between the information provider and the information seeker, enhance efficiency in administration of public authorities, mitigate corruption and promote good governance.

Salient features of the RTI Act

1.2 Public Authority

As per **Section 2(h)** of the RTI Act, a 'Public Authority' means any authority or body or institution of self government established or constituted by or under the Constitution, any other law made by the Parliament, any other law made by the State Legislature and notification issued or order made by the appropriate government. It includes any 'body' owned, controlled or substantially financed and non-government organizations substantially financed directly or indirectly by funds provided by the appropriate government.

1.3 "Right to Information"

As per **Section 2(j)** of the RTI Act, 2005, the 'Right to Information' means the rights of a citizen to seek any information accessible under this Act, which is held by or under control of any Public Authority and includes the right to inspection of work, documents, records which includes any document, manuscript and file and any electronic records, take notes, extracts or certified copies of documents or records, take certified samples of material and obtain information as stored in any electronic mode or through print outs wherein such information is stored in a computer or in any other device.

1.4 Exemption from Disclosure of Information

No right is unfettered and therefore while promoting institutional integrity and transparency, **Sections 8, 9, 10, 11 and 24** of the RTI Act enlist exemptions/ limitations

on disclosure of certain information. Essentially, as per the RTI Act such information is exempt from disclosure which affect the sovereignty and integrity of the country in a prejudicial manner and also its security, strategic, scientific or economic interests, commercial confidence, trade secrets, or intellectual property, information causing breach of privilege of Parliament or the State Legislature, information forbidden to be published by any court of law etc. It also includes provisions for protecting the privacy of an individual. Furthermore, certain intelligence and security organizations have been exempted from disclosure of information, except information pertaining to allegations of corruption and human rights violations. Moreover, wherever the competent authority feels that larger public interest warrants disclosure, the information may be provided.

1.5 Suo-Motu Disclosure

Section 4 of the Act provides for obligations of public authorities regarding mandatory disclosure on various aspects of structure and functioning of Public Authorities and requires that they make suo-motu disclosure in public interest through various means of communication. This is an essential ingredient for broadening and deepening of the transparency regime brought into being by the RTI Act. This Section also emphasizes the need for using electronic means for record upkeep, management and dissemination of information in order to make information easily accessible. Indeed, a robust record management is at the very heart of a transparency regime.

1.6 Three tier System under RTI Act

The Act has established a three tier structure for enforcing the right to information.

The First tier is Central Assistant Public Information Officer Central Public Information Officer (CAPIO/CPIO) in a Public Authority designated as such under section 5 of the RTI Act. The CAPIO/CPIO is required to provide information to an RTI applicant as expeditiously as possible and in any case within 30 days of the receipt of a request as per section 7, unless it is exempt from disclosure or relates to a third party or held by another Public Authority, in which case it should be transferred to that Public Authority within 5 days of the receipt of the application as per section 6 (3).

The Second tier is designated as the First Appellate Authority (FAA). As per the mandate of the RTI Act, an RTI applicant who does not get the required information within the specified time or is aggrieved by the decision of CPIO may, within thirty days, address/prefer his first appeal to an officer senior in rank to CPIO in each Public Authority. Together, the CPIO and the FAA constitute the cutting edge of this 'practical regime of information' as envisaged in the preamble of the Right to Information Act.

At the third tier, the Central Information Commission has been established as the apex appellate authority under the RTI Act 2005. An information seeker can file a second appeal before the Central Information Commission against the order of FAA, if he is not satisfied or does not receive an order from FAA within the specified time as per section 19 (3) of the RTI Act.

1.6.2 Complaint

A complaint can also be filed before the Central Information Commission in certain circumstances as enshrined in Section 18 of the RTI Act, for reasons such as (i) where the Public Authority has not appointed a CPIO or (ii) the CPIO has refused to accept an RTI application, or (iii) the CPIO has not given a response within the specified time limit or (iv) the CPIO has given incomplete, misleading or false information or (v) where unreasonable fee has been demanded by CPIO etc.

1.7 Powers and Functions of the Central Information Commission

The RTI Act 2005 through its **Sections –18, 19 and 20**, prescribes the powers and functions of the Commission in dealing with appeals, complaints and penalties respectively.

1.7.2 Preparation of Annual Report

As per section 25 of the RTI Act, the Commission is required to prepare an Annual Report after the end of each year on the implementation of the provisions of the Act during that year which is to be forwarded to the appropriate Government, which, in turn, is required to lay the report before each House of Parliament.

1.7.3 Section 25

Various clauses under Section 25 deal with preparation of the Annual Report and submission of information to the Commission by the Public Authorities for preparation of the Annual Reports, prescribing the contents of the Annual Report as well as bestowing power on the Commission to make recommendations to the Public Authority so as to bring practices of the Public Authority in consonance with the provisions and the spirit of the RTI Act.

As per section 25(3), each report shall state in respect of the year to which the report relates,-

- (a) the number of requests made to each Public Authority;
- (b) the number of decisions where applicants were not entitled to access to the documents pursuant to the requests, the provisions of this Act under which these decisions were made and the number of times such provisions were invoked;

- (c) the number of appeals referred to the Central Information Commission or State Information Commission, as the case may be, for review, the nature of the appeals and the outcome of the appeals;
- (d) particulars of any disciplinary action taken against any officer in respect of the administration of this Act;
- (e) the amount of charges collected by each Public Authority under this Act;
- (f) any facts which indicate an effort by the Public Authorities to administer and implement the spirit and intention of this Act;
- (g) Recommendations for reform, including recommendations in respect of the particular Public Authorities, for the development, improvement, modernization, reform or amendment to this Act or other legislation or common law or any other matter relevant for operationalising the right to access information.

Further, as per section 25(5), if it appears to Commission that the practice of a Public Authority in relation to the exercise of its functions under this Act does not conform with the provisions or spirit of this Act, it may give to the authority a recommendation specifying the steps which ought in its opinion to be taken for promoting such conformity.

The Annual Report of the Commission is based on the inputs received from the Public Authorities on the implementation of the RTI Act.

Chapter 2

Analysis of RTI Regime: Implementation of RTI Act by Public Authorities in 2016-17

2.1 Institutional Arrangements

2.1.1 To fulfill its mandate of preparing and submitting the Annual Report, the Commission invites online returns in a prescribed pro-forma from the Public Authorities in accordance with **Section 25(3)** of the RTI Act. All Public Authorities as defined under **Section 2(h)** of the RTI Act are required to be registered with the Commission for this purpose.

2.1.2 Registration of Public Authorities

It is expected that all entities qualifying as Public Authorities are registered by the Ministries/Departments. It is, however, possible that some entities may not have been registered as Public Authorities. Whenever any complaint of this nature is received, the Commission can, after deliberation, give directions to register an entity as a Public Authority. The Commission has also taken a pro-active role and directed that a uniform pattern be followed while registering Public Authorities by merging of similar type of Public Authorities. However, it is clarified that the right for inclusion and deletion of the Public Authorities vests with the controlling Ministries/ Departments.

2.1.3 Trends in registration and return submission of Public Authorities

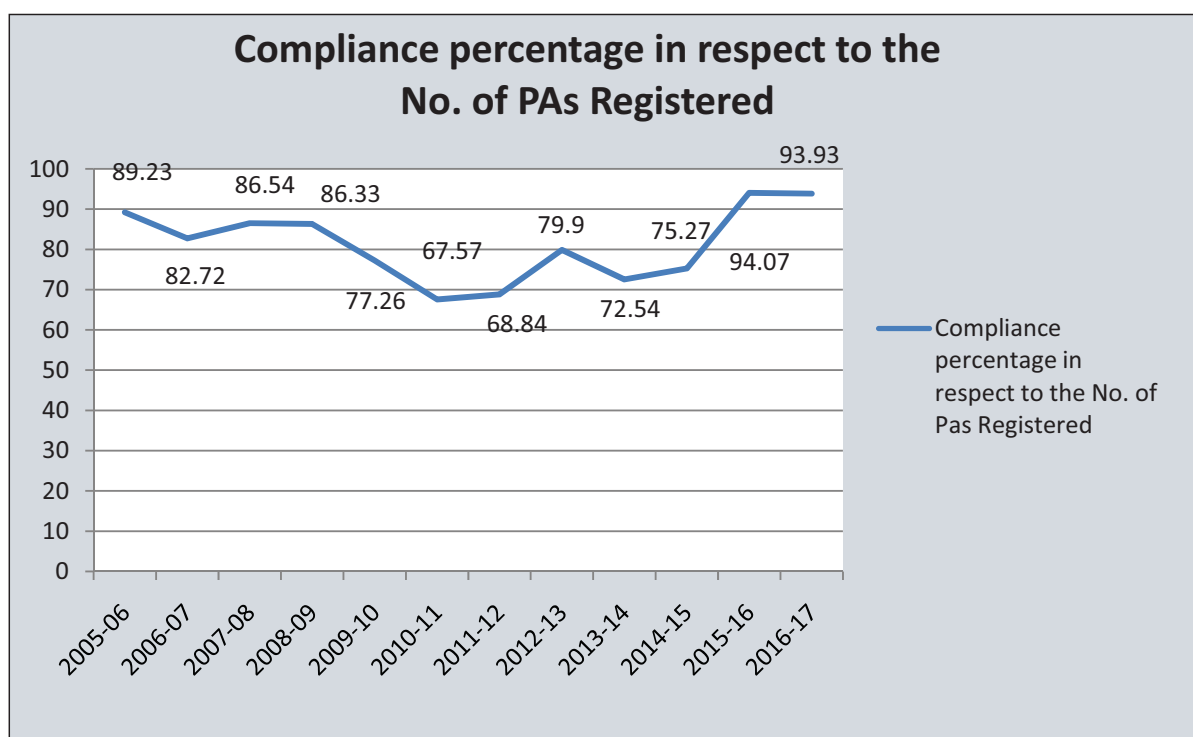
Table 2.1 and Figure 2.1 give the trend of registration of Public Authorities during the last 12 years. The numbers undergo change for various reasons viz creation/ identification/deletion of Public Authorities, directions of the Commission or superior Courts etc.

Table 2.1
No. of Public Authorities registered with the Commission in last 12 years

Year	Total PAs	PAs who have submitted returns	PAs who have not submitted returns	Percentage Compliance
2005-06	938	837	101	89.23
2006-07	1412	1168	244	82.72
2007-08	1597	1382	215	86.54
2008 -09	1770	1528	242	86.33
2009-10	1847	1427	420	77.26
2010-11	2149	1452	697	67.57
2011-12	2314	1593	721	68.84
2012-13	2333	1864	469	79.9
2013-14	2276	1651	625	72.54
2014-15	2030	1528	502	75.27
2015-16	2023	1903	120	94.07
2016-17	2092	1965	127	93.93

93.93% of Public Authorities submitted returns during the reporting year 2016-17, which is slightly lower than the percentage compliance in previous year 2015-16. There is an increase of 69 public authorities with the database of the Commission in reporting year, which is an addition of 3.41% over the authorities registered in the previous year. Thus, it is clear that a higher number of public authorities (61) submitted their returns during the reporting year which is 3.20% higher in comparison to previous year. However, due to increase in the total number of Public Authorities registered, compliance percentage during the reporting year shows a marginal decline. The graph below depicts the performance of the public authorities in respect of their statutory obligation to submit annual returns.

Figure : 2.1



2.2 Submission of Quarterly Returns

The Commission requires every Public Authority to submit four quarterly returns for assessment of their performance during a year. Any Public Authority, which fails to submit their return even for a single quarter, is treated as defaulter for this purpose. The Commission in the present report has analyzed performance of only such Public Authorities who have submitted returns for all four quarters. Table 2.2 gives details of returns by Public Authorities. As against 2092 registered Public Authorities, 1965 have submitted returns for all quarters.

Table 2.2
Summary of returns by the Public Authorities

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs who filed Annual Return	Percentage Compliance
1	Ministry of Statistics & Programme Implementation	2	0	0.00%
2	UT of Dadar& Nagar Haveli	1	0	0.00%
3	UT of Lakshadweep	1	0	0.00%
4	Ministry of Road Transport & Highways	3	1	33.33%
5	Ministry of Women & Child Development	7	4	57.14%
6	Ministry of Steel	15	11	73.33%
7	Ministry of New & Renewable Energy	4	3	75.00%
8	Ministry of Petroleum & Natural Gas	23	19	82.61%
9	Ministry of Finance	210	174	82.86%
10	Ministry of Youth Affairs & Sports	6	5	83.33%
11	Ministry of Home Affairs	33	28	84.85%
12	Ministry of Health & Family Welfare	123	105	85.37%
13	Ministry of Social Justice & Empowerment	23	20	86.96%
14	Ministry of Earth Sciences	10	9	90.00%
15	Ministry of Chemicals & Fertilizers	32	29	90.63%
16	Ministry of Human Resource Development	161	147	91.30%
17	Ministry of Law & Justice	13	12	92.31%
18	Ministry of Shipping	28	26	92.86%
19	Ministry of Science & Technology	89	83	93.26%
20	Ministry of Labour& Employment	45	42	93.33%
21	Ministry of Defence	52	49	94.23%
22	Ministry of Communications & Information Tech.	19	18	94.74%
23	Ministry of Urban Development	21	20	95.24%
24	Ministry of Tourism	25	24	96.00%
25	Ministry of Information & Broadcasting	26	25	96.15%
26	Ministry of Micro, Small and Medium Enterprises	64	62	96.88%
27	Ministry of Commerce & Industry	46	45	97.83%
28	Ministry of Corporate Affairs	63	62	98.41%
29	Ministry of Agriculture	199	196	98.49%
30	UT of Delhi	200	198	99.00%
31	Ministry of Personnel, Public Grievances & Pensions	11	11	100.00%
32	Cabinet Secretariat	1	1	100.00%
33	Comptroller & Auditor General	1	1	100.00%
34	Department of Atomic Energy	34	34	100.00%
35	Department of Space	1	1	100.00%
36	Election Commission of India	1	1	100.00%
37	HIGH COURT OF DELHI	1	1	100.00%
38	Ministry of Civil Aviation	11	11	100.00%
39	Ministry of Coal	13	13	100.00%

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs who filed Annual Return	Percentage Compliance
40	Ministry of Consumer Aff., Food, & Public Dist.	28	28	100.00%
41	Ministry of Culture	43	43	100.00%
42	Ministry of Development of North Eastern Region	5	5	100.00%
43	Ministry of Drinking Water and Sanitation	1	1	100.00%
44	Ministry of Environment & Forests	35	35	100.00%
45	Ministry of External Affairs	100	100	100.00%
46	Ministry of Food Processing Industries	1	1	100.00%
47	Ministry of Heavy Industry & Public Enterprises	27	27	100.00%
48	Ministry of Housing & Urban Poverty Alleviation	6	6	100.00%
49	Ministry of Mines	9	9	100.00%
50	Ministry of Minority Affairs	7	7	100.00%
51	Ministry of Panchayati Raj	1	1	100.00%
52	Ministry of Parliamentary Affairs	1	1	100.00%
53	Ministry of Power	17	17	100.00%
54	Ministry of Railways	15	15	100.00%
55	Ministry of Rural Development	5	5	100.00%
56	Ministry of Textiles	19	19	100.00%
57	Ministry of Tribal Affairs	4	4	100.00%
58	Ministry of Water Resources	19	19	100.00%
59	Planning Commission	1	1	100.00%
60	President	1	1	100.00%
61	Prime Minister's Office	1	1	100.00%
62	UT of Andaman & Nicobar	1	1	100.00%
63	UT of Chandigarh	76	76	100.00%
64	UT of Daman & Diu	1	1	100.00%
65	UT of Pondicherry	49	49	100.00%
66	Vice-President	1	1	100.00%
	Total	2092	1965	93.93%

2.3 Analysis of Annual Returns filed by the Public Authorities

The Public Authorities have to register themselves by providing various details including their category i.e. whether it is an attached office, subordinate office, government company etc. During the reporting year 2016-17, following types of Public Authorities have submitted Annual Returns:

- **Independent Ministry/Department**
- **Department under Ministry**
- **Attached Office**
- **Subordinate Office**

- Corporation
- Government Company
- Board
- Society under Societies Act
- Government Co-operatives
- Others

Table 2.3 presents the category wise registration of Public Authorities. It is seen that the Subordinate offices constitute the highest number (607) of Public Authorities, being 29.01% of the total. The Government Co-operatives constitute the lowest numbers (4), being 0.19% of the total.

Table 2.3
Total number of Public Authorities Registered with the Commission,
the percentage of each to the total, those who have submitted
Annual Returns and their percentage

S. No.	Category	Number of PAs	% age to the total of PAs	Number of PAs who have submitted Annual Return	% age of PAs who have submitted Annual Return
1	Govt. Company under Companies Act	150	7.17	141	94
2	Subordinate Office	607	29.02	561	92.41
3	Attached Office	261	12.48	249	95.40
4	Others	560	26.77	525	92.28
5	Independent Ministry/Department	50	2.39	46	90.2
6	Department under Ministry	42	2.01	40	95.24
7	Corporation	79	3.78	78	98.73
8	Board	48	2.29	44	91.67
9	Society under Societies Act	291	13.91	276	94.85
10	Govt. Co-operatives	4	0.19	4	100
	Grand Total	2092	100	1965	93.93

2.4 RTI applications - Data in a nutshell

2.4.1 Table 2.4 presents some key information on number of Public Authorities, viz:

- Number of registered public authorities with the Commission.
- Opening balance of RTI returns.
- Total number of RTI applications pending for disposal at the end of the reporting year.
- Number of requests for information rejected.
- The rejection percentage vis-a-vis number of applications received during the reporting year in last 5 years.

No significant change has been noticed in the trend of rejecting RTI applications by the public authorities during the reporting year. The percentage of rejection of RTI application has been 6.70% during the reporting year, which is almost same in comparison to previous year 2015-16, when rejection percentage in respect to applications received was 6.62%.

Figure 2.2 and Figure 2.3 describe total number of RTI requests pending for disposal at the end of the reporting year and Percentage of rejection vis-a-vis number of applications received during last five years respectively

Table 2.4
Disposal of RTI Applications by Public Authorities during 2012-13 to 2016-17.

Key Aspects	2012-13	2013-14	2014-15	2015-16	2016-17
Number of Public Authorities registered with the Commission	2333	2276	2030	2023	2092
Opening Balance of RTI Request	75331	128447	89785	188538	212448
No. Of RTI Requests Received	811350	834183	755247	976679	917009
Total number of RTI requests = Opening Balance of RTI Request + No. Of RTI Requests Received	886681	962630	845032	1165217	1129457
Number of requests for information rejected	62231	60127	63351	64666	60428
Percentage of rejection viz-a-viz number of applications received during the reporting year	7.70%	7.21%	8.39%	6.62%	6.59%

Figure:2.2

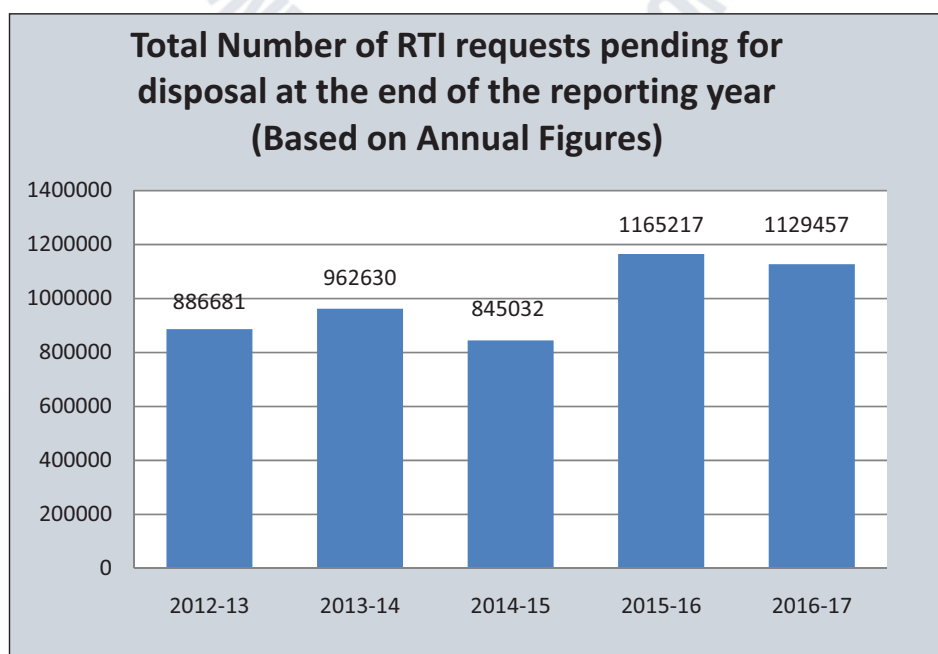
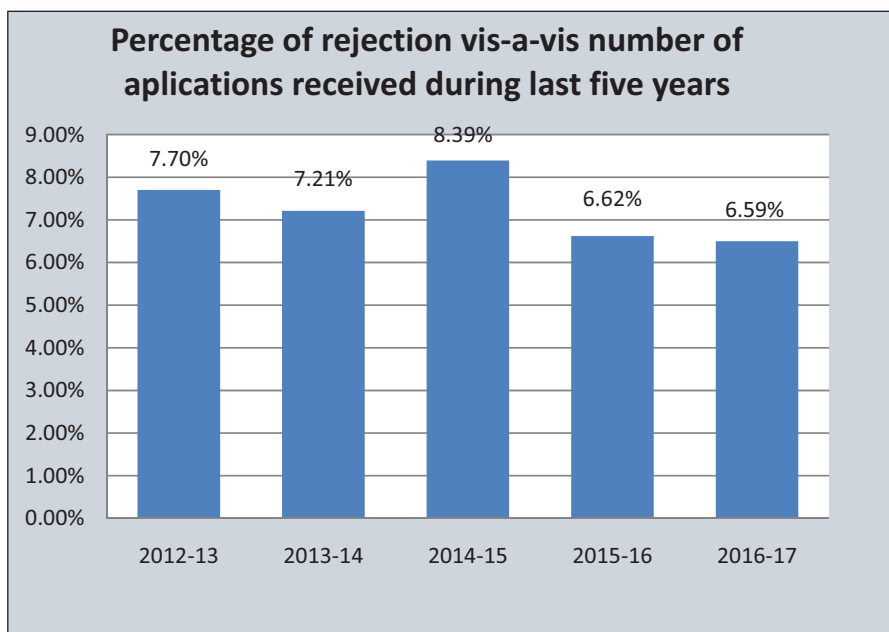


Figure: 2.3



2.4.2 Trends in the receipt of RTI applications over the years

RTI applications received went down by 6.1% during the reporting year in comparison to previous year 2015-16. An increase of 5.48% was observed in 2015-16 in comparison to 2014-15. There was a decrease of 9.46% in 2014-15, whereas an increase of 2.18 % was observed in 2013-14 in comparison to respective previous years. Thus a fluctuating trend is seen in receipt of RTI applications during last five years.

2.4.3 Percentage rejection of RTI application by various categories of Public Authorities:

The Table 2.5 presents the receipt of RTI applications and their rejections by the various categories of Public Authorities of the Government of India during reporting year 2016-17.

Table 2.5
Distribution of applications received and rejected by Public Authorities during the reporting year 2016-17.

S.No.	Category	No. of Requests Received	No. of Requests Rejected	% age of Requests Rejected
1	Govt. Company under Companies Act	112106	20736	18.50%
2	Subordinate Office	98437	11303	11.48%
3	Attached Office	129044	11828	9.17%
4	Others	147450	7258	4.92%
5	Independent Ministry/Department	165598	3204	1.93%

S.No.	Category	No. of Requests Received	No. of Requests Rejected	% age of Requests Rejected
6	Department under Ministry	159260	2965	1.86%
7	Corporation	66572	2238	3.36%
9	Board	29178	516	1.77%
9	Society under Societies Act	9285	374	4.03%
10	Govt. Co-operatives	97	6	6.19%

Table 2.6 presents the receipt of RTI applications and their rejections by the major Ministries/Departments/Independent Public Authority of the Government of India during the reporting year 2016-17.

Table 2.6
RTI application and their rejections in top 20 (as per RTI request)
Ministries/Departments.

S. No	Ministry/Independent Department	No.of Requests Received	No.of Requests Rejected	%
1	Ministry of Finance	151186	27833	18.41
2	Ministry of Communications & Information Tech.	103508	2826	2.73
3	Ministry of Railways	99255	814	0.82
4	UT of Delhi	87828	433	0.49
5	Ministry of Human Resource Development	63183	852	1.35
6	Ministry of Home Affairs	59828	9623	16.08
7	Ministry of Defence	58339	3975	6.81
8	Ministry of Personnel, Public Grievances & Pensions	34775	2002	5.76
9	Ministry of Health & Family Welfare	22018	378	1.72
10	Ministry of Petroleum & Natural Gas	18899	1806	9.56
11	Ministry of Labour & Employment	16836	2420	14.37
12	Ministry of Urban Development	15271	137	0.90
13	Prime Minister's Office	12787	1306	10.21
14	Ministry of External Affairs	13407	76	0.57
15	Ministry of Coal	13400	952	7.10
16	Ministry of Agriculture	10140	248	2.45
17	UT of Chandigarh	9972	184	1.85
18	Ministry of Consumer Aff., Food & Public Dist.	8706	195	2.24
19	Ministry of Civil Aviation	7527	357	4.74
20	Ministry of Corporate Affairs	7512	434	5.78

2.4.4 Sections of RTI Act invoked for rejecting applications

Table 2.7 below gives the details of the various sections of the RTI Act which were invoked for rejecting applications during reporting year 2016-17:

Table 2.7
Sections invoked for Rejection of RTI Application.

Sections Invoked for Rejection of RTI Application	2015-16	2016-17	% Decrease/Increase
8(1)*	47%	51%	4%
9**	1%	1%	0%
11*	2%	2%	0%
24**	7%	11%	4%
Others	43%	35%	-8%
Total	100%	100%	

***Section 8(1)**—Exempts such information from disclosure which affects, the sovereignty and integrity of the country as also its security and strategic, scientific or economic interest, commercial confidence, trade secrets, or intellectual property, or those which are expressly forbidden to be published by any court of law / tribunal or which may constitute contempt of court, as also such information causing breach of privilege of Parliament or the State Legislature, or those available to a person in his fiduciary relationship, or those received from foreign Government, those disclosures which would endanger the life of physical safety of a person, or those which would impede the process of investigation and finally Cabinet papers including deliberations of Council of Ministers, Secretaries, Officers.

****Section 9** —Exempts information from being disclosed where providing access would involve an infringement of copyright subsisting in a person other than the State

***Section 11**-Prescribes procedure to be followed for third party information being disclosed or otherwise

****Section 24**-Exempts information from being disclosed in respect to specified intelligence and security organizations

2.5 Number of First Appeals under section 19(1) of RTI Act and their disposal

A person who is aggrieved by the decision of CPIO can file an appeal with the officer who is designated as First Appellate Authority by the Public Authority.

During the reporting year 2016-17, a total of 1,09,942 first appeals were filed under **Section 19 (1)** of RTI Act and 1,06,136 appeals (96.53%) were disposed by the designated Appellate Authorities. In comparison to the previous year 2015-16, there is a decrease of 92 (0.08%) numbers of appeal petitions in total number of appeals received by the Public Authorities during reporting year 2016-17. The same trend has been observed in disposal of first appeals during the reporting year in comparison to previous year.

2.6 Top twenty Public Authorities receiving RTI Applications

The following Table 2.8 gives the number of RTI applications, First Appeals and Second Appeals/Complaints received in top 20 (as per RTI applications) Ministries/ Departments.

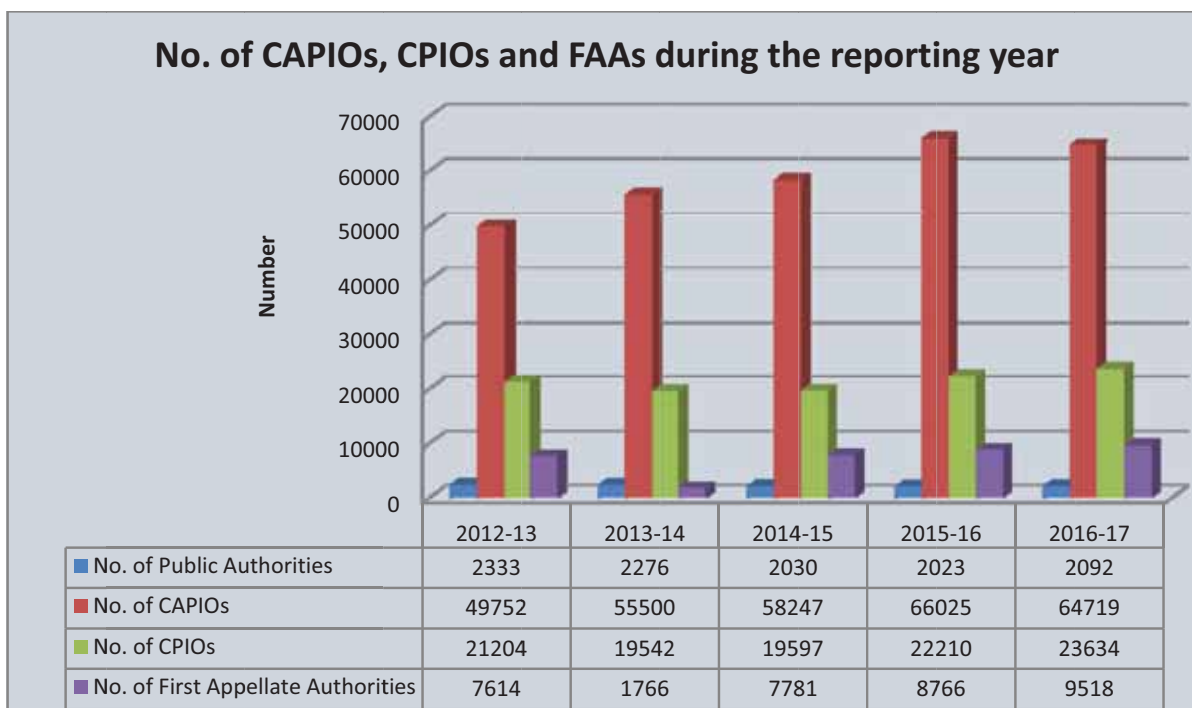
Table 2.8
Number of RTI applications and First Appeals received in top 20
(as per RTI applications) Ministries/Departments and the Second Appeals/
Complaints received in the Commission.

S. No.	Ministry/Independent Department	No. of Requests Received	No of First Appeals Received	% of RTI request converted into First Appeals	No of Second Appeals / Complaints Received	% of RTI converted into second Appeals/ Complaints
1	Ministry of Finance	151186	21183	14%	5189	3.4%
2	Ministry of Communications & Information Tech.	103508	10715	10%	1859	2%
3	Ministry of Railways	99255	15067	15%	2261	2.3%
4	UT of Delhi	87828	9634	11%	3413	3.9%
5	Ministry of Human Resource Development	63183	7860	12%	1178	1.9%
6	Ministry of Home Affairs	59828	7692	13%	958	1.6%
7	Ministry of Defence	58339	5276	9%	1976	3.4%
8	Ministry of Personnel, Public Grievances & Pensions	34775	4071	12%	616	1.8%
9	Ministry of Health & Family Welfare	22018	2727	12%	412	2%
10	Ministry of Petroleum & Natural Gas	18899	1975	10%	450	2.4%
11	Ministry of Labour & Employment	16836	3474	21%	475	2.8%
12	Ministry of Urban Development	15271	915	6%	585	3.8%
13	Prime Minister's Office	12787	1592	12.5%	201	1.6%
14	Ministry of External Affairs	13407	931	7%	178	1.3%
15	Ministry of Coal	13400	1733	13%	472	3.5%
16	Ministry of Agriculture	10140	860	8%	165	1.6%
17	UT of Chandigarh	9972	578	6%	210	2%
18	Ministry of Consumer Aff., Food & Public Dist.	8706	1030	12%	187	2%
19	Ministry of Civil Aviation	7527	1038	14%	116	2%
20	Ministry of Corporate Affairs	7512	737	10%	129	2%

2.7 Details of officials designated as CAPIOs, CPIOs and Appellate Authorities (AAs) u/s 5 (1) and 5 (2) of the RTI Act during 2012-13, 2013-14, 2014-15, 2015-16 and 2016-17.

The designation process of CAPIOs, CPIOs and First Appellate Authorities by the Public Authorities has followed an overall increasing trend over the year.

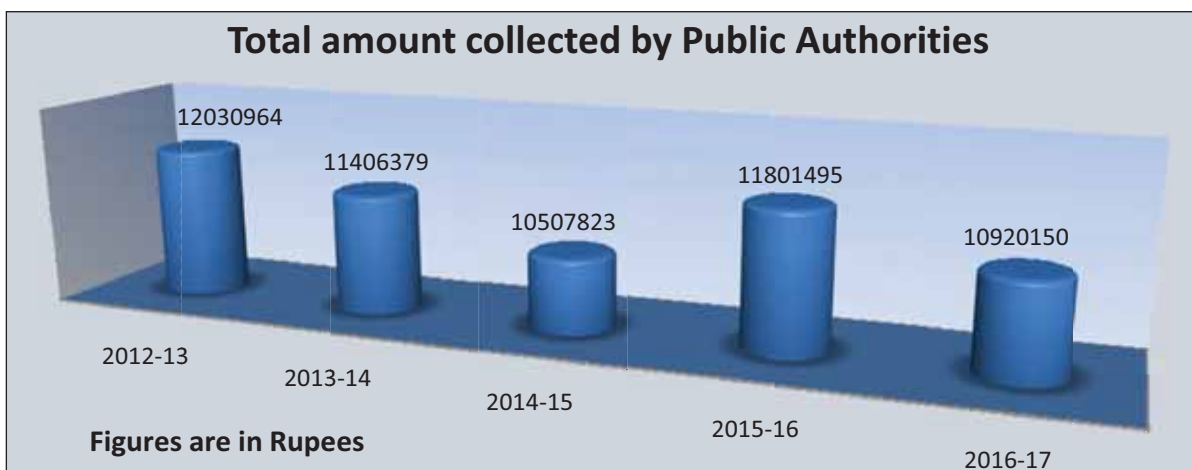
Figure 2.4



2.8 Details of amount collected by the Public Authorities as application fee, additional charges and penalty.

Total amount collected by the Public Authorities as application fees, additional charges and penalty during last five years are as follows:-

Figure 2.5



During 2016-17 there has been a decrease of around 7.46% in the collection of application fee, additional fee and the penalty amount reported by the Public Authorities, as against the previous year.

2.9 Summary of Annual Returns 2016-17

The table below gives in a nutshell the total number of Public Authorities, the RTI applications received and disposed of, the number of CPIOs/ FAAs and the number of times information denied under the **Section 8** of the RTI Act.

Table 2.9: Summary of Annual Returns 2016-17.

Sr. No	Name				Grand Total
1	Total number of Public Authorities				2092
2	Total number of Public Authorities who have not submitted Annual Returns				127
3	Total number of Public Authorities who submitted Annual Returns				1965
4	Opening balance of Requests Received under RTI (as on 1st April 2016)				212448
5	Number of RTI requests received during year				917009
6	Total number of RTI requests (Rows 4+5)				1129457
7	Number of RTI requests transferred to other Public Authorities				173165
8	Total Number of Appeals Received				109942
9	Total Number of Appeals Disposed				106136
10	Decisions where Applications for Information rejected				60428 (6.59%)
11	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				13
12	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				10920150
13	Number of CAPIOs appointed by Public Authorities				64719
14	Number of CPIOs appointed by Public Authorities				23634
15	Number of AAs appointed by Public Authorities				9518
16	Total of (13+14+15)				97871
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	772
18				(b)	174
19				(c)	50
20				(d)	6655
21				(e)	7101
22				(f)	755
23				(g)	957
24				(h)	2508
25				(i)	812
26				(j)	18334
27			Other Sections	9	544
28				11	1012
29				24	8381
30				(Others)	26267
Total (From 17 to 30)					74322

Chapter 3

CENTRAL INFORMATION COMMISSION 2016-17

This chapter presents an overview of activities undertaken by the Central Information Commission in disposal of Second Appeals and Complaints, utilization of Plan & Non-Plan Budget as well as other important events during 2016-17

3.1 Incumbents during 2016-17

During the reporting year the Commission was headed by Shri Radha Krishna Mathur from 01/04/2016 to 31/03/2017 as Chief Information Commissioner. The Information Commissioners in position were:-

	Name of IC		Term of Office
(i)	Shri Basant Seth	-	(01.03.2012 to 15.02.2017)
(ii)	Shri Yashovardhan Azad	-	(22.11.2013 to 21.11.2018)
(iii)	Shri Sharat Sabharwal	-	(22.11.2013 to 22.09.2017)
(iv)	Smt. Manjula Prasher	-	(22.11.2013 to 15.01.2018)
(v)	Shri M.A. Khan Yusufi	-	(22.11.2013 to 31.12.2016)
(vi)	Prof Madabhushanam Sridhar Acharyulu	-	(22.11.2013 to 21.11.2018)
(vii)	Shri Sudhir Bhargava	-	(17.06.2015 to 11.01.2020)
(viii)	Shri Bimal Julka	-	(25.02.2016 to 26.08.2020)
(ix)	Shri Divya Prakash Sinha	-	(25.02.2016 to 25.09.2020)
(x)	Shri Amitava Bhattacharya	-	(25.02.2016 to 01.12.2018)

3.2 Disposal of Second Appeals / Complaints - Automatic Generation of Data

- 3.2.1 To facilitate reporting of pendency and disposal figures on real time basis, the workflow system of the Central Information Commission was modified. This resulted in automatic generation of opening balances of pending cases, figures of registration, disposal and closing balance of cases at the end of a particular reference period. The system now generates expandable hyperlink for details of the cases in all four categories i.e opening balance, registration, disposal and closing balance. Particulars of file number, name of appellant/complainant, Public Authority, date of registration, date of hearing and the date of disposal are shown against each of the above. The details mentioned above can also be shown against each Information Commissioner, unlike earlier manual arrangements which provided details in respect of the Commission as a whole. The reconciliation process resulted in generating the reporting figures on real time basis. The details can be seen under the hyperlink "Monthly Progress Report" at <http://cic.gov.in>

Registration/Disposal

3.2.2 The database regarding registration/disposal of the cases during the reporting year in the Commission is as follows:

Registration of cases during 2016-17	23811
Disposal of cases during 2016-17	32344
Pending cases for disposal as on 1st April 2017	26449

3.3 Imposition of penalty by the Commission and realization during 2016-2017

3.3.1 The Central Information Commission imposed penalties amounting to Rs. 1897750/- under Section 20(1) of the RTI Act during the reporting year. Also an amount of Rs. 859918/- has been received during this year against the penalties imposed by the Commission over the years. During the year, High Courts have not stayed any penalty order of the Commission.

3.4 Plan Schemes of Central Information Commission

3.4.1 Construction of CIC Office Building

Construction of CIC Building was approved by the Government at a revised cost of Rs. 56.83 Crore. National Building Construction Corporation (NBCC) was engaged for Project Management of the planning and design construction work of the building. Construction work for the building commenced in October, 2015. The construction work of the building has been completed before the target completion date. The new building is a State of art building with Griha IV rating which will facilitate effective functioning of the Commission.

3.4.2 Appeal, Complaints Management and Locator System (AppCoMS – Locator)

The Planning Commission conveyed 'in-principle' approval for the Centrally Sponsored Scheme on 'Project Locator' under the Plan Revenue Scheme during the 12th Five Year Plan at an estimated cost of Rs.16.00 crores. However, due to some shortcomings in the proposed scheme, it was decided by the Commission in consultation with NIC, to revamp the existing IT system including the module for archiving the decisions of the Commission which was the main component of the Project Locator.

- Under the Plan revenue Scheme the Central Information Commission has, through the National Informatics Centre Services Inc (NICSI) developed Appeal Complaints Management and Locator System (AppCoMS) software for the Commission. All the modules of the system i.e. Dak Registration (digitization), Schedule Hearing, Decision Uploading, Compliance Cell and Centralized File Management (CFM) under the AppCoMS Software are fully functional.

3.4.3 Preparation of Publicity Material

This Plan Scheme had been carried forward to the 12th Five Year Plan for effective implementation of RTI Act, 2005. This has been approved by the Planning Commission. The activities under this Scheme are as follows:-

- a) Holding of Annual Convention
- b) Publicity and Advertisement of themes and Issues related to the Conventions to be done through audio-visual and print media.

The Commission has been organizing its Annual Convention, since 2006, as a major publicity event. These Conventions not only provide an opportunity and a forum for stake holders to meet and discuss critical issues related to transparency, governance, information rights and other related issues but also contribute significantly toward the broadening and deepening of the RTI regime.

During the last 3 years in the 12th Five Year Plan, an expenditure of Rs. 153.12 lakhs was incurred against an allocation of Rs. 181.20 lakhs as per details given below:-

Preparation of Publicity Material	2014-15	2015-16	2016-17	Total (Rs. in lakhs)
Allocation	25.00	50.00	35.11	110.11
Utilization	3.13	29.78	33.66	66.57

3.5 Initiatives of the Commission

3.5.1 e-Hearing

The Central Information Commission has decided to implement an e-Hearing system, introducing a paperless system for hearings in the Commission, enabling quicker disposal of cases and efficient record management.

3.5.2 Digitization of Records

The Commission had approximately 1.70 lakhs physical files of cases in its record room and in its various offices. The Commission digitized all these files. Thereafter, physical files were weeded out in accordance with the policy adopted by the Commission.

3.5.3 Internship Programme

The Commission encourages law students to do an internship wherein they are attached with the Commission to supplement the process of analysis within the Commission. The internship program of the Commission has been designed for 8 weeks, during which interns are given a research topic and are expected to prepare a

detailed paper highlighting different aspects of the Right to Information. During 2016-17, Central Information Commission accepted internship requests from 15 candidates in the summer session and 3 candidates in the winter session.

3.6 Status of RTI applications and first appeals in the Commission

3.6.1 The RTI Cell of the Central Information Commission received a total of 2954 RTI applications seeking various information from the Central Public Information Officer, CIC during 2016-17. 898 of these RTI applications were closely related to the functioning of other public authorities and were transferred. The Commission did not reject any request either under section 8 or 9 of the Act. The CPIO of the Central Information Commission received a total of Rs. 13730 as fee for the reporting year.

3.6.2 During the reporting year, 857 appeals were filed before the First Appellate Authority of the Commission u/s 19(1) of the Act. The total appeals filed before the First Appellate authority of the Commission u/s 19(1) thus, comprise around 29% of total RTI applications received. The First Appellate Authority of the Central Information Commission disposed of 853 first appeals during the reporting year.

3.7 11th Annual Convention of the Central Information Commission

3.7.1 The 11th Annual Convention of the Central Information Commission was organized on 7th -8th November, 2016 at DRDO Bhawan, New Delhi. The theme of the 11th Annual Convention of the Central Information Commission was "Success and Failures of RTI: Way Forward".

Hon'ble Home Minister Shri Rajnath Singh inaugurated the 11th Annual Convention on 7th November, 2016. Dr. Jitendra Singh, MoS PMO, MoS Personnel, Public Grievances and Pensions and Minister of State (Independent Charge), Ministry of Development of North-Eastern Region (DoNER) also participated in the Convention. Representatives of State Information Commissions, officials of the Central Government, including Public Information Officers and First Appellate Authorities, representatives of Media and Civil Society Organizations and other stakeholders participated in the Convention.

3.7.2 During this convention following six sub-themes were discussed by the participants with a view to highlight the areas of concern as well as to chart the future road map for greater transparency and accountability in governance.

- Session-I - '*RTI in Railways*'.
- Session-II - '*RTI Web Portal by DoPT*'.
- Session-III - '*RTI in Public Sector Undertakings*'.
- Session-IV - '*RTI in Banking /Insurance*'.

- Session-V - '*Academic papers on RTI*'.
- Session-VI- '*RTI in States*'.

3.7.3 Recommendations of the Convention:

The 11th convention concluded with recommendations on a variety of subjects as follows:

- Use of technology and big data analysis to improve performance and expedite hearings in the Commissions. Continuous efforts to reduce pendency and improve the quality of IC's orders
- Engagement with different levels in Government, ensure full and timely replies to RTIs as well as to improve governance.
- Improvement in Suo motu disclosures needs to be taken up through audits and continuous follow up with Public Authorities.
- Diminishing RTIs trend in many Public Authorities needs to be analysed to see if it is their better performance or a lack of faith in them.
- Hon'ble Home Minister stated that a citizen should not be forced to send petitions on a subject to a large number of authorities/dignitaries everywhere for redress. He suggested that this multiple petitioning can be minimized if one petition submitted through a single window gets a substantial, authoritative and timely response and action.
- Dignity of the citizen must be respected while dealing with RTI applications. The DoPT instruction to appoint Transparency Officer and Facilitation Desk should be implemented by all.
- Significant investments are needed to implement RTI effectively. Every welfare scheme must take into account the costs of interacting with citizens and redressing their grievances. Investment must be made on feedback mechanisms in such programmes.
- States need to provide infrastructure and adequate funding to implement RTI effectively.
- Private sector's actions impinge on people's well being. They must also be made accountable and transparent in some way. Appropriate solutions may be worked out by the Government.
- RTI is not complete by itself. It must be linked to grievance redressal through Right to Services and Grievances Redressal Bill, encouragement to whistle blowers through the Whistle Blower Protection Act-2011 and enactment of Public Service Standards Act etc. so that the overall objective of good governance is achieved.



Annual Convention – 2016



Annual Convention- 2016

3.8 Allocation of Budget and Expenditure

3.8.1 Non-Plan (Revenue) - Establishment

Non – Plan Revenue

(Figures Rupees in Lakhs)

S. No	Head of Account	2015-16		2016-17	
		Final Allocation	Final Allocation	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Salaries	543.20	539.75	797.00	796.67
2	Wages	183.00	179.97	215.00	214.89
3	Over Time Allowance	1.00	0.65	1.00	0.69
4	Medical Treatment	8.00	7.40	15.00	14.77
5	Domestic Travel Expenses	10.00	9.98	14.00	13.98
6	Foreign Travel Expenses	1.00	0.09	2.00	0.00
7	Office Expenses	266.00	265.98	523.00	523.00
8	R.R. & T	655.00	655.00	747.00	747.00
9	Publication	10.00	9.91	10.00	9.57
10	OAE	4.00	3.37	8.50	8.37
11	Minor Works	10.00	9.97	45.00	45.00
12	Prof. Services	48.00	47.44	101.00	100.82
13	Information Technology	15.00	15.00	20.00	19.86
	Total:	1750.20	1744.51	2498.50	2494.62

3.8.2 Plan Revenue

Table 3.3: Non-Plan (Revenue)- Establishment(I.B.E.: Interim Budget Estimates)

Plan Revenue

(Rupees in Lakhs)

S. No	Head of Account	2015-16		2016-17	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Effective Implementation of RTI Act, 2005.	92.00	91.88	107.00	103.41

3.8.3 Plan Capital

(Rupees in Lakhs)

S. No	Head of Account	2015-16		2016-17	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Construction of Head Office Building for CIC.	683.00	683.00	3021.00	3021.00
Grand Total					2519.39

List of Abbreviations

Acronym	Definition
AA	Appellate Authorities
AppCoMS	Appeal, Complaints Management and Locator System
CAPIO	Central Assistant Public Information Officer
CIC	Central Information Commission
CPIO	Central Public Information Officer
Cr	Crore
DoPT	Department of Personnel and Training
FAA	First Appellate Authority
GOI	Government of India
IC	Information Commissioner
IT	Information Technology
NBCC	National Building Construction Corporation
NIC	National Informatics Centre
NICSI	National Informatics Centre Services Incorporated
No.	Number
OAE	Other Administrative Expenses
PA	Public Authority
R.R. & T	Rent, Rate and Taxes
Rs.	Rupees
RTI	Right to Information
S.No	Serial Number
SFC	Standing Finance Committee
u/s	Under Section
UT	Union Territory

The watermark is a circular emblem. The outer ring contains the text 'केन्द्रीय सूचना आयोग' at the top and 'CENTRAL INFORMATION COMMISSION' at the bottom. In the center is a stylized key, and below it, the letters 'CIC' are written in a large, serif font.

Annexures



Annexure-1

Ministry wise and Public Authority-wise Abstract of online Annual Returns

Sr. No	Name				Grand Total
1	Total number of Public Authorities				2092
2	Total number of Public Authorities who have not submitted Annual Returns				127
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4	Opening balance of Requests Received under RTI (as on 1st April 2016)				212448
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8	Total Number of Appeals Received				109942
9	Total Number of Appeals Disposed				106136
10	Decisions where Applications for Information rejected				60428 (6.59%)
11	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				13
12	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				10920150
13	Number of CAPIOs appointed by Public Authorities				64719
14	Number of CPIOs appointed by Public Authorities				23634
15	Number of AAs appointed by Public Authorities				9518
16	Total of (13+14+15)				97871
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	772
18				(b)	174
19				(c)	50
20				(d)	6655
21				(e)	7101
22				(f)	755
23				(g)	957
24				(h)	2508
25				(i)	812
26				(j)	18334
27			Other Sections	9	544
28				11	1012
29				24	8381
30				(Others)	26267
Total (From 17 to 30)					74322

3.11	Directorate of Purchase and Stores	7	46	53	71	0	95	70	30	11	29	4	191	61	20	15	11	122	607	86	12	19	0	490	12	0	0	677
3.12	Electronics Corporation of India Ltd.	6	53	59	74	0	77	31	11	29	4	198	63	21	15	11	127	607	105	12	19	520	101	118	16	3825		
3.13	General Services Organisation, Kalpakkam	3	2	4	0	3	0	1	1	0	1	0	7	0	0	0	8	20	0	0	1	7	0	0	0	906		
3.14	Harish Chandra Research Institute	62	0	0	0	10	31	4	2	0	2	11	12	2	0	1	8	159	18	0	6	10	16	0	1	587		
3.15	Heavy Water Plant (Manuguru)	6	3	0	3	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3.16	Heavy Water Board (CO), HWP (Thal) and HWP (Hazira)	7	70	77	101	0	1442	686	560	0	158	3826	1288	110	50	690	1982	23178	3514	218	200	476	1196	780	70	65058		
3.17	Heavy Water Plant (Kota)	1	30	31	30	0	686	1	1	0	0	0	6	1	1	1	1	8	1	0	0	1	0	1	1	100		
3.18	Heavy Water Plant (Talcher)	0	11	11	11	0	560	1	1	0	0	1	1	1	1	1	1	9	1	0	1	1	1	1	1	58		
3.19	Heavy Water Plant (Tuticorin)	0	29	29	29	0	0	0	0	0	0	0	1	1	1	1	1	1	1	0	1	1	1	1	1	38		
3.20	Heavy Water Plant (Baroda)	0	4	4	4	0	158	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	196		
3.21	Indian Rare Earth Ltd.	7	191	198	191	0	3826	0	0	0	8	3	3	3	3	3	3	18	3	0	2	3	2	3	2	10		
3.22	Indira Gandhi Centre for Atomic Research	2	61	63	61	0	1288	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	97		
3.23	Institute for Plasma Research	1	20	21	20	0	110	0	0	0	0	0	1	1	0	0	0	1	0	0	0	1	0	0	0	1		
3.24	Institute of Mathematical Sciences,	0	15	15	15	0	50	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8		
3.25	Institute of Physics (IOP)	0	11	11	11	0	690	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		
3.26	Nuclear Fuel Complex	5	122	127	122	0	1982	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	15		
3.27	Nuclear Power Corporation of India	0	607	607	607	0	23178	0	0	0	18	3	3	3	3	3	3	18	3	0	2	3	2	3	2	10		
3.28	Raja Ramanna Centre for Advanced Technology	19	86	105	86	0	3514	0	0	0	3	0	0	0	0	0	0	0	0	0	0	1	0	0	0	97		
3.29	Rare Materials Project (Mysore)	0	12	12	12	0	218	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		
3.30	Saha Institute of Nuclear Physics	0	19	19	19	0	200	0	0	0	2	0	0	0	0	0	0	9	0	0	0	0	0	0	0	11		
3.31	Tata Institute of Fundamental Research	490	30	520	30	0	476	0	0	0	3	2	3	2	3	2	3	2	3	0	3	2	3	2	3	10		
3.32	Tata Memorial Centre	12	89	101	89	0	1196	0	0	0	2	0	0	0	0	0	0	0	0	0	0	10	0	0	0	86		
3.33	Uranium Corporation of India Ltd.	0	118	118	118	0	780	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
3.34	Variable Energy Cyclotron Centre	0	16	16	16	0	70	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
Total		677	3825	4502	906	587	65058	100	58	38	196	10	0	1	14	1	86	252										

Sr. No.					4	4.1	Total	5	5.1	Total	6	6.1	Total	7	7.1	7.1.1	7.1.2	7.1.3	7.1.4	7.1.5
1	Ministry/Department/Organisation				Department of Space	Department of Space		Election Commission of India	Election Commission of India		HIGH COURT OF DELHI	HIGH COURT OF DELHI		Ministry of Agriculture	Department of Agricultural Research & Education	Agricultural Technology Application Research Institute, Zone I (ICAR)				
2	Opening balance of Requests Received under RTI (as on 1st April)					103	103		56	56		0	0			0	0	0	0	
3	No.of Requests Received during year					975	975		1625	1625		1100	1100			6	1	0	9	2
4	Total no.of Requests (Column 2+3)					1078	1078		1681	1681		1100	1100			6	1	0	9	2
5	No.of Requests transferred to other PAs					6	6		363	363		167	167			6	0	0	3	0
6	Total No. of Appeal Received					151	151		176	176		93	93			0	0	0	0	0
7	Total No. of Appeal Disposed					139	139		176	176		116	116			0	0	0	0	0
8	Decisions where Applications for Information rejected					25 (2.6%)	25 (2.6%)		0 (0%)	0 (0%)		261 (23.7%)	261 (23.7%)			0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0		0	0		0	0			0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					14444	14444		51917	51917		14423	14423			0	0	10	60	30
11	No.CAPIOs appointed (A)					18	18		1	1		1	1			1	0	1	1	1
12	No.CPIOs appointed (B)					2	2		28	28		4	4			1	0	1	1	1
13	No.AAs appointed (C)					1	1		1	1		1	1			1	0	1	0	1
14	Total (A+B+C)					21	21		30	30		6	6			3	0	3	2	3
15	*	**	Section 8(1)	(a)	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	1	1	0	0	0	0	1	1	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	6	6	0	0	0	0	15	15	0	0	0	0	0	0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	14	14	0	0	0	0	245	245	0	0	0	0	0	0	0	0
Total					0	25	25	0	0	0	0	261	261	0	0	0	0	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					7.1.28	7.1.29	7.1.30	7.1.31	7.1.32	7.1.33	7.1.34	7.1.35	7.1.36	7.1.37	7.1.38	7.1.39	7.1.40	7.1.41		
1	Ministry/Department/Organisation				Central Institute of Freshwater Aquaculture (ICAR)	Central Institute of Post Harvest Engineering and Technology (ICAR)	Central Institute of Temperate Horticulture (ICAR)	Central Island Agricultural Research Institute (ICAR)	Central Marine Fisheries Research Institute (ICAR)	Central Plantation Crops Research Institute (ICAR)	Central Potato Research Institute (ICAR)	Central Research Institute for Dryland Agriculture (ICAR)	Central Research Institute for Jute and Allied Fibre (ICAR)	Central Sheep and Wool Research Institute (ICAR)	Central Soil Salinity Research Institute (ICAR)	Central Tobacco Research Institute (ICAR)	Central Tuber Crops Research Institute (ICAR)	Department of Agricultural Research & Education		
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	0	0	0	2	0	0	0	0	0	0	0	8		
3	No.of Requests Received during year				9	14	7	11	47	23	42	14	12	11	10	26	10	323		
4	Total no.of Requests (Column 2+3)				9	14	7	11	47	25	42	14	12	11	10	26	10	331		
5	No.of Requests transferred to other PAs				0	0	0	0	0	0	5	0	0	2	0	0	0	309		
6	Total No. of Appeal Received				1	0	1	1	14	6	6	1	0	0	1	0	0	23		
7	Total No. of Appeal Disposed				1	0	1	1	14	6	4	1	0	0	1	0	0	15		
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	2 (8.7%)	1 (2.4%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	79 (24.5%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				70	458	36	150	510	230	776	200	100	130	190	370	76	110		
11	No.CAPIOs appointed (A)				0	0	0	0	0	4	7	1	0	1	4	1	0	0		
12	No.CPIOs appointed (B)				1	4	4	1	1	1	7	1	20	1	4	2	0	11		
13	No.AAs appointed (C)				1	1	1	1	1	1	1	0	2	3	1	1	0	11		
14	Total (A+B+C)				2	5	5	2	2	6	15	2	22	5	9	4	0	22		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	7	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28	(Others)	0		0	0	0	5	0	2	0	0	0	0	0	0	0	0	79		
	Total				0	0	0	0	15	5	2	0	0	0	0	0	0	79		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				7.1.66	7.1.67	7.1.68	7.1.69	7.1.70	7.1.71	7.1.72	7.1.73	7.1.74	7.1.75	7.1.76	7.1.77	7.1.78	7.1.79	7.1.80	
1	Ministry/Department/Organisation			Indian Institute of Pulses Research (ICAR)	Indian Institute of Rice Research (ICAR)	Indian Institute of Seed Science (ICAR)	Indian Institute of Soil and Water Conservation (ICAR)	Indian Institute of Soil Science (ICAR)	Indian Institute of Soybean Research (ICAR)	Indian Institute of Spices Research (ICAR)	Indian Institute of Sugarcane Research (ICAR)	Indian Institute of Vegetable Research (ICAR)	Indian Institute of Water Management (ICAR)	Indian Institute of Wheat and Barley Research (ICAR)	Indian Veterinary Research Institute (ICAR)	National Academy of Agricultural Research Management (ICAR)	National Bureau of Agricultural Insect Resources (ICAR)	National Bureau of Agriculturally Important Microorganisms (ICAR)	
2	Opening balance of Requests Received under RTI (as on 1st April)			0	0	0	1	0	0	0	0	2	0	0	12	0	0	0	
3	No.of Requests Received during year			10	0	6	15	10	5	15	19	7	5	6	212	4	3	1	
4	Total no.of Requests (Column 2+3)			10	0	6	16	10	5	15	19	9	5	6	224	4	3	1	
5	No.of Requests transferred to other PAs			2	0	0	0	0	0	0	1	0	0	0	1	0	0	1	
6	Total No. of Appeal Received			0	0	0	0	0	0	0	0	2	2	0	53	0	1	0	
7	Total No. of Appeal Disposed			0	0	0	0	0	0	0	0	2	2	0	52	0	1	0	
8	Decisions where Applications for Information rejected			0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (10%)	0 (0%)	0 (0%)	1 (5.3%)	0 (0%)	0 (0%)	0 (0%)	1 (0.5%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			90	30	2490	90	150	50	100	120	180	40	162	7956	240	0	0	
11	No. CAPIOs appointed (A)			0	0	0	2	1	0	1	1	0	1	0	0	0	0	0	
12	No. CPIOs appointed (B)			0	1	1	9	1	1	1	1	1	1	0	11	2	0	1	
13	No. AAs appointed (C)			0	1	0	0	1	0	1	0	1	1	0	11	0	1	0	
14	Total (A+B+C)			0	2	1	11	3	1	3	2	2	3	0	22	2	1	1	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0
Total				0	0	0	0	1	0	0	1	0	0	0	1	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					7.1.104	7.1.105	7.1.106	7.1.107	7.1.108	7.1.109	7.1.110	Total	7.2	7.2.1	7.2.2	7.2.3	7.2.4	7.2.5	7.2.6	
1	Ministry/Department/Organisation				National Research Centre on Plant Biotechnology (ICAR)	National Research Centre on Pomegranate (ICAR)	National Research Centre on Seed Spices (ICAR)	National Research Centre on Yak (ICAR)	National Rice Research Institute (ICAR)	Sugarcane Breeding Institute (ICAR)	Vivekananda Parvatiya Krishi Anusandhan Sanshan (ICAR)	Department	Department of Agriculture & Cooperation	All India Soil & Land Use Survey	Central Farm Machinery Training & Testing Institute	Central Fertiliser Quality Control & Training Institute	Central Institute of Horticulture	Coconut Development Board	Commission for Agricultural Cost & Prices(CACP)	
2	Opening balance of Requests Received under RTI (as on 1st April)				0	109	7	1	0	1	0	200		0	0	0	0	15	0	
3	No.of Requests Received during year				4	6	8	5	14	14	19	3680		2	0	19	0	52	117	
4	Total no.of Requests (Column 2+3)				4	115	15	6	14	15	19	3880		2	0	19	0	67	117	
5	No.of Requests transferred to other PAs				0	0	0	0	0	0	0	696		0	0	0	0	0	0	
6	Total No. of Appeal Received				0	0	0	1	0	0	0	459		12	0	0	0	7	2	
7	Total No. of Appeal Disposed				0	0	0	1	0	0	0	460		12	0	0	0	7	2	
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	2 (14.3%)	0 (0%)	205 (5.6%)		0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	1		0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				240	10	70	10	516	190	180	65729		30	20	510	0	2763	50	
11	No.CAPIOs appointed (A)				1	1	1	1	0	2	0	96		0	0	0	0	9	1	
12	No.CPIOs appointed (B)				4	1	1	1	1	1	3	330		1	1	1	1	1	1	
13	No.AAs appointed (C)				1	1	0	1	1	1	0	144		1	1	1	1	1	0	
14	Total (A+B+C)				6	3	2	3	2	4	3	570		2	2	2	2	11	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0		0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0		0	2	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0		0	1	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0		0	1	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0		0	2	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0		0	18	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0		0	7	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	1	0		29	0	0	0	0	0	0
25				9	0	0	0	0	0	0	0	0		0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0		0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0		0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	1	0		195	0	0	0	0	0	0
Total					0	0	0	0	0	2	0	255	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					7.2.30	7.2.31	7.2.32	7.2.33	7.2.34	7.2.35	7.2.36	7.2.37	7.2.38	Total	7.3		
1	Ministry/Department/Organisation				National Oilseeds and Vegetable Oils Development Board (NOVOD Board)	National Rainfed Area Authority	National Seeds Corporation Ltd.	National Seeds Research & Traing Centre (NSRTC)	North Eastern Regional Farm Machinery Training & Testing Instt.	Northern Region Farm Machinery Training & Testing Institute	Protection of Plant Varieties and Farmers Rights Authority	Small Farmers Agri Business Consortium	Southern Region Farm Machinery Training and Testing Institute	Department			
2	Opening balance of Requests Received under RTI (as on 1st April)				2	0	5	0	0	0	0	3	0	63			
3	No.of Requests Received during year				0	1	61	0	4	48	20	30	7	5489			
4	Total no.of Requests (Column 2+3)				2	1	66	0	4	48	20	33	7	5552			
5	No.of Requests transferred to other PAs				0	0	1	1	0	0	0	0	0	541			
6	Total No. of Appeal Received				0	0	0	0	0	6	0	0	0	312			
7	Total No. of Appeal Disposed				0	0	0	0	0	6	0	0	0	298			
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	7 (11.5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (14.3%)	21 (0.4%)			
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0			
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				60	0	640	0	0	414	190	30	1744	32170			
11	No.CAPIOs appointed (A)				0	0	1	0	0	0	0	0	0	18			
12	No.CPIOs appointed (B)				0	1	1	1	1	1	1	1	1	205			
13	No.AAs appointed (C)				1	0	1	1	1	0	1	1	1	50			
14	Total (A+B+C)				1	1	3	2	2	1	2	2	2	273			
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0			
16				(b)	0	0	0	0	0	0	0	0	0	0	0		
17				(c)	0	0	0	0	0	0	0	0	0	0	0		
18				(d)	0	0	6	0	0	0	0	0	0	0	0	7	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	2	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	1	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	5	
25				9	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	
28	(Others)	0		0	4	0	0	0	0	0	0	0	1	14			
Total					0	0	10	0	0	0	0	0	1	29	0		
Department of Animal Husbandry, Dairying and Fisheries																	
					AQCS, Bangalore					AQCS, Hyderabad							
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Sr. No.					7.3.28	7.3.29	7.3.30	7.3.31	7.3.32	7.3.33	7.3.34	7.3.35	7.3.36	7.3.37	7.3.38	7.3.39	7.3.40	7.3.41	7.3.42	7.3.43	7.3.44		
1	Ministry/Department/Organisation				CIFNET,Vishakhapatnam	Delhi Milk Scheme, New Delhi	Department of Animal Husbandry, Dairying and Fisheries	Fisheries Survey of India, Mumbai Base	Fisheries Survey of India, Porbandar Base	Fishery Survey of India, Kochi	Fishery Survey of India,Chennai	Fishery Survey of India,Mormugao	Fishery Survey of India,Mumbai	Fishery Survey of India,Portblair	Fishery Survey of India,Vishakhapatnam	National Dairy Development Board	NIAH,Baghpat	NIPPHATT, Kochi	NIPPHATT, Vishakhapatnam	Regmal Fodder Station, Gandhinagar	Reginal Fodder Station, Hyderabad		
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	216	1	0	1	0	0	0	0	0	1	0	0	0	0	0		
3	No.of Requests Received during year				3	41	585	0	0	10	1	0	30	5	2	47	7	15	1	0	0		
4	Total no.of Requests (Column 2+3)				3	41	801	1	0	11	1	0	30	5	2	48	7	15	1	0	0		
5	No.of Requests transferred to other PAs				0	0	86	0	0	1	0	0	0	0	0	8	0	1	0	0	0		
6	Total No. of Appeal Received				0	5	69	0	0	0	0	0	5	0	0	6	1	0	0	0	0		
7	Total No. of Appeal Disposed				0	5	45	1	0	0	0	0	5	0	0	9	1	0	0	0	0		
8	Decisions where Applications for Information rejected				1 (33.3%)	0 (0%)	9 (1.5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	3 (10%)	0 (0%)	0 (0%)	2 (4.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				100	472	3029	0	0	102	0	0	789	50	0	390	792	122	0	0	0		
11	No.CAPIOs appointed (A)				0	1	0	1	0	1	0	0	0	1	0	0	0	2	0	0	0		
12	No.CPIOs appointed (B)				0	7	26	1	1	1	0	1	1	1	1	1	1	1	1	1	0		
13	No.AAs appointed (C)				0	1	20	1	0	1	0	0	1	0	0	1	1	0	0	0	0		
14	Total (A+B+C)				0	9	46	3	1	3	0	1	2	2	1	2	2	3	1	0	0		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24			Other Sections	(j)	1	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	9	0	0	0	0	0	0	0	3	0	0	1	0	0	0	0	0
Total				1	0	9	0	0	0	0	0	3	0	0	3	0	0	0	0	0			

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					8.3	8.3.1	8.3.2	8.3.3	8.3.4	8.3.5	8.3.6	8.3.7	8.3.8	8.3.9	8.3.10	8.3.11	Department Total	Total	9	9.1	9.2	
1	Ministry/Department/Organisation				Department of Pharmaceuticals	Bengal Chemicals & Pharmaceuticals Ltd.	Hindustan Antibiotic Ltd.	Indian Drugs & Pharmaceuticals Ltd.	Karnataka Antibiotics & Pharmaceuticals Ltd.	National Institute of Pharmaceutical Education and Research	NIPER Ahmedabad	NIPER, Guwahati	NIPER, Hajipur	NIPER, Hyderabad	NIPER, Rae Bareilly	Rajasthan Drugs and Pharmaceuticals Ltd.			Ministry of Civil Aviation	Air India	Airport Authority of India	
2	Opening balance of Requests Received under RTI (as on 1st April)					0	0	0	1	6	0	0	1	0	1	0	9	55		9	0	
3	No.of Requests Received during year					10	17	49	22	26	6	7	9	6	11	6	169	1800		666	4757	
4	Total no.of Requests (Column 2+3)					10	17	49	23	32	6	7	10	6	12	6	178	1855		675	4757	
5	No.of Requests transferred to other PAs					0	0	0	0	0	0	0	0	0	0	0	0	146		75	418	
6	Total No. of Appeal Received					0	0	20	0	0	0	0	1	0	0	0	21	126		158	748	
7	Total No. of Appeal Disposed					0	0	17	0	1	0	0	1	0	0	0	19	120		150	748	
8	Decisions where Applications for Information rejected					0 (0%)	0 (0%)	8 (16.3%)	2 (9.1%)	11 (42.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	21 (12.4%)	83 (4.6%)		121 (18.2%)	231 (4.9%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					90	110	630	150	386	190	70	0	110	60	40	1836	23365		6674	37468	
11	No.CAPIOs appointed (A)					1	0	6	1	0	0	0	0	0	0	0	8	40		75	0	
12	No.CPIOs appointed (B)					1	1	1	0	2	1	1	1	1	1	1	11	65		85	144	
13	No.AAs appointed (C)					1	1	1	1	1	1	0	1	1	1	1	10	49		24	39	
14	Total (A+B+C)					3	2	8	2	3	2	1	2	2	2	2	29	154		184	183	
15	*	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0	0	0	0		0	5	
16				(b)		0	0	0	0	0	0	0	0	0	0	0	0	0		0	1	
17				(c)		0	0	0	0	0	0	0	0	0	0	0	0	0		1	0	
18				(d)		0	0	0	1	2	0	0	0	0	0	0	0	3		15	37	10
19				(e)		0	0	0	0	1	0	0	0	0	0	0	0	1		9	11	11
20				(f)		0	0	0	0	0	0	0	0	0	0	0	0	0		3	0	0
21				(g)		0	0	0	0	0	0	0	0	0	0	0	0	0		11	1	1
22				(h)		0	0	0	0	1	0	0	0	0	0	0	0	1		7	0	19
23				(i)		0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	3
24				(j)		0	0	0	3	2	0	0	0	0	0	0	0	5		55	56	6
25				9		0	0	0	0	0	0	0	0	0	0	0	0	0		5	0	0
26				11		0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
27				24		0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	2
28				(Others)		0	0	8	5	5	0	0	0	0	0	0	0	0		18	83	16
Total					0	0	8	9	11	0	0	0	0	0	0	28	189	121	231			

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.					12	12.1	12.1.1	12.1.2	12.1.3	12.1.4	12.1.5	12.1.6	12.1.7	12.1.8	12.1.9	Total	12.2	12.2.1	Total		
1	Ministry/Department/Organisation				Ministry of Communications & Information Tech.	Department of Information Technology	Centre for Development of Advanced Computing (CDAC)	Controller of Certifying Authorities (CCA)	Department of Information Technology	ERNET India	National Informatics Centre	NIELIT	Society for Applied Microwave Electronics Engineering and Research (SAMEER)	Software Technology Parks of India (STPI)	Standardization, Testing and Quality Certification (STQC)	Department	Department of Posts	Department of Posts	Department		
2	Opening balance of Requests Received under RTI (as on 1st April)						0	0	0	0	8	0	20	4	3	35		0	0		
3	No.of Requests Received during year						638	16	667	20	552	795	49	73	85	2895		73176	73176		
4	Total no.of Requests (Column 2+3)				0	0	638	16	667	20	560	795	69	77	88	2930	0	73176	73176		
5	No.of Requests transferred to other PAs						74	0	382	1	87	36	0	4	0	584		9089	9089		
6	Total No. of Appeal Received						72	0	32	2	85	94	20	15	0	320		7342	7342		
7	Total No. of Appeal Disposed						72	0	32	2	86	99	20	14	0	325		7064	7064		
8	Decisions where Applications for Information rejected						0 (0%)	0 (0%)	5 (0.7%)	0 (0%)	43 (7.8%)	24 (3%)	0 (0%)	16 (21.9%)	0 (0%)	88 (3%)		911 (1.2%)	911 (1.2%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act						0	0	0	0	0	0	0	0	0	0		0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)						7353	0	2630	896	2666	4600	553	880	1514	21092		515148	515148		
11	No.CAPIOs appointed (A)						0	0	0	0	585	0	2	1	0	588		4710	4710		
12	No.CPIOs appointed (B)						1	0	0	0	1	21	1	1	18	43		1206	1206		
13	No.AAs appointed (C)						1	0	0	0	1	1	1	1	1	6		159	159		
14	Total (A+B+C)				0	0	2	0	0	0	587	22	4	3	19	637	0	6075	6075		
15	*	**	Section 8(1)	(a)			0	0	0	0	0	0	0	0	0	0		0	0		
16				(b)			0	0	0	0	0	0	0	0	0	0	0		0	0	
17				(c)			0	0	0	0	0	0	0	0	0	0	0		0	0	
18				(d)			8	0	0	0	2	10	0	0	0	0	20		25	25	
19				(e)			0	0	0	0	3	0	0	0	0	0	3		42	42	
20				(f)			0	0	0	0	0	0	0	0	0	0	0		10	10	
21				(g)			2	0	0	0	0	1	0	1	0	1	0	4		22	22
22				(h)			3	0	0	0	1	0	0	0	0	0	0	4		100	100
23				(i)			0	0	0	0	0	0	0	0	0	0	0	0		31	31
24			Other Sections	(j)			107	0	0	0	31	20	0	0	0	0	158		316	316	
25				9			8	0	0	0	0	0	0	0	0	0	8		3	3	
26				11			53	0	0	0	2	0	0	1	0	56		32	32		
27				24			0	0	0	0	0	0	0	0	0	0	0		4	4	
28				(Others)			0	0	11	0	4	1	0	15	0	31		327	327		
Total					0	0	181	0	11	0	43	32	0	17	0	284	0	912	912		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					13.2	13.2.1	13.2.2	13.2.3	13.2.4	13.2.5	13.2.6	13.2.7	13.2.8	13.2.9	13.2.10	13.2.11	13.2.12	13.2.13		
1	Ministry/Department/Organisation				Department of Food & Public Distribution	Central Railside Warehouse Company Limited	Central Warehousing Corporation	Department of Food & Public Distribution	Directorate of Sugar and Vegetable Oils	Food Corporation of India	Hindustan Vegetable Oils Corporation	Indian Grain Storage Management & Research Institute, Field Station, Jorhat	Indian Grain Storage Management & Research Institute, Hapur	Indian Grain Storage Management and Research Institute, Field station Ludhiana	Indian Grain Storage Management and Research Institute, Field Station, Hyderabad	National Sugar Institute, Kanpur	Quality Control Cell Bhubaneswar	Quality Control Cell, Hyderabad		
2	Opening balance of Requests Received under RTI (as on 1st April)					0	0	0	0	524	0	0	0	0	0	1	0	0		
3	No.of Requests Received during year					15	814	182	67	5321	9	0	0	0	0	44	0	1		
4	Total no.of Requests (Column 2+3)				0	15	814	182	67	5845	9	0	0	0	0	45	0	1		
5	No.of Requests transferred to other PAs					0	0	0	3	713	0	0	0	0	0	2	0	0		
6	Total No. of Appeal Received					4	210	0	0	581	0	0	20	0	0	0	0	0		
7	Total No. of Appeal Disposed					3	210	0	0	546	0	0	0	0	0	1	0	0		
8	Decisions where Applications for Information rejected					3 (20%)	70 (8.6%)	3 (1.6%)	0 (0%)	64 (1.2%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					690	5873	3022	850	89509	322	0	100	0	0	1416	0	10		
11	No.CAPIOs appointed (A)					4	3	0	10	199	2	0	1	0	0	1	0	1		
12	No.CPIOs appointed (B)					1	3	35	3	253	2	0	1	0	0	1	1	1		
13	No.AAs appointed (C)					1	3	19	0	112	1	0	1	0	0	1	0	1		
14	Total (A+B+C)				0	6	9	54	13	564	5	0	3	0	0	3	1	3		
15	*	**	Section 8(I)	(a)		0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)		6	4	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)		0	19	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)		2	6	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)		2	21	0	0	2	0	0	0	0	0	0	0	0	0	0
23				(i)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)		8	17	0	0	8	0	0	0	0	0	0	0	0	0	0
25				9		0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11		0	3	0	0	0	0	0	0	0	0	0	0	0	0	
27				24		0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)		1	0	3	0	54	0	0	0	0	0	0	0	0	0	0
	Total				0	19	70	3	0	64	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

13.2.14	Quality Control Cell, Bangalore	0	0 (0%)	0	150	0	0 (0%)	0	0	0	0	0	0	0	0	0	0
13.2.15	Quality Control Cell, Bhopal	0	0 (0%)	0	0	0	0 (0%)	0	0	0	0	0	0	0	0	0	0
13.2.16	Quality Control Cell, Kolkata	0	0 (0%)	0	0	0	0 (0%)	0	0	0	0	0	0	0	0	0	0
13.2.17	Quality Control Cell, Lucknow	0	0 (0%)	0	0	0	0 (0%)	0	0	0	0	0	0	0	0	0	0
13.2.18	Quality Control Cell, Pune	0	0 (0%)	0	0	0	0 (0%)	0	0	0	0	0	0	0	0	0	0
13.2.19	Storage and Research Division	0	0 (0%)	12	150	0	0 (0%)	12	6465	8706	0	0 (0%)	12	6990	9336	0	0
Total	Department	525	140 (2.2%)	0	101942	222	195 (2.2%)	0	0	0	0	0	0	0	0	0	0
Total		630	195 (2.2%)	0	121580	227		0	0	0	0	0	0	0	0	0	0
14	Ministry of Corporate Affairs																
14.1	Competition Appellate Tribunal	0	0 (0%)	7	100	0	0 (0%)	7	67	87	0	0 (0%)	7	6990	9336	0	0
14.2	Competition Commission of India	3	1 (1.1%)	87	2290	1	1 (1.1%)	90	592	211	0	0 (0%)	90	592	211	0	0
14.3	Institute of Chartered Accountant of India	25	80 (14.1%)	567	15567	7	80 (14.1%)	592	211	58	17 (38.6%)	567	592	211	58	17 (38.6%)	0
14.4	Institute of Companies Secretaries of India	6	0 (0%)	205	3370	5	0 (0%)	211	58	1831	26 (1.4%)	205	211	58	1831	26 (1.4%)	0
14.5	Institute of Cost Accountants of India	14	17 (38.6%)	44	1228	1	17 (38.6%)	58	1831	0	0 (0%)	44	58	1831	0	0 (0%)	0
14.6	Ministry of Corporate Affairs	17	26 (1.4%)	1814	14698	0	26 (1.4%)	1831	0	0	0	17	1831	0	0	0	0
14.7	National Company Law Tribunal, Bengaluru Bench	0	0 (0%)	0	0	0	0 (0%)	0	0	0	0 (0%)	0	0	0	0	0	0
14.8	National Company Law Tribunal, Chandigarh Bench	0	0 (0%)	5	20	0	0 (0%)	5	6	1	0 (0%)	0	5	6	1	0 (0%)	0
14.9	National Company Law Tribunal, Chennai Bench	0	1 (16.7%)	6	50	0	1 (16.7%)	6	1	0	0 (0%)	6	1	0	0	0 (0%)	0
14.10	National Company Law Tribunal, Guwahati Bench	0	0 (0%)	1	0	0	0 (0%)	1	6	1	0 (0%)	0	1	6	1	0 (0%)	0
14.11	National Company Law Tribunal, Hyderabad Bench	0	3 (50%)	6	10	0	3 (50%)	6	6	0	0 (0%)	6	6	0	0	0 (0%)	0
14.12	National Company Law Tribunal, Kolkata Bench	0	0 (0%)	6	60	0	0 (0%)	6	6	0	0 (0%)	6	6	0	0	0 (0%)	0

Sr. No.					14.13	14.14	14.15	14.16	14.17	14.18	14.19	14.20	14.21	14.22	14.23	14.24	14.25	14.26	14.27	14.28	14.29	
1	Ministry/Department/Organisation				National Company Law Tribunal, Mumbai Bench	National Company Law Tribunal, Principal Bench, Delhi	Official Liquidator Jodhpur	Official Liquidator, Chandigarh	Official Liquidator, Delhi	Official Liquidator, Goa	Official Liquidator, Gujarat	Official Liquidator, Guwahati	Official Liquidator, Hyderabad	Official Liquidator, Karnataka	Official Liquidator, Kerala	Official Liquidator, Madhya Pradesh	Official Liquidator, Maharashtra	Official Liquidator, Nagpur	Official Liquidator, Rajasthan	Official Liquidator, Tamil Nadu	Official Liquidator, Uttar Pradesh	
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	0	0	13	0	4	0	1	0	0	6	0	0	0	6	0	
3	No.of Requests Received during year				20	46	7	43	159	0	75	0	57	33	23	38	322	9	11	150	197	
4	Total no.of Requests (Column 2+3)				20	46	7	43	172	0	79	0	58	33	23	44	322	9	11	156	197	
5	No.of Requests transferred to other PAs				0	4	0	3	0	0	0	0	0	0	0	1	0	2	0	0	0	
6	Total No. of Appeal Received				0	27	0	0	5	0	6	0	1	0	2	2	29	1	1	10	4	
7	Total No. of Appeal Disposed				0	18	0	0	4	0	6	0	1	0	2	9	29	0	1	10	4	
8	Decisions where Applications for Information rejected				2 (10%)	9 (19.6%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	13 (22.8%)	0 (0%)	0 (0%)	1 (2.6%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				200	340	0	1220	2155	0	875	0	1500	320	530	800	3160	90	120	2134	1030	
11	No.CAPIOs appointed (A)				0	0	1	1	1	0	1	1	1	1	1	1	1	1	1	0	1	
12	No.CPIOs appointed (B)				1	3	1	1	1	1	1	1	1	1	1	1	2	0	1	0	1	
13	No.AAs appointed (C)				0	1	1	1	1	1	1	1	1	1	1	1	1	1	1	0	1	
14	Total (A+B+C)				1	4	3	3	3	2	3	3	3	3	3	3	4	2	3	0	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	24	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
28			(Others)	2	9	0	0	0	0	0	0	16	0	0	1	0	0	0	0	0	0	
	Total				2	9	0	0	0	0	0	0	16	0	0	1	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.					14.53	14.54	14.55	14.56	14.57	14.58	14.59	14.60	14.61	14.62	Total	15	15.1	15.2	15.3	15.4	
1	Ministry/Department/Organisation				Registrar of Companies, Puducherry	Registrar of Companies, Pune	Registrar of Companies, Punjab	Registrar of Companies, Rajasthan	Registrar of Companies, Shillong	Registrar of Companies, Tamil Nadu	Registrar of Companies, UP(Kanpur)	Registrar of Companies, West Bengal	ROC cum OL, Uttarakhand	Serious Fraud Investigation Office		Ministry of Culture	Allahabad Museum	Anthropological Survey of India	Archaeological Survey of India	Asiatic Society	
2	Opening balance of Requests Received under RTI (as on 1st April)				2	11	7	0	0	0	53	0	0	0	255		0	0	0	0	
3	No.of Requests Received during year				33	83	182	146	48	226	208	338	9	93	7512		22	111	1610	0	
4	Total no.of Requests (Column 2+3)				35	94	189	146	48	226	261	338	9	93	7767	0	22	111	1610	0	
5	No.of Requests transferred to other PAs				2	3	2	2	0	4	2	15	0	9	1657		0	0	74	0	
6	Total No. of Appeal Received				2	2	0	9	1	20	34	46	1	5	737		0	9	143	0	
7	Total No. of Appeal Disposed				2	2	0	9	1	20	34	46	1	5	705		0	9	143	0	
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	80 (86%)	434 (5.8%)		0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				454	600	1170	900	180	1718	2160	2176	30	430	80408		302	499	22985	0	
11	No.CAPIOs appointed (A)				1	1	1	1	0	0	0	1	0	0	50		1	0	0	1	
12	No.CPIOs appointed (B)				1	1	1	1	1	0	0	1	0	1	60		1	1	82	1	
13	No.AAs appointed (C)				1	1	1	1	1	0	0	1	0	1	55		1	0	67	1	
14	Total (A+B+C)				3	3	3	3	2	0	0	3	0	2	165	0	3	1	149	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	18		0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	6		0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	61	92		0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	8		0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	38		0	0	0	0
25			9	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	
26			11	0	0	0	0	0	0	0	0	0	0	0	3		0	0	0	0	
27			24	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	
28			(Others)	0	0	0	0	0	0	0	0	0	0	0	19	317		0	0	0	0
	Total				0	0	0	0	0	0	0	0	0	80	483	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Ministry of Defence		16																				
Department of Defence		16.1																				
0	0	Armed Forces Films & Photo Division																				
		0	0	0	0	692	0	17	0	8	0	0	0	0	0	0	87167	0	76	0	0	0
		3	566	88	0	14530	10	7047	133	110	3	15	1	0	3947	17599	70	1645	5	0	2013	
		3	566	88	0	15222	10	7064	133	118	3	15	1	0	3947	104766	70	1721	5	0	2013	
		6	141	85	0	1595	0	9749	26	258	6	40	0	21	398	3254	15	610	0	0	349	
		0	70	5	0	765	5	1259	4	60	0	8	0	0	721	817	17	317	0	0	107	
		0	70	5	0	789	5	1254	3	60	0	8	0	0	719	965	17	317	0	0	107	
		0 (0%)	47 (8.3%)	14 (15.9%)	0 (0%)	354 (2.4%)	8 (80%)	84 (1.2%)	5 (3.8%)	24 (21.8%)	0 (0%)	1 (6.7%)	0 (0%)	0 (0%)	690 (17.5%)	960 (5.5%)	16 (22.9%)	213 (12.9%)	0 (0%)	0 (0%)	0 (0%)	
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		0	7253	230	0	167261	70	14941	1120	1759	10	690	10	12	24000	264155	790	2470	80	50	19202	
		0	0	0	0	239	0	0	1	0	1	0	0	0	72	890	0	0	0	1	0	
		1	24	0	0	65	1	61	1	0	1	9	1	1	8	890	5	1	0	1	523	
		1	23	0	0	33	1	61	1	0	1	5	1	0	8	890	1	0	0	1	113	
		2	47	0	0	337	2	122	3	0	3	14	2	1	88	2670	6	1	0	3	636	
		0	0	0	0	0	0	0	0	0	0	1	0	0	93	38	1	42	0	0	0	
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		0	0	0	0	1	0	0	0	0	0	0	0	0	0	38	0	0	12	0	0	0
		0	0	0	0	5	0	0	0	3	0	0	0	0	0	83	18	0	14	0	0	0
		0	0	0	0	4	0	0	0	0	0	0	0	0	18	0	0	100	0	0	0	0
		0	0	0	0	6	0	0	0	0	0	0	0	0	0	12	0	0	0	0	0	0
		0	0	0	0	8	0	0	4	0	0	0	0	0	10	57	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0	0	0	2	3	0	0	0	0	0	0
		0	0	0	0	32	8	0	3	3	0	0	0	0	126	269	8	119	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	75	0	0	0	0	0	0
		0	0	0	0	10	0	0	0	0	0	0	0	0	3	109	0	25	0	0	0	0
0	47	19	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
0	0	0	0	322	2	101	1	21	0	0	0	0	317	379	7	3	0	0	0	0		
0	0	0	47	19	0	388	10	101	8	27	0	1	0	690	960	16	315	0	0	0		

Sr. No.					16.1.21	16.1.22	16.1.23	16.1.24	16.1.25	16.1.26	Total	16.2	16.2.1	16.2.2	16.2.3	16.2.4	16.2.5	16.2.6	
1	Ministry/Department/Organisation				National Defence College	Nehru Institute of Mountaineering (NIM)	Office of Chief Administrative Officer (CAO)	Security Office	Services Sports Control Board (SSCB)	Weapons and Electronics Systems Engineering Establishment	Department	Department of Defence Production	BEML Limited	Bharat Dynamics Ltd.	Bharat Electronics Ltd.	Defence Exhibition Organisation	Department of Defence Production	Department of Defence Production Sectt.	
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	10	0	0	0	87970		63	0	23	0	0	0	
3	No.of Requests Received during year				2	8	626	5	11	0	48437		230	123	457	1	196	196	
4	Total no.of Requests (Column 2+3)				2	8	636	5	11	0	136407		293	123	480	1	196	196	
5	No.of Requests transferred to other PAs				0	0	285	0	2	0	16840		0	0	2	0	192	192	
6	Total No. of Appeal Received				0	7	76	0	0	0	4238		32	3	114	1	12	18	
7	Total No. of Appeal Disposed				0	7	76	0	0	0	4402		42	3	112	1	12	18	
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	28 (4.5%)	0 (0%)	0 (0%)	0 (0%)	2444 (5%)		56 (24.3%)	3 (2.4%)	115 (25.2%)	0 (0%)	8 (4.1%)	8 (4.1%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0		0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	280	1680	20	80	0	506163		2700	1488	3124	10	801	489	
11	No.CAPIOs appointed (A)				0	0	0	0	0	0	1204		6	2	13	0	0	0	
12	No.CPIOs appointed (B)				1	1	11	1	0	0	1607		1	1	13	1	18	18	
13	No.AAs appointed (C)				0	1	10	0	0	0	1151		1	1	1	1	8	8	
14	Total (A+B+C)				1	2	21	1	0	0	3962		8	4	27	2	26	26	
15	*	**	Section 8(I)	(a)	0	0	0	0	0	0	175		0	2	0	0	0	0	
16				(b)	0	0	0	0	0	0	0		0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0		0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0		51	3	0	8	0	0	0
19				(e)	0	0	0	0	0	0	0		123	2	0	7	0	0	0
20				(f)	0	0	0	0	0	0	0		122	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0		18	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0		79	1	1	1	0	1	1
23				(i)	0	0	0	0	0	0	0		5	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	0		568	2	3	20	0	14	14
25				9	0	0	0	0	0	0	0		75	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0		147	3	0	0	0	0	0
27				24	0	0	0	0	0	0	0		66	0	0	0	0	0	0
28				(Others)	0	0	28	0	0	0	0		1181	45	0	80	0	0	0
Total				0	0	28	0	0	0	2610	0	56	6	116	0	15	15		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					16.4	16.4.1	Total	Total	17	17.1	17.2	17.3	17.4	17.5	Total	18	18.1	Total	
1	Ministry/Department/Organisation				Department of Ex-Servicemen Welfare	Department of Ex-Servicemen Welfare	Department		Ministry of Development of North Eastern Region	Ministry of Development of North Eastern Region	North Eastern Council (NEC)	North Eastern Development Finance Corp. (NEDFi)	North Eastern Handicrafts and Handlooms Development Corporation (NEHHDC)	North Eastern Regional Agricultural Marketing Corporation (NERAMAC)		Ministry of Drinking Water and Sanitation	Ministry of Drinking Water and Sanitation		
2	Opening balance of Requests Received under RTI (as on 1st April)					126	126	89391		0	0	0	0	0	0			26	26
3	No.of Requests Received during year					1278	1278	58339		57	36	24	2	7	126			66	66
4	Total no.of Requests (Column 2+3)					1404	1404	147730		57	36	24	2	7	126			92	92
5	No.of Requests transferred to other PAs					1021	1021	18808		24	3	1	0	0	28			61	61
6	Total No. of Appeal Received					147	147	5276		2	0	0	0	0	2			0	0
7	Total No. of Appeal Disposed					163	163	5491		0	0	0	0	0	0			0	0
8	Decisions where Applications for Information rejected					67 (5.2%)	67 (5.2%)	3975 (6.8%)		23 (40.4%)	0 (0%)	1 (4.2%)	0 (0%)	0 (0%)	24 (19%)			0 (0%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0		0	0	0	0	0	0			0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					5018	5018	630124		430	2121	60	20	140	2771			931	931
11	No.CAPIOs appointed (A)					1	1	1339		7	1	0	0	1	9			0	0
12	No.CPIOs appointed (B)					1	1	1847		9	1	1	1	1	13			10	10
13	No.AAs appointed (C)					0	0	1260		1	1	1	1	0	4			5	5
14	Total (A+B+C)					2	2	4446		17	3	2	2	2	26			15	15
15	*	**	Section 8(I)	(a)		0	0	185		0	0	0	0	0	0			0	0
16				(b)	0	0	1	0	0	0	0	0	0	0		0	0		
17				(c)	0	0	0	0	0	0	0	0	0	0		0	0		
18				(d)	0	0	106	0	0	1	0	0	1	1		1	1		
19				(e)	0	0	163	0	0	1	0	0	1	0	1		0	0	
20				(f)	0	0	125	0	0	0	0	0	0	0	0		0	0	
21				(g)	0	0	23	0	0	0	0	0	0	0	0		0	0	
22				(h)	0	0	109	0	0	0	0	0	0	0	0		0	0	
23				(i)	7	7	15	0	0	0	0	0	0	0	0		0	0	
24			Other Sections	(j)	2	2	746	0	0	0	0	0	0	0	0		0	0	
25				9	0	0	102	0	0	0	0	0	0	0	0		0	0	
26				11	0	0	167	0	0	0	0	0	0	0	0		0	0	
27	24	0		0	637	0	0	0	0	0	0	0	0		0	0			
28	(Others)				58	58	1819	23	0	0	0	0	23		0	0			
Total					0	67	67	4198	0	23	0	2	0	0	25	0	1	1	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.					20.14	20.15	20.16	20.17	20.18	20.19	20.20	20.21	20.22	20.23	20.24	20.25	20.26	20.27	20.28	20.29	20.30	20.31	
1	Ministry/Department/Organisation				Ministry of Environment & Forests	National Biodiversity Authority	National Centre for Sustainable Coastal Management (NCSCM)	National Green Tribunal	National Museum of Natural History, New Delhi	National Zoological Park, New Delhi	North Eastern Regional Office, Shillong	Northern Regional Office, Chandigarh	Regional Office, Bhopal	Regional Office, Bhubaneswar	Regional Office, Chennai	Regional Office, Dehradun	Regional Office, Nagpur	Regional Office, Ranchi	Regional Office, Bangalore	Wildlife Crime Control Bureau Head Quarter	Wildlife Crime Control Bureau, Chennai	Wildlife Crime Control Bureau, Kolkata	
2	Opening balance of Requests Received under RTI (as on 1st April)				202	4	0	9	0	7	0	0	201	0	11	0	5	0	5	0	2	0	
3	No.of Requests Received during year				3545	42	6	294	2	23	3	54	29	28	43	16	36	6	43	15	5	6	
4	Total no.of Requests (Column 2+3)				3747	46	6	303	2	30	3	54	230	28	54	16	41	6	48	15	7	6	
5	No.of Requests transferred to other PAs				278	8	1	29	1	0	2	2	23	4	9	3	9	0	23	1	2	0	
6	Total No. of Appeal Received				604	4	1	20	6	3	0	3	5	0	6	0	3	0	2	4	0	0	
7	Total No. of Appeal Disposed				460	4	1	21	6	2	0	3	4	0	6	0	3	0	2	4	0	0	
8	Decisions where Applications for Information rejected				40 (1.1%)	0 (0%)	0 (0%)	11 (3.7%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	3 (8.3%)	0 (0%)	0 (0%)	1 (6.7%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				72599	1280	880	78499	10	364	2460	2890	622	778	2395	20	510	0	394	154	30	60	
11	No.CAPIOs appointed (A)				0	0	0	4	0	1	0	0	6	2	0	0	1	0	0	0	0	0	
12	No.CPIOs appointed (B)				93	1	1	4	1	1	2	2	2	0	1	5	1	2	3	1	1	0	
13	No.AAs appointed (C)				61	1	1	4	1	1	1	1	2	2	1	1	1	1	1	1	0	0	
14	Total (A+B+C)				154	2	2	12	2	3	3	3	10	4	2	6	3	3	4	2	1	0	
15	*	**	Section 8(1)	(a)	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	24	1		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
28	(Others)	37		0	0	11	0	0	0	0	0	0	0	0	0	0	3	0	0	1	0	0	
Total				44	0	1	11	0	0	0	0	0	0	0	0	0	3	0	0	1	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.											21.16	21.17	21.18	21.19	21.20	21.21	21.22	21.23	21.24	21.25	21.26	21.27	21.28	21.29	21.30	21.31	21.32	21.33	21.34	
1	Ministry/Department/Organisation										Consulate General of India, Jafna, Sri Lanka	Consulate General of India, Mazar e Sharif, Afghanistan	Consulate General of India, Melbourne	Consulate General of India, Munich	Consulate General of India, Perth	Consulate General of India, Phuentsholing	Consulate General of India, San Francisco	Consulate General of India, Shanghai	Consulate General of India, Sydney	Consulate General of India, Toronto	Consulate General of India, Vancouver	Consulate General of India, Zanzibar, Tanzania	Embassy of India Damascus	Embassy of India Riyadh	Embassy of India, Abidjan	Embassy of India, Addis Ababa	Embassy of India, Algiers	Embassy of India, Ankara	Embassy of India, Baghdad	
2	Opening balance of Requests Received under RTI (as on 1st April)										0	0	0	1	0	0	1	1	0	0	0	0	2	6	0	0	0	0	0	0
3	No.of Requests Received during year										2	4	7	1	2	3	20	6	8	4	0	0	4	107	4	6	3	3	8	
4	Total no.of Requests (Column 2+3)										2	4	7	2	2	3	21	7	8	4	0	0	6	113	4	6	3	3	8	
5	No.of Requests transferred to other PAs										0	0	1	0	0	0	0	0	0	2	0	0	0	14	0	0	0	0	0	
6	Total No. of Appeal Received										0	0	2	0	0	0	76	0	5	0	0	0	0	14	0	0	0	0	1	
7	Total No. of Appeal Disposed										0	0	0	0	0	0	0	0	5	0	0	0	0	16	0	0	0	0	1	
8	Decisions where Applications for Information rejected										0 (0%)	0 (0%)	0 (0%)	1 (100%)	0 (0%)	0 (0%)	10 (50%)	0 (0%)	7 (87.5%)	5 (125%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (33.3%)	2 (25%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										0	0	100	0	20	0	0	0	120	0	0	0	30	1390	0	0	0	0	0	90
11	No.CAPIOs appointed (A)										0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	
12	No.CPIOs appointed (B)										1	1	3	0	1	1	1	1	1	1	1	0	1	5	1	1	1	1	1	
13	No.AAs appointed (C)										1	1	1	0	1	1	1	1	1	1	1	0	1	1	1	1	1	1	1	
14	Total (A+B+C)										2	2	4	0	2	2	2	2	2	2	2	0	2	6	2	2	2	2	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	20	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
20				(f)	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
21				(g)	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
23				(i)	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
24			Other Sections	(j)	0	0	0	0	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
28				(Others)	0	0	0	0	0	0	108	0	1	5	0	0	0	0	0	0	0	0	0	0	0	0	1	2		
Total				0	0	0	1	0	0	144	0	8	5	0	0	0	0	0	0	0	0	0	0	0	1	2				

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Department of Expenditure										22.3	
Central Pension Accounting Office										22.3.1	
Controller General of Accounts										22.3.2	
Department of Expenditure										22.3.3	
Department										Total	
Department of Financial Services										22.4	
Agriculture Insurance Company of India Ltd.										22.4.1	
Allahabad Bank										22.4.2	
Andhra Bank										22.4.3	
Bank of Baroda										22.4.4	
Bank of India										22.4.5	
Bank of Maharashtra										22.4.6	
Bharatiya Mahila Bank Ltd.										22.4.7	
Canara Bank										22.4.8	
Corporation Bank										22.4.9	
Debts Recovery Tribunal Chandigarh II										22.4.10	
Dena Bank										22.4.11	
Department of Financial Services										22.4.12	
DRAT, Allahabad										22.4.13	
DRAT, Chennai										22.4.14	
DRAT, Mumbai										22.4.15	
DRT Cuttack										22.4.16	
DRT II Mumbai										22.4.17	
DRT III Kolkata										22.4.18	
0	0	0	0	0	0	0	0	0	0	2	0
1223	440	883	2546	158	2668	1018	4809	4295	1406	29	3918
1223	450	897	2570	158	2759	1048	5037	4295	1446	31	4003
301	303	883	1487	2	11	13	29	228	8	0	89
66	37	110	213	14	542	165	814	699	203	16	895
66	32	110	208	10	584	167	823	682	211	17	885
0 (0%)	0 (0%)	0 (0%)	0 (0%)	2 (1.3%)	978 (36.7%)	467 (45.9%)	1664 (34.6%)	1010 (23.5%)	478 (34%)	8 (27.6%)	1585 (40.5%)
0	0	0	0	0	1	0	0	0	0	0	0
7215	1670	13442	22327	1584	52509	11772	48476	36650	11540	330	35485
0	0	0	0	0	1	2908	5434	5013	0	1	5847
0	17	24	41	19	50	37	88	73	34	1	140
0	6	21	27	1	8	1	15	73	33	1	140
0	23	45	68	20	59	2946	5537	5159	67	3	6127
0	0	0	0	0	1	0	2	3	0	0	0
0	0	0	0	0	5	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	1	0	0
0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	181	101	336	357	138	11	0
0	0	0	0	1	321	159	289	137	127	10	386
0	0	0	0	0	20	0	0	7	0	0	0
0	0	0	0	0	13	10	10	34	1	0	0
0	0	0	0	0	10	12	10	43	4	0	0
0	0	0	0	0	0	0	2	3	0	0	0
0	0	0	0	1	352	195	415	276	301	10	790
0	0	0	0	0	9	0	2	0	0	0	150
0	0	0	0	0	2	33	28	0	2	0	0
0	0	0	0	0	5	0	0	0	0	0	0
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712
0	0	0	0	0	533	155	570	150	33	6	712

Sr. No.	Ministry/Department/Organisation												22.4.19	22.4.20	22.4.21	22.4.22	22.4.23	22.4.24	22.4.25	22.4.26	22.4.27	22.4.28	22.4.29	22.4.30	22.4.31	22.4.32
1													DRT, Allahabad	DRT, Aurangabad	DRT, Bangalore	DRT, Chennai	DRT, Delhi	DRT, Ernakulam	DRT, Guwahati	DRT, Hyderabad	DRT, Jaipur	DRT, Kolkata	DRT, Madurai	DRT, Nagpur	DRT, Pune	DRT, Ranchi
2	Opening balance of Requests Received under RTI (as on 1st April)												0	4	0	0	1	0	0	0	0	4	0	0	0	2
3	No.of Requests Received during year												17	16	15	8	8	15	7	18	9	8	11	13	28	11
4	Total no.of Requests (Column 2+3)												17	20	15	8	9	15	7	18	9	12	11	13	28	13
5	No.of Requests transferred to other PAs												0	0	0	3	1	0	0	0	0	0	0	0	0	0
6	Total No. of Appeal Received												10	0	0	1	1	1	0	0	1	0	0	1	1	4
7	Total No. of Appeal Disposed												10	0	0	0	1	1	0	0	1	1	1	1	1	4
8	Decisions where Applications for Information rejected												18 (105.9%)	1 (6.2%)	15 (100%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	4 (22.2%)	0 (0%)	1 (12.5%)	4 (36.4%)	0 (0%)	0 (0%)	5 (45.5%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act												0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)												390	2125	440	210	130	400	10	170	90	30	120	412	210	190
11	No.CAPIOs appointed (A)												0	0	0	1	0	0	0	0	1	0	0	1	0	0
12	No.CPIOs appointed (B)												1	1	1	3	1	1	0	0	0	1	1	1	1	1
13	No.AAs appointed (C)												0	1	0	2	1	1	0	0	1	1	1	2	1	0
14	Total (A+B+C)												1	2	1	6	2	2	0	0	2	2	2	4	2	1
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0				
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
21				(g)	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
24			Other Sections	(j)	0	0	0	0	0	0	0	0	4	0	1	0	0	0	0	1						
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0						
28				(Others)	18	0	15	0	0	0	0	0	0	0	0	0	0	0	0	0	5					
Total					18	1	15	0	0	0	0	4	0	1	4	0	0	0	6							

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation										22.4.53	22.4.54	22.4.55	22.4.56	22.4.57	22.4.58	22.4.59	22.4.60	22.4.61	22.4.62	22.4.63	22.4.64	22.4.65	22.4.66	22.4.67	22.4.68	22.4.69
1											Oriental Bank of Commerce	Oriental Insurance Company Ltd.	Pension Fund Regulatory and Development Authority	Punjab & Sind Bank	Punjab National Bank	Reserve Bank of India	Small Industries Development Bank of India (SIDBI)	State Bank of Bikaner & Jaipur	State Bank of Hyderabad	State Bank of India	State Bank of Mysore	State Bank of Patiala	State Bank of Travancore	Stressed Assets Stabilization Fund (SASF)	Syndicate Bank	UCO Bank	Union Bank of India
2	Opening balance of Requests Received under RTI (as on 1st April)										575	221	17	32	238	41113	7	40	310	243	0	41	0	0	57	59	30
3	No.of Requests Received during year										1285	1997	221	1058	7715	13260	145	1808	420	25320	528	1250	465	3	2880	1591	1025
4	Total no.of Requests (Column 2+3)										1860	2218	238	1090	7953	54373	152	1848	730	25563	528	1291	465	3	2937	1650	1055
5	No.of Requests transferred to other PAs										9	136	0	97	223	698	4	8	0	4444	75	86	0	0	255	186	0
6	Total No. of Appeal Received										218	404	9	134	1262	1439	23	103	24	4002	55	281	54	4	404	312	368
7	Total No. of Appeal Disposed										319	387	7	133	1281	1387	23	99	45	3991	55	219	54	4	400	310	362
8	Decisions where Applications for Information rejected										642 (50%)	302 (15.1%)	0 (0%)	319 (30.2%)	2268 (29.4%)	327 (2.5%)	0 (0%)	571 (31.6%)	298 (71%)	4350 (17.2%)	180 (34.1%)	169 (13.5%)	141 (30.3%)	6 (200%)	708 (24.6%)	427 (26.8%)	239 (23.3%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										40000	37531	810	19627	115469	60936	2054	7238	3875	211374	5968	16350	3229	41	26668	21126	10530
11	No.CAPIOs appointed (A)										0	0	1	0	1	54	83	298	2014	14491	1074	0	1183	0	84	0	4282
12	No.CPIOs appointed (B)										22	33	1	24	90	44	1	55	76	1299	46	0	11	1	70	44	62
13	No.AAs appointed (C)										22	33	1	1	90	1	1	16	0	101	13	0	11	1	24	9	5
14	Total (A+B+C)										44	66	3	25	181	99	85	369	2090	15891	1133	0	1205	2	178	53	4349
15	* **	Section 8(1)	(a)	3	0	0	0	0	99	0	0	0	1	0	2	0	0	0	0	0	2	0	0	0	0	0	
16			(b)	1	0	0	0	0	0	0	0	0	1	0	0	0	1	0	0	0	1	0	0	3	0		
17			(c)	0	0	0	0	0	11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0		
18			(d)	249	63	0	58	592	4	20	18	52	708	34	56	46	4	568	98	160							
19			(e)	211	36	0	83	277	6	15	334	30	902	13	104	32	5	396	80	49							
20			(f)	0	0	0	0	0	0	1	14	30	13	0	27	1	0	5	0	0							
21			(g)	0	0	0	1	12	16	0	2	0	60	1	10	1	0	6	47	0							
22			(h)	21	35	0	12	34	2	0	1	1	39	2	2	2	0	62	3	8							
23			(i)	0	2	0	0	0	0	0	0	2	83	0	16	0	0	2	15	0							
24			(j)	238	134	0	185	777	6	7	334	145	1131	94	125	35	2	563	102	22							
25		Other Sections	9	0	0	0	0	0	0	0	0	1	18	0	0	0	0	0	0								
26			11	0	25	0	0	50	0	0	1	0	73	0	3	0	0	7	9	0							
27			24	0	0	0	5	0	0	0	0	0	0	0	0	0	0	7	0	0							
28			(Others)	115	35	0	39	597	191	6	219	109	1709	36	47	70	2	592	79	0							
	Total			838	330	0	383	2339	335	49	923	371	4737	180	392	188	13	2208	440	239							

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.											Ministry/Department/Organisation																
1											Chief Commissioner of Customs, Mumbai-I Zone	Chief Commissioner of Customs, Mumbai-II Zone	Chief Commissioner of Customs, Mumbai-III Zone	Chief Commissioner of Customs, Patna	Chief Commissioner of Income Tax (CCA), Jaipur	Chief Commissioner of Income Tax (CCA), Kochi	Chief Commissioner of Income Tax (CCA), Lucknow	Chief Commissioner of Income Tax (CCA), Nagpur	Chief Commissioner of Income Tax (CCA), Bhopal	Chief Commissioner of Income Tax (CCA), Chandigarh	Chief Commissioner of Income Tax (CCA), Kanpur	Chief Commissioner of Income Tax (CCA), Kolkata	Chief Commissioner of Income Tax (CCA), Patna	Chief Commissioner of Income Tax (CCA), Bangalore	Chief Commissioner of Income Tax (CCA), Delhi	Chief Commissioner of Service Tax, Chennai	Chief Commissioner of Service Tax, Kolkata Zone
2	Opening balance of Requests Received under RTI (as on 1st April)										24	21	21	1	30	0	0	3	29	0	26	0	0	9	0	3	1
3	No.of Requests Received during year										401	268	243	99	839	149	617	201	669	2	1088	25	694	442	2716	76	37
4	Total no.of Requests (Column 2+3)										425	289	264	100	869	149	617	204	698	2	1114	25	694	451	2716	79	38
5	No.of Requests transferred to other PAs										291	50	143	90	706	76	464	66	618	1	807	0	440	171	2104	60	39
6	Total No. of Appeal Received										40	34	27	18	87	12	1	22	52	0	134	0	19	22	147	26	7
7	Total No. of Appeal Disposed										42	31	24	15	85	12	1	22	54	0	128	0	19	24	157	26	7
8	Decisions where Applications for Information rejected										50 (12.5%)	35 (13.1%)	98 (40.3%)	13 (13.1%)	629 (75%)	33 (22.1%)	78 (12.6%)	112 (55.7%)	164 (24.5%)	0 (0%)	306 (28.1%)	1 (4%)	0 (0%)	233 (52.7%)	594 (21.9%)	73 (96.1%)	8 (21.6%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										12501	2485	6971	1970	3360	1110	2760	1255	2202	0	12819	250	3565	5030	8512	925	550
11	No.CAPIOs appointed (A)										5	1	5	0	18	0	0	9	60	0	0	0	0	10	200	0	0
12	No.CPIOs appointed (B)										8	2	13	16	189	168	175	94	282	0	241	861	0	316	365	20	18
13	No.AAs appointed (C)										8	2	8	3	46	44	51	19	138	0	52	206	0	69	147	5	4
14	Total (A+B+C)										21	5	26	19	253	212	226	122	480	0	293	1067	0	395	712	25	22
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	8	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	11	25	11	0	0	0	0	17	0	0	0	0	0	0	0	0	0	0	0	1	0	0	
19				(e)	0	0	0	0	6	4	0	8	0	0	32	0	0	8	20	0	0						
20				(f)	0	0	0	0	0	0	0	2	0	0	0	0	0	3	1	0	0						
21				(g)	0	0	3	0	0	0	0	0	0	0	0	0	0	15	2	0	0						
22				(h)	4	10	13	2	3	0	0	0	0	0	1	0	0	0	2	15	0						
23				(i)	2	0	1	0	0	0	0	0	0	0	14	0	0	18	16	0	0						
24				Other Sections	(j)	10	1	28	2	504	9	0	24	96	0	168	1	0	134	279	36	0					
25			9		0	0	1	0	0	0	0	0	0	0	0	0	0	18	0	0							
26			11		1	0	1	0	10	0	0	0	0	0	0	0	0	1	0	0							
27			24		0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0							
28	(Others)	25	31		50	10	106	20	78	63	68	0	92	0	0	93	283	21	10								
	Total				53	73	108	14	629	33	78	112	174	0	307	1	0	272	623	73	10						

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Chief Commissioner of Service Tax, Mumbai Zone	22.5.40
Chief Commissioner of Service Tax, New Delhi	22.5.41
Chief Commissioner, Central Excise, Ahmedabad Zone	22.5.42
Chief Commissioner, Central Excise, Bangalore Zone	22.5.43
Chief Commissioner, Central Excise, Bhubaneswar Zone	22.5.44
Chief Commissioner, Central Excise, Chandigarh Zone	22.5.45
Chief Commissioner, Central Excise, Chennai Zone	22.5.46
Chief Commissioner, Central Excise, Coimbatore Zone	22.5.47
Chief Commissioner, Central Excise, Delhi Zone	22.5.48
Chief Commissioner, Central Excise, Jaipur Zone	22.5.49
Chief Commissioner, Central Excise, Kolkata Zone	22.5.50
Chief Commissioner, Central Excise, Mumbai-I Zone	22.5.51
Chief Commissioner, Central Excise, Mumbai-II Zone	22.5.52
Chief Commissioner, Central Excise, Mysore Zone	22.5.53
Department of Revenue	22.5.54
Director General of Income Tax (Inv.), Ahmedabad	22.5.55
Director General of Income Tax (Admn.) New Delhi	22.5.56
Director General of Income Tax (Inv.) Bhopal	22.5.57
Director General of Income Tax (Inv.) Jaipur	22.5.58
Director General of Income Tax (Inv.) Pune	22.5.59
Director General of Income Tax (Legal and Research)	22.5.60
Director general of Income Tax (Logistics)	22.5.61
Director General of Income Tax (Systems) ,New Delhi	22.5.62
Director General of Income Tax(Inv.) Kochi	22.5.63
Director General of Income Tax (Inv.) Chandigarh	22.5.64

Sr. No.					22.5.65	22.5.66	22.5.67	22.5.68	22.5.69	22.5.70	22.5.71	22.5.72	22.5.73	22.5.74	22.5.75	22.5.76	22.5.77	22.5.78	22.5.79	22.5.80		
1	Ministry/Department/Organisation				Directorate of Legal Affairs	Directorate of Logistics	Directorate of Organisation & Personnel Management	Directorate of Revenue Intelligence	Directorate General NACEN	Directorate General of Audit	Directorate General of Central Excise Intelligence	Directorate General of Export Promotion	Directorate General of Inspection	Directorate General of Publicity and Public Relations	Directorate General of Safeguards	Directorate General of Service Tax	Directorate General of Systems & Data Management	Directorate General of Valuation	Directorate General of Vigilance	LTU, Chennai		
2	Opening balance of Requests Received under RTI (as on 1st April)				1	0	0	0	0	1	48	0	10	5	0	0	16	0	62	2		
3	No.of Requests Received during year				14	20	284	263	31	44	170	7	48	21	3	86	49	14	74	9		
4	Total no.of Requests (Column 2+3)				15	20	284	263	31	45	218	7	58	26	3	86	65	14	136	11		
5	No.of Requests transferred to other PAs				8	2	367	21	2	14	53	4	2	9	1	79	111	7	37	0		
6	Total No. of Appeal Received				0	1	11	9	1	1	26	0	6	3	0	6	8	3	39	2		
7	Total No. of Appeal Disposed				0	0	11	9	1	1	25	0	6	3	0	6	9	4	33	2		
8	Decisions where Applications for Information rejected				1 (7.1%)	0 (0%)	29 (10.2%)	313 (119%)	0 (0%)	6 (13.6%)	98 (57.6%)	0 (0%)	4 (8.3%)	0 (0%)	0 (0%)	8 (9.3%)	29 (59.2%)	5 (35.7%)	43 (58.1%)	0 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				222	500	1200	10	70	540	5116	240	1400	170	30	250	1230	198	1832	235		
11	No.CAPIOs appointed (A)				1	0	1	0	8	4	1	1	1	1	0	0	0	0	1	0		
12	No.CPIOs appointed (B)				1	1	2	22	10	8	36	1	1	1	1	2	4	0	8	2		
13	No.AAs appointed (C)				1	1	2	10	10	8	12	1	1	1	1	2	4	0	8	2		
14	Total (A+B+C)				3	2	5	32	28	20	49	3	3	3	2	4	8	0	17	4		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	29	0	0	4
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	6	23	0	0	0	0	0	0	0	0	25	0
23				(i)	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
24				Other Sections	(j)	1	0	0	0	0	0	0	15	0	4	0	0	1	0	0	9	0
25			9		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26			11		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27			24		0	0	0	289	0	0	0	0	0	0	0	0	0	0	0	0	0	
28			(Others)		0	0	30	24	0	0	76	0	0	0	0	0	7	0	5	12	0	
	Total				1	0	30	313	0	6	115	0	4	1	0	8	29	5	46	4		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation										24.1.11	24.1.12	24.1.13	24.1.14	24.1.15	24.1.16	24.1.17	24.1.18	24.1.19	Total	24.2
1											Morarji Desai Institute of Yoga.	National Institute of Ayurveda (NIA)	National Institute of Homoeopathy	National Institute of Naturopathy	National Institute of Siddha	National Institute of Unani Medicine (NIUM)	National Medicinal Plants Board	Pharmacopoeial Laboratory for Indian Medicine	Rashtriya Ayurved Vidhyha Peeth	Department	
2	Opening balance of Requests Received under RTI (as on 1st April)										0	0	16	0	0	0	0	7	0	117	AIRPORT BORDER QUARANTINE, AMRITSAR
3	No.of Requests Received during year										17	53	27	33	30	34	13	44	0	2959	AIRPORT HEALTH ORGANISATION, DELHI
4	Total no.of Requests (Column 2+3)										17	53	43	33	30	34	13	51	0	3076	AIRPORT HEALTH ORGANISATION, KOLKATA
5	No.of Requests transferred to other PAs										0	0	0	0	0	0	0	4	0	204	AIRPORT HEALTH ORGANISATION, MUMBAI
6	Total No. of Appeal Received										0	0	15	0	1	2	2	4	0	334	AIRPORT HEALTH ORGANISATION, TIRUCHIRAPALLI
7	Total No. of Appeal Disposed										0	0	0	0	1	2	2	4	0	181	ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE,KOLKATA
8	Decisions where Applications for Information rejected										0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	113 (6%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										178	340	320	0	170	2280	570	3966	0	38360	23444
11	No.CAPIOs appointed (A)										0	0	0	1	0	1	1	1	0	5	81
12	No.CPIOs appointed (B)										0	0	0	1	0	1	1	1	1	22	75
13	No.AAs appointed (C)										0	0	0	1	0	0	1	0	1	17	31
14	Total (A+B+C)										0	0	0	3	0	2	3	2	2	44	187
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	72	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	65	
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2		
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8	
	Total				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	176	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

24.2.8	24.2.9	24.2.10	24.2.11	24.2.12	24.2.13	24.2.14	24.2.15	24.2.16	24.2.17	24.2.18	24.2.19	24.2.20	24.2.21	24.2.22	24.2.23	24.2.24	24.2.25	24.2.26	24.2.27	24.2.28	24.2.29	24.2.30
0	0	0	0	0	8	1	0	0	0	0	0	0	0	20	0	6	14	0	18	0	0	3
17	33	9	3	3	24	4	13	0	24	15	45	0	14	65	8	22	297	29	387	6332	10	392
17	33	9	3	3	32	5	13	0	24	15	45	0	14	85	8	28	311	29	405	6332	10	395
0	1	0	1	0	7	1	0	0	0	2	11	0	0	0	0	0	52	1	21	1317	2	140
0	2	0	0	0	0	0	0	0	6	0	0	0	0	0	0	0	125	0	33	838	0	13
0	2	0	0	0	0	0	0	0	6	0	0	0	0	0	3	0	128	0	34	838	0	17
0 (0%)	10 (30.3%)	0 (0%)	0 (0%)	0 (0%)	5 (20.8%)	0 (0%)	0 (0%)	0 (0%)	4 (16.7%)	1 (6.7%)	0 (0%)	0 (0%)	0 (0%)	5 (7.7%)	0 (0%)	0 (0%)	0 (0%)	6 (20.7%)	0 (0%)	11 (0.2%)	6 (60%)	7 (1.8%)
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
210	160	0	0	0	290	50	0	0	390	90	130	0	170	526	312	872	3392	230	12420	94293	100	1361
0	0	0	0	1	0	0	0	0	1	1	0	0	1	2	0	0	0	0	0	0	0	0
1	1	0	1	1	1	1	1	1	1	1	1	0	1	1	1	1	104	1	1	55	1	33
1	0	0	1	0	1	1	1	1	1	0	1	0	1	1	1	1	6	1	1	49	0	15
2	1	0	2	2	2	2	2	2	3	2	2	0	3	4	2	2	110	2	2	104	1	48
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	4
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
0	0	0	0	0	3	0	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0	2
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	10	0	0	0	0	0	0	0	0	6	0	0	0	0	0	0	0	6	0	44	3	0
0	10	0	0	0	5	0	0	0	4	6	0	0	0	10	0	0	0	6	0	44	6	7

Sr. No.	Ministry/Department/Organisation																					
1																						
	Food Safety and Standard Authority of India																					
	GOVERNMENT MEDICAL STORE DEPOT, HYDERABAD																					
	GOVERNMENT MEDICAL STORE DEPOT, KARNAL																					
	GOVERNMENT MEDICAL STORE DEPOT, MUMBAI																					
	GOVERNMENT MEDICAL STORE DEPOT, NEW DELHI																					
	GOVT. MEDICAL STORE DEPOT, KOLKATA																					
	GOVT. MEDICAL STORE DEPOT, CHENNAI																					
	HLL Lifecare Limited																					
	HSCC, India Ltd.																					
	Indian Council of Medical Research																					
	Indian Nursing Council																					
	INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD																					
	International Institute of Population Sciences																					
	LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.																					
	Medical Council of India																					
	National Board of Examinations																					
	NATIONAL CENTRE FOR DISEASE CONTROL, DELHI																					
	National Institute of Biological																					
2	Opening balance of Requests Received under RTI (as on 1st April)			11	0	1	1	125	0	2	2	15	0	0	0	2	5	761	12	0	7	
3	No.of Requests Received during year			643	0	10	11	4	7	0	91	26	381	466	20	16	447	2664	316	59	22	
4	Total no.of Requests (Column 2+3)			654	0	11	12	129	7	2	93	41	381	466	20	18	452	3425	328	59	29	
5	No.of Requests transferred to other PAs			219	0	0	0	0	0	0	3	0	61	19	0	0	0	31	4	0	1	
6	Total No. of Appeal Received			54	0	0	0	0	0	0	2	6	2	43	7	0	22	394	28	5	1	
7	Total No. of Appeal Disposed			52	0	0	0	0	0	0	2	3	2	43	6	0	22	390	28	4	1	
8	Decisions where Applications for Information rejected			42 (6.5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	9 (9.9%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	14 (4.4%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			32844	0	500	594	40	10	60	25280	500	1005	6821	220	150	1438	26810	5090	628	416	
11	No.CAPIOs appointed (A)			0	2	9	0	1	0	0	0	0	0	0	3	0	0	0	4	1	0	
12	No.CPIOs appointed (B)			26	1	2	2	1	1	1	1	1	0	0	3	1	36	16	4	1	1	
13	No.AAs appointed (C)			14	0	1	1	0	1	1	1	1	0	0	1	0	29	1	4	1	0	
14	Total (A+B+C)			40	3	12	3	2	2	2	2	2	0	0	7	1	65	17	12	3	1	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	14	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	42	0	0	0	0	0	0	9	0	0	0	0	0	0	0	0	0	0
	Total			42	0	0	0	0	0	0	9	0	0	0	0	0	0	14	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation												
1													
2	Opening balance of Requests Received under RTI (as on 1st April)												
3	No.of Requests Received during year												
4	Total no.of Requests (Column 2+3)												
5	No.of Requests transferred to other PAs												
6	Total No. of Appeal Received												
7	Total No. of Appeal Disposed												
8	Decisions where Applications for Information rejected												
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act												
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)												
11	No.CAPIOs appointed (A)												
12	No.CPIOs appointed (B)												
13	No.AAs appointed (C)												
14	Total (A+B+C)												
15	*	**	Section 8(1)	(a)									
16				(b)									
17				(c)									
18				(d)									
19				(e)									
20				(f)									
21				(g)									
22				(h)									
23				(i)									
24				(j)									
25				9									
26				11									
27	24												
28	(Others)												
	Total												
					Department of Health Research								
					Department of Health Research								
					Department								
					Total								
					24.3								
					24.3.1								
					Total								
					Total								

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Ministry of Heavy Industry & Public Enterprises														25
Department of Heavy Industries														25.1
0	0	Andrew Yule and Co. Ltd.												25.1.1
		Automotive Research Association of India (ARAI)												25.1.2
		BBJ Construction Co. Ltd.												25.1.3
		Bharat Pumps and Compressors Ltd.												25.1.4
		BHEL												25.1.5
		BHEL, Electrical Machines Limited												25.1.6
		Bridge and Roof Co India Ltd												25.1.7
		Cement Corporation of India Ltd.												25.1.8
		Department of Heavy Industries												25.1.9
		Engineering Projects (India) Ltd.												25.1.10
		Fluid Control Research Institute												25.1.11
		Heavy Engineering Corporation Ltd., Ranchi												25.1.12
		Hindustan Cables Ltd.												25.1.13
		Hindustan Newsprint Ltd.												25.1.14
		Hindustan Paper Corporation Ltd.												25.1.15
		Hindustan Photo Films Mfg. Co. Ltd.												25.1.16
		Hindustan Salts Ltd.												25.1.17
		HMT (International) Ltd.												25.1.18
		HMT Bearings Ltd.												25.1.19
		HMT Chinar Watches Ltd.												25.1.20
		HMT Ltd.												25.1.21
		HMT Machine Tools Ltd.												25.1.22
		HMT Watches Ltd.												25.1.23
		Hooghly Printing Co. Ltd.												25.1.24
		Instrumentation Ltd.												25.1.25
0	0	0	2	14	2	262	0	0	2	0	0	0	0	0

Sr. No.	Ministry/Department/Organisation										25.1.26	25.1.27	25.1.28	25.1.29	25.1.30	25.1.31	25.1.32	Total	25.2	25.2.1	Department Total	Total	26	26.1	26.1.1	26.1.2	26.1.3	26.1.4				
1	Ministry/Department/Organisation										National Automotive Training and RandD Infrastructure Project	NEPA Ltd.	Rajasthan Electronics & Instruments Ltd.	Richardson Cruddas Ltd.	Sambhar Salts Ltd	Scooters India Ltd.	Tungbhadra Steel Products Ltd.	Department	Department of Public Enterprises							Department of Public Enterprises	Department of Public Enterprises	Department of Public Enterprises	Department of Public Enterprises	Department of Public Enterprises	Department of Public Enterprises	Department of Public Enterprises
2	Opening balance of Requests Received under RTI (as on 1st April)										8	0	4	19	0	0	0	497	0	0	497	0	0	497	0	0	497	0	0	497		
3	No.of Requests Received during year										0	89	15	27	12	22	0	2866	1174	1174	4040	1174	1174	4040	1174	1174	4040	1174	1174	4040		
4	Total no.of Requests (Column 2+3)										8	89	19	46	12	22	0	3363	1174	1174	4537	1174	1174	4537	1174	1174	4537	1174	1174	4537		
5	No.of Requests transferred to other PAs										0	0	0	0	0	0	0	142	387	387	529	387	387	529	387	387	529	387	387	529		
6	Total No. of Appeal Received										0	2	2	0	0	5	0	242	37	37	279	37	37	279	37	37	279	37	37	279		
7	Total No. of Appeal Disposed										2	2	0	0	0	5	0	231	0	0	231	0	0	231	0	0	231	0	0	231		
8	Decisions where Applications for Information rejected										0 (0%)	0 (0%)	2 (13.3%)	0 (0%)	0 (0%)	3 (13.6%)	0 (0%)	76 (2.7%)	0 (0%)	0 (0%)	76 (1.9%)	0 (0%)	0 (0%)	76 (1.9%)	0 (0%)	0 (0%)	76 (1.9%)	0 (0%)	0 (0%)	76 (1.9%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										2940	616	100	270	316	620	0	30436	8574	8574	39010	8574	8574	39010	8574	8574	39010	8574	8574	39010		
11	No.CAPIOs appointed (A)										0	4	1	1	1	0	0	29	0	0	29	0	0	29	0	0	29	0	0	29		
12	No.CPIOs appointed (B)										0	1	1	1	1	1	0	105	0	0	105	0	0	105	0	0	105	0	0	105		
13	No.AAs appointed (C)										0	1	1	1	1	1	0	62	0	0	62	0	0	62	0	0	62	0	0	62		
14	Total (A+B+C)										0	6	3	3	3	2	0	196	0	0	196	0	0	196	0	0	196	0	0	196		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	15	0	0	15	0	0	15	0	0	15	0	0	15				
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	2	0	0	2	0	0	2	0	0	2			
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	28	0	0	28	0	0	28	0	0	28	0	0	28			
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	37	0	0	37	0	0	37	0	0	37	0	0	37			
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	10	0	0	10	0	0	10	0	0	10	0	0	10			
22				(h)	0	0	1	0	0	2	0	0	0	0	0	0	20	0	0	20	0	0	20	0	0	20	0	0	20			
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	7	0	0	7	0	0	7	0	0	7	0	0	7			
24			Other Sections	(j)	1	0	1	1	0	0	0	0	0	0	0	70	0	0	70	0	0	70	0	0	70	0	0	70				
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
26				11	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1	0	0	1	0	0	1	0	0	1			
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
28				(Others)	0	0	0	0	0	0	1	0	0	0	0	0	141	0	0	141	0	0	141	0	0	141	0	0	141			
Total					1	0	2	1	0	3	0	0	331	0	0	331	0	0	331	0	0	331	0	0	331	0	0	331				
Total					549	657	7	1398	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0					

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Central Reserve Police Force		Central Translation Bureau Department of Official Language, MHA		Delhi Police		Department of Coordination (Police Wireless)		Department of Home		Department of Official Language		Directorate of Forensic Science		Indo Tibetan Border Police		Intelligence Bureau		LNIP National Institute of Criminology & Forensic Science		Narcotics Control Bureau R K Puram		National Civil Defence College		National Crime Record Bureau		National Disaster Management Authority		National Fire Service College		National Human Rights Commission		National Security Guard		North Eastern Police Academy		Office of the Custodian of Enemy Property for India		Office of the Registrar General of India		Repatriates Cooperative Finance and Development Bank Limited		Sashastra Seema Bal,		Supreme Court of India		SVP National Police Academy,		Department		Total		Total	
39	0	1925	0	0	2	0	9	13	0	0	0	0	9	13	0	0	0	0	0	0	0	0	5	24	0	126	1	0	20	30	6	0	197	0	2407	2407																	
1702	69	30996	38	14106	235	365	743	1209	12	63	13	607	56	5	2618	20	38	171	909	30	167	3264	36	59828	59828																												
1741	69	32921	38	14106	237	365	752	1222	12	63	13	612	80	5	2744	21	38	191	939	36	167	3461	36	62235	62235																												
509	2	1215	2	4150	113	56	311	43	0	20	0	17	12	1	309	4	0	7	173	2	11	68	0	7359	7359																												
252	10	4902	26	1252	26	20	52	100	2	15	0	49	0	0	218	2	0	29	0	19	38	458	0	7692	7692																												
257	10	4833	26	1252	27	19	42	100	2	16	0	49	1	0	219	1	0	31	0	14	38	443	0	7602	7602																												
1469 (86.3%)	2 (2.9%)	1986 (6.4%)	0 (0%)	829 (5.9%)	2 (0.9%)	0 (0%)	470 (63.3%)	1163 (96.2%)	1 (8.3%)	93 (147.6%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	107 (11.8%)	17 (56.7%)	317 (189.8%)	832 (25.5%)	0 (0%)	9623 (16.1%)	9623 (16.1%)																													
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																													
18407	2782	450651	552	84392	1770	4046	3127	920	430	690	60	1782	710	60	27710	90	120	7150	9611	310	1820	35226	280	665486	665486																												
242	0	62	0	0	0	0	0	0	0	1	0	0	13	0	13	0	0	0	0	0	138	0	1	519	519																												
98	1	57	1	68	32	7	52	2	2	14	1	8	13	1	13	1	1	1	53	1	38	1	1	595	595																												
40	1	57	1	23	7	7	13	2	1	4	1	4	10	0	4	1	1	0	44	1	12	1	0	276	276																												
380	2	176	2	91	39	14	65	4	3	19	2	12	36	1	30	2	2	1	97	2	188	2	2	1390	1390																												
0	0	4	0	5	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	12	12																													
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	84	0	84	84																													
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																													
0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	5	5																													
0	0	37	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	97	0	136	136																													
0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7																													
0	0	89	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	51	0	140	140																													
0	0	566	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	570	570																													
0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7																													
0	1	594	0	47	0	0	0	0	2	0	0	0	0	0	0	0	0	0	24	7	226	0	905	905																													
0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7																													
0	1	73	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	75	75																													
1469	0	15	0	157	0	0	502	1263	0	102	0	0	0	0	0	46	0	0	0	0	317	0	6422	6422																													
0	2	583	0	625	0	0	0	0	0	0	0	0	0	0	0	3	0	0	83	6	595	0	1950	1950																													
1469	4	1986	0	834	2	0	502	1263	2	102	0	0	0	0	0	49	0	0	107	17	1055	0	10320	10320																													

Sr. No.	1	Ministry/Department/Organisation	27	27.1	27.2	27.3	27.4	27.5	27.6	28	28.1	28.1.1	28.1.2	28.1.3	28.1.4	28.1.5	28.1.6	28.1.7	28.1.8	28.1.9
2	Opening balance of Requests Received under RTI (as on 1st April)		0	0	0	24	0	0	24		84	61	0	0	0	0	0	0	0	0
3	No. of Requests Received during year		13	44	30	150	496	7	740		1613	3495	150	0	113	729	101	19	43	
4	Total no. of Requests (Column 2+3)		13	44	30	174	496	7	764		1697	3556	150	0	113	729	101	19	43	
5	No. of Requests transferred to other PAs		0	0	0	1	422	5	428		2	529	0	0	0	11	0	4	0	
6	Total No. of Appeal Received		0	13	1	27	22	1	64		288	801	0	0	16	150	0	0	10	
7	Total No. of Appeal Disposed		0	13	1	28	22	1	65		284	582	0	0	12	135	0	0	10	
8	Decisions where Applications for Information rejected		0 (0%)	2 (4.5%)	0 (0%)	57 (38%)	17 (3.4%)	0 (0%)	76 (10.3%)		0 (0%)	0 (0%)	0 (0%)	14 (9.3%)	0 (0%)	1 (0.1%)	0 (0%)	0 (0%)	2 (4.7%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		180	990	280	2842	1662	0	5954		46060	41348	1410	0	2002	19475	710	140	210	
11	No. CPIOs appointed (A)		1	0	0	21	0	0	22		1	0	1	0	0	1	0	1	0	
12	No. CPIOs appointed (B)		1	1	1	11	1	1	16		248	0	1	0	1	289	1	1	1	
13	No. AAs appointed (C)		1	1	1	11	1	1	16		112	0	1	0	20	87	1	1	1	
14	Total (A+B+C)		3	2	2	23	22	2	54		361	0	3	0	21	377	2	3	2	
15	Section 8(I)	(a)	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
16		(b)	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
17		(c)	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
18		(d)	0	0	0	12	0	0	12		0	0	0	0	5	0	0	0	0	
19		(e)	0	0	0	7	0	0	7		0	0	0	0	0	0	0	0	0	
20		(f)	0	0	0	0	1	0	1		0	0	0	0	0	0	0	0	0	
21		(g)	0	0	0	0	0	0	0		0	0	0	0	1	0	0	0	0	
22		(h)	0	0	0	0	0	0	0		0	0	0	0	1	0	0	0	0	
23		(i)	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
24		(j)	0	2	0	14	3	0	19		0	0	0	0	3	0	0	0	2	
25		9	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
26		11	0	0	0	7	0	0	7		0	0	0	0	1	0	0	0	0	
27		24	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	
28		(Others)	0	0	0	34	15	0	49		0	0	14	0	0	1	0	0	0	
	Total		0	2	0	74	19	0	95		0	0	14	0	11	1	0	0	2	
Ministry of Housing & Urban Poverty Alleviation																				
Building Material and Technology Promotion Council																				
Central Govt. Employees Welfare Housing Organisation																				
Hindustan Prefab Ltd.																				
Housing and Urban Development Corporation Ltd.																				
Ministry of Housing & Urban Poverty Alleviation																				
National Building Organization																				
Total																				
Ministry of Human Resource Development																				
Department of Higher Education																				
Aligarh Muslim University																				
All India Council for Technical Education (AICTE)																				
Assam University																				
Auroville Foundation																				
Babasaheb Bhimrao Ambedkar University, Lucknow																				
Banaras Hindu University																				
Board of Apprenticeship Training (BOAT) (NR) Kanpur																				
Board of Apprenticeship Training (WR) Mumbai																				
Board of Apprenticeship Training, Chennai																				

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Board of Practical Training Eastern Region Kolkata	28.1.10
Central Hindi Directorate	28.1.11
CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)	28.1.12
Central Institute of Indian Languages (CIIL)	28.1.13
Central Institute of Technology, Kokrajhar	28.1.14
Central University of Bihar	28.1.15
Central University of Gujarat	28.1.16
CENTRAL UNIVERSITY OF HARYANA	28.1.17
Central University of Himachal Pradesh	28.1.18
CENTRAL UNIVERSITY OF KARNATAKA	28.1.19
Central University of Kashmir	28.1.20
Central University of Kerala	28.1.21
Central University of Orissa	28.1.22
Central University of Punjab	28.1.23
Central University of Rajasthan	28.1.24
Central University of Tamil Nadu	28.1.25
Commission for Scientific and Technical Terminology (CSTT)	28.1.26
Council of Architecture	28.1.27
Department of Higher Education	28.1.28
Dr. B.R. Ambedkar National Institute of Technology, Jalandhar	28.1.29
EdCIL (India) Limited	28.1.30
Ghani Khan Choudhury Institute of Engineering and Technology (GKCiet) Malda West Bengal	28.1.31
Guru Ghasidas Vishwidyalyaya, Bilaspur	28.1.32
Hemwati Nandan Bahuguna Garhwal University	28.1.33
IIM Kashipur	28.1.34
IIM Raipur	28.1.35
IIM Ranchi	28.1.36
IIM Rohtak	28.1.37
IIM Trichirapalli	28.1.38

Sr. No.	Ministry/Department/Organisation										28.1.39	28.1.40	28.1.41	28.1.42	28.1.43	28.1.44	28.1.45	28.1.46	28.1.47	28.1.48	28.1.49	28.1.50	28.1.51	28.1.52	28.1.53	28.1.54	28.1.55	28.1.56	28.1.57																		
1											11 M Udaipur	ISM University, Dhanbad		IIT Hyderabad		IIT, Ropar		Indian Council of Historical Research (ICHR)		Indian Council of Philosophical Research (ICPR),		Indian Council of Social Science Research (ICSSR)		Indian Institute of Management, Kolkata		Indian Institute of Management, Kozhikode		Indian Institute of Advanced Studies (IIAS),		Indian Institute of Information Technology , Allahabad		Indian Institute of Information Technology , Gwalior		Indian Institute of Information Technology Design and Manufacturing Kancheepuram		Indian Institute of Management (IIM), Ahmedabad		Indian Institute of Management, Bangalore		Indian Institute of Management, Lucknow		Indian Institute of Science Education & Research (IISER), Pune		Indian Institute of Science Education and Research (IISER) Bhopal		Indian Institute of Science Education And Research (IISER) Mohali	
2	Opening balance of Requests Received under RTI (as on 1st April)										0	4	4	0	0	3	0	0	6	0	5	0	0	7	11	0	1	0	0																		
3	No.of Requests Received during year										31	72	32	41	6	0	81	2	34	30	19	66	9	217	250	329	48	240	25																		
4	Total no.of Requests (Column 2+3)										31	76	36	41	6	3	81	2	40	30	24	66	9	224	261	329	49	240	25																		
5	No.of Requests transferred to other PAs										0	0	0	0	0	0	2	0	12	1	0	0	2	0	0	0	2	1	0																		
6	Total No. of Appeal Received										5	15	5	4	5	0	6	0	14	0	5	0	0	29	10	9	0	2	0																		
7	Total No. of Appeal Disposed										5	16	6	4	5	0	6	0	12	0	8	0	0	29	10	9	0	2	0																		
8	Decisions where Applications for Information rejected										0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)																	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										50	820	1535	210	50	150	530	410	1252	454	190	1326	80	870	780	1380	456	4566	250																		
11	No. CAPIOs appointed (A)										0	0	0	0	1	0	0	0	0	0	0	0	1	0	0	2	1	0	0																		
12	No. CPIOs appointed (B)										0	1	0	1	5	1	1	0	1	1	0	1	0	1	1	1	1	1	1																		
13	No. AAs appointed (C)										0	0	0	1	1	0	1	0	1	0	0	2	1	1	1	1	1	1	1																		
14	Total (A+B+C)										0	1	0	2	7	1	2	0	2	1	0	3	2	2	2	4	3	2	2																		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																				
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
21				(g)	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
24				Other Sections	(j)	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
25			9		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
26			11		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
27			24		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
28	(Others)	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0	0																			
	Total				0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0																					

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

National Institute of Technology, Manipur	28.1.106
National Institute of Technology, Meghalaya	28.1.107
National Institute of Technology, Patna	28.1.108
National Institute of Technology, Puducherry	28.1.109
National Institute of Technology, Sikkim	28.1.110
National Institute of Technology, Sitohar	28.1.111
National Institute of Technology, Srinagar	28.1.112
National Institute of Technology, Surthkal	28.1.113
National Institute of Technology, Tiruchirappalli	28.1.114
National Institute of Technology, Uttarakhand	28.1.115
National Institute of Technology, Warangal	28.1.116
National University of Educational Planning and Administration (NUEPA)	28.1.117
North Eastern Hill University	28.1.118
North Eastern Regional Institute of Science and Technology (NERIST)	28.1.119
PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur	28.1.120
Pondicherry University	28.1.121
Rajiv Gandhi University	28.1.122
Rashtriya Sanskrit Sansthan	28.1.123
Rashtriya Sanskrit Vidyapeetha	28.1.124
S.V. National Institute of Technology, Surat	28.1.125
Sant Longowal Institute of Engineering & Technology (SLIET)	28.1.126
School of Planning and Architecture	28.1.127
School of Planning and Architecture (SPA), Bhopal	28.1.128
School of Planning and Architecture (SPA), Vijayawada	28.1.129
Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha	28.1.130
Sikkim University	28.1.131
Tezpur University	28.1.132

Sr. No.								28.1.133	28.1.134	28.1.135	28.1.136	28.1.137	28.1.138	Total	28.2
1	Ministry/Department/Organisation							The English and Foreign Languages University	Tripura University	University Grants Commission (UGC)	University of Delhi	University of Hyderabad	Visvesvaraya National Institute of Technology, Nagpur	Department	
2	Opening balance of Requests Received under RTI (as on 1st April)							0	0	0	82	0	0	3358	28.2.1
3	No.of Requests Received during year							60	84	15968	1703	200	64	46879	28.2.2
4	Total no.of Requests (Column 2+3)							60	84	15968	1785	200	64	50237	28.2.3
5	No.of Requests transferred to other PAs							0	0	125	421	0	0	7499	28.2.4
6	Total No. of Appeal Received							8	0	2646	326	11	2	6426	28.2.5
7	Total No. of Appeal Disposed							8	0	2646	299	11	2	5954	28.2.6
8	Decisions where Applications for Information rejected							0 (0%)	6 (7.1%)	0 (0%)	0 (0%)	14 (7%)	0 (0%)	549 (1.2%)	28.2.7
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act							0	0	0	0	0	0	0	28.2.8
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)							760	780	106685	16208	6751	360	569415	
11	No.CAPIOs appointed (A)							0	1	0	0	1	0	237	
12	No.CPIOs appointed (B)							1	1	45	1	11	1	1145	
13	No.AAs appointed (C)							1	1	21	1	1	1	452	
14	Total (A+B+C)							2	3	66	2	13	2	1834	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	4		
17				(c)	0	0	0	0	0	0	0	0	0		
18				(d)	0	0	0	1	0	0	0	0	33		
19				(e)	0	0	0	5	0	0	0	0	48		
20				(f)	0	0	0	0	0	0	0	0	0		
21				(g)	0	0	0	13	0	0	0	0	28		
22				(h)	0	0	0	0	0	0	0	0	9		
23				(i)	0	0	0	0	0	0	0	0	5		
24			Other Sections	(j)	0	0	0	89	0	0	0	0	1091		
25				9	0	0	0	0	0	0	0	0	0		
26				11	0	0	0	0	0	0	0	0	6		
27				24	0	0	0	0	0	0	0	0	0		
28				(Others)	0	6	0	0	18	0	0	0	523		
Total					0	6	0	108	18	0	0	1747			
Department of School Education and Literacy															
Central Board of Secondary Education							24992	31	0	0	0	358	4	514	
Department of School Education and Literacy							7115	4775	19	1774	3	602	465	1274	
Directorate of Adult Education							32107	4806	19	1774	3	960	469	1788	
Kendriya Vidyalaya Sangathan							345	1886	7	0	0	0	38	0	
National Bal Bhavan							632	216	0	209	3	138	13	94	
National Council for Teacher Education							857	216	0	209	3	196	13	0	
National Council of Educational Research & Training							77 (1.1%)	221 (4.6%)	3 (15.8%)	0 (0%)	0 (0%)	0 (0%)	2 (0.4%)	0 (0%)	
							0	0	0	0	0	0	0	0	
							99042	3252	190	32222	478	8745	3161	34607	
							0	0	0	1	1	15	0	0	
							27	20	1	14	1	1	45	29	
							18	15	0	7	1	1	8	8	
							45	35	1	22	3	17	53	37	
							0	0	0	0	0	0	0	0	
							0	0	0	0	0	0	0	0	
							0	0	0	0	0	0	0	0	
							1	0	0	0	0	0	0	0	
							20	0	0	0	0	0	0	0	
							0	0	0	0	0	0	0	0	
							8	0	0	0	0	0	0	0	
							0	0	0	0	0	0	0	0	
							5	0	0	0	0	0	0	0	
							31	0	0	0	0	0	1	0	
							0	0	0	0	0	0	0	0	
							0	0	0	0	0	0	0	0	
							0	0	0	0	0	0	0	0	
							12	221	3	0	0	0	1	0	
							77	221	3	0	0	0	2	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.					30	30.1	30.2	30.3	30.4	30.5	30.6	30.7	30.8	30.9	30.10	30.11	30.12	30.13	30.14	30.15	30.16		
1	Ministry/Department/Organisation				Ministry of Labour & Employment	Board of Arbitration	Central Board for Workers Education	Central Government Industrial Tribunal cum Labour Court Jabalpur	Central Government Industrial Tribunal cum Labour Court, Asansol	Central Government Industrial Tribunal cum Labour Court, Bangalore	Central Government Industrial Tribunal cum Labour Court, Bhubaneswar	Central Government Industrial Tribunal-cum-Labour Court, Ahmedabad	Central Government Industrial Tribunal-cum-Labour Court, Chandigarh, I	Central Government Industrial Tribunal-cum-Labour Court, Ernakulam, Cochin	Central Government Industrial Tribunal-cum-Labour Court, Guwahati	Central Government Industrial Tribunal-cum-Labour Court, Jaipur	Central Government Industrial Tribunal-cum-Labour Court, Kanpur	Central Government Industrial Tribunal-cum-Labour Court, Kolkata	Central Government Industrial Tribunal-cum-Labour Court, Lucknow	Central Government Industrial Tribunal-cum-Labour Court, Nagpur	Central Govt. Industrial Tribunal cum Labour court, Chennai		
2	Opening balance of Requests Received under RTI (as on 1st April)					0	0	0	0	0	0	0	0	1	0	40	0	0	0	0	0	0	
3	No.of Requests Received during year					0	68	3	3	1	0	10	0	0	0	5	10	4	1	4	7	4	
4	Total no.of Requests (Column 2+3)					0	68	3	3	1	0	10	0	1	5	50	4	1	4	7	4	4	
5	No.of Requests transferred to other PAs					0	0	0	0	0	0	0	0	0	0	1	0	0	0	1	0	0	
6	Total No. of Appeal Received					0	3	0	0	0	0	0	0	0	0	0	4	0	1	0	0	0	
7	Total No. of Appeal Disposed					0	3	0	0	0	0	0	0	0	0	0	4	0	1	0	0	0	
8	Decisions where Applications for Information rejected					0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					0	820	0	0	0	0	0	10	0	0	0	70	40	10	30	0	0	
11	No.CAPIOs appointed (A)					0	1	0	1	1	0	1	1	1	0	0	0	0	0	1	0	0	
12	No.CPIOs appointed (B)					1	1	1	1	1	1	1	1	1	1	1	1	0	1	1	1	1	
13	No.AAs appointed (C)					1	1	1	1	1	1	1	1	1	1	1	1	0	0	0	0	1	
14	Total (A+B+C)					2	3	2	3	3	2	3	3	2	2	2	2	0	1	2	1	2	
15	* <td rowspan="15">**</td> <td rowspan="10">Section 8(1)</td> <td>(a)</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td> <td>0</td>	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(b)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(c)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(d)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(e)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(f)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(g)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(h)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
(i)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
(j)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9			0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11			0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27			0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28						(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation													30.41	30.42	30.43	30.44	30.45	30.46	30.47	30.48	30.49	30.50	30.51	30.52	Total	31	31.1	31.1.1	31.1.2	Total
1	Ministry/Department/Organisation													Office of the RLC(C), Bhopal	Office of the RLC(C), Nagpur	Office of the RLC(C), Patna	Office of the RLC(C), Ranchi	Office of the Welfare Commissioner, Ajmer	Office of the Welfare Commissioner, Bangalore	Office of the Welfare Commissioner, Bhubaneswar	Office of The Welfare Commissioner, Hyderabad	Office of the Welfare Commissioner, Jabalpur	Office of the Welfare Commissioner, Koderna	Office of The Welfare Commissioner, Nagpur	V.V. Giri National Labour Institute						
2	Opening balance of Requests Received under RTI (as on 1st April)													0	0	0	0	0	0	2	1	21	2	0	0	859			0	0	0
3	No.of Requests Received during year													10	26	36	0	21	48	36	22	0	15	2	4	16836			354	162	516
4	Total no.of Requests (Column 2+3)													10	26	36	0	21	48	38	23	21	17	2	4	17695			354	162	516
5	No.of Requests transferred to other PAs													0	6	0	0	0	0	0	0	0	0	0	0	2294			4	75	79
6	Total No. of Appeal Received													0	3	0	0	8	0	0	2	1	2	0	0	3474			20	18	38
7	Total No. of Appeal Disposed													0	3	0	0	8	0	0	2	1	2	0	0	3488			20	18	38
8	Decisions where Applications for Information rejected													0 (0%)	1 (3.8%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	2420 (14.4%)			0 (0%)	58 (35.8%)	58 (11.2%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act													0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)													442	294	420	0	1000	140	80	2081	340	105	20	40	429945			2590	1400	3990
11	No.CAPIOs appointed (A)													0	5	12	0	1	0	0	0	1	1	1	0	230			1	1	2
12	No.CPIOs appointed (B)													1	1	1	1	1	1	1	1	1	1	1	0	307			7	1	8
13	No.AAs appointed (C)													0	1	0	1	1	1	0	1	1	1	1	0	190			6	1	7
14	Total (A+B+C)													1	7	13	2	3	2	1	2	3	3	3	0	727			14	3	17
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1			0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	17			0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	187			0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1			0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8			0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	32			0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	244			0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	52			0	0	0	
26				11	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9			0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3			0	0	0	
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1990			0	58	58
	Total				0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2544			0	58	58		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Department of Legal Affairs														31.2
														31.2.1
														31.2.2
														31.2.3
														31.2.4
														31.2.5
														31.2.6
														31.2.7
														31.2.8
														31.2.9
														Total
														31.3
														31.3.1
														Total
														32
														32.1
														32.2
														32.3
														32.4
														32.5
														32.6
														32.7
														32.8
														32.9
														32.10
														32.11
														32.12
														32.13
														32.14
														32.15

Sr. No.					32.16	32.17	32.18	32.19	32.20	32.21	32.22	32.23	32.24	32.25	32.26	32.27	32.28	32.29	32.30	32.31	32.32	32.33	32.34	32.35	
1	Ministry/Department/Organisation				Khadi & Village Industries Commission	M S M E TESTING CENTRE NEW DELHI	Mahatma Gandhi Institute for Rural Industrialisation (MGIRI)	MEME DI, Gangtok	Ministry of Micro, Small and Medium Enterprises	MSME Development Institute Agra	MSME Development Institute, Bangalore	MSME Development Institute, Chennai	MSME Development Institute, Indore	MSME Development Institute, karnal	MSME Development Institute, Kolkata	MSME Development Institute, Ludhiana	MSME DI JAIPUR	MSME DI Muzaffarpur	MSME DI Solan	MSME DI, Guwahati	MSME DI, Haldwani	MSME DI, Hubli	MSME DI, Hyderabad	MSME DI, Kanpur	
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	2	0	0	0	0	0	0	5	1	0	0	0	1	0	0	0	0	0	0
3	No.of Requests Received during year				588	4	4	0	624	0	9	3	12	10	6	2	17	2	0	3	0	2	17	5	
4	Total no.of Requests (Column 2+3)				588	4	6	0	624	0	9	3	12	15	7	2	17	2	1	3	0	2	17	5	
5	No.of Requests transferred to other PAs				6	1	0	0	203	1	0	0	0	0	0	0	2	0	0	0	0	0	0	0	
6	Total No. of Appeal Received				96	0	0	0	14	0	1	0	1	0	0	0	0	1	0	3	0	1	0	0	
7	Total No. of Appeal Disposed				95	0	0	0	14	0	1	0	1	0	0	0	0	1	0	3	0	1	0	0	
8	Decisions where Applications for Information rejected				84 (14.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (5.9%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				7752	10	0	0	1315	0	90	30	170	10	0	50	0	0	0	10	0	0	0	30	
11	No. CAPIOs appointed (A)				0	0	1	0	0	1	1	0	1	0	1	0	1	0	1	0	0	0	0	0	
12	No. CPIOs appointed (B)				76	1	1	1	10	1	1	1	1	1	1	1	1	1	0	1	1	1	1	1	
13	No. AAs appointed (C)				21	0	1	1	5	1	1	1	0	1	0	1	0	1	0	0	1	0	1	1	
14	Total (A+B+C)				97	1	3	2	15	3	3	2	2	2	2	2	2	2	1	1	2	1	2	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	84	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total				84	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

[illegible]

Sr. No.					Ministry of Petroleum & Natural Gas																			39
1	Ministry/Department/Organisation																							39.1
2	Opening balance of Requests Received under RTI (as on 1st April)				21	93	0	0	0	2	45	15	0	0	383	28	1757	5	350	2				
3	No.of Requests Received during year				87	2052	30	0	0	50	94	467	42	4466	6821	72	2192	95	1825	406				
4	Total no.of Requests (Column 2+3)				108	2145	30	0	0	52	139	482	42	4466	7204	100	3949	100	2175	408				
5	No.of Requests transferred to other PAs				0	21	0	0	1	6	0	11	0	38	1040	1	421	2	29	90				
6	Total No. of Appeal Received				8	291	0	0	0	2	17	119	9	204	878	20	291	11	100	4				
7	Total No. of Appeal Disposed				9	285	0	0	0	2	36	119	9	195	839	20	326	10	73	4				
8	Decisions where Applications for Information rejected				0 (0%)	208 (10.1%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	22 (23.4%)	0 (0%)	1 (2.4%)	578 (12.9%)	795 (11.7%)	0 (0%)	0 (0%)	7 (7.4%)	136 (7.5%)	59 (14.5%)				
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0				
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				370	28853	0	0	290	1430	1080	4040	500	50106	82463	644	26502	1976	19697	3521				
11	No. CAPIOs appointed (A)				4	0	1	0	0	1	0	40	11	0	0	1	0	1	0	7				
12	No. CPIOs appointed (B)				1	89	1	1	1	1	1	1	1	204	0	2	22	1	22	7				
13	No. AAs appointed (C)				1	12	1	1	1	1	1	7	1	38	0	1	22	1	1	6				
14	Total (A+B+C)				6	101	3	2	2	3	2	48	13	242	0	4	44	3	23	20				
15	*	**	Section 8(I)	(a)	0	1	0	0	0	0	0	0	0	1	0	0	0	0	1	0				
16				0	1	0	0	0	0	0	0	0	15	0	0	0	0	0	0	0	0			
17				0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
18				0	94	0	0	0	0	8	0	1	259	190	1	0	0	14	6					
19				0	39	0	0	0	0	6	0	0	36	209	15	0	0	6	7					
20				0	1	0	0	0	0	0	0	0	0	55	0	0	0	0	0					
21				0	0	0	0	0	0	1	0	0	5	44	0	0	0	1	0					
22				0	18	0	0	0	0	0	0	0	13	69	0	0	1	1	0					
23				0	0	0	0	0	0	0	0	0	2	9	0	0	0	0	0					
24			0	131	0	0	0	0	4	0	0	161	315	10	0	6	4	10						
25			0	3	0	0	0	0	0	0	0	0	39	0	0	0	0	0						
26			0	0	0	0	0	2	0	0	0	42	7	0	0	0	0	0						
27	0	0	0	0	0	0	0	0	0	0	24	0	0	0	0	0								
28	0	87	0	0	0	1	15	0	0	275	673	0	0	0	118	36								
	Total				0	376	0	0	0	3	34	0	1	809	1634	26	0	7	145	59				

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Petroleum and Natural Gas Regulatory Board (PNGRB)	39.17	2	1	0	2704	0 (0%)	0	1076	1	0	1	68	0	0	0	3	0	0	0	573	318	56	51	108	11	641	42	51	24	4	1209	10	0	0	3104
Petroleum Conservation Research Association	39.18	64	25	111	18899	0 (0%)	0	70	1	1	1	358	0	0	0	16	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Petroleum Planning & Analysis Cell (PPAC)	39.19	9	7	0	1676	0 (0%)	0	1094	1	1	1	98	3	2	3	524	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Total		14	2	5	1946	1806 (9.6%)	1	223712	68	358	98	524	3	16	1	573	318	56	51	108	11	641	42	51	24	4	1209	10	0	0	3104				
Ministry of Power																																			
Appellate Tribunal for Electricity	40	0	0	0	0	0 (0%)	0	548	1	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Bhakra Beas Management Board	40.1	11	632	50	109	0 (0%)	0	23299	0	0	6	1	60	1	11	23	1	1	1	0	1	10	1	1	1	1	1	1	1	1	1	1	1	1	
Bureau of Energy Efficiency	40.2	0	0	0	0	0 (0%)	0	590	0	0	1	1	39	0	1	12	1	1	1	0	1	0	1	0	1	1	1	1	1	1	1	1	1		
Central Electricity Regulatory Commission	40.3	0	0	0	0	0 (0%)	0	3010	0	0	1	1	99	2	12	35	10	49	36	0	3	10	21	3	7	299	0	0	0	0	0	0	0	0	
Central Electricity Authority	40.4	0	0	0	0	0 (0%)	0	3394	0	0	60	1	11	23	1	1	1	1	0	1	10	1	1	1	1	1	1	1	1	1	1	1	1	1	
Central Power Research Institute	40.5	0	0	0	0	13 (13.5%)	0	2910	0	0	1	1	39	0	1	12	1	1	1	0	1	0	1	0	1	1	1	1	1	1	1	1	1	1	
Damodar Valley Corp.	40.6	18	0	0	0	37 (8.7%)	0	5418	0	0	11	23	1	11	23	1	1	1	0	0	4	0	0	2	17	0	0	0	0	0	26	347	13	37	
Ministry of Power	40.7	0	0	0	0	385 (40.9%)	0	20116	0	0	23	1	11	23	1	35	10	49	35	0	2	0	1	0	11	0	0	0	0	0	347	385	14	37	
National Power Training Institute	40.8	2	0	0	0	13 (34.2%)	0	2604	8	47	34	0	8	47	34	10	49	36	0	0	0	0	0	0	0	0	1	0	0	0	13	385	14	37	
National Thermal Power Corporation Ltd.	40.9	72	1497	459	93	275 (18.4%)	0	15546	47	34	0	8	47	34	0	49	36	0	0	86	6	0	0	4	0	0	114	16	0	62	275	25	14	37	
NHPC Ltd.	40.10	9	0	0	0	25 (5.4%)	0	11935	34	0	1	1	1	1	1	36	0	0	0	2	0	0	0	0	0	16	0	0	7	62	25	14	37		
North Eastern Electric Power Corporation	40.11	0	0	0	0	0 (0%)	0	1684	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Power Finance Corporation Ltd.	40.12	6	80	1882	170	7 (8.8%)	0	380	0	0	1	0	0	0	0	3	10	0	0	2	0	0	0	0	0	0	0	0	0	4	36	8	36	8	
Power Grid Corporation of India Ltd.	40.13	77	86	1959	179	36 (1.9%)	0	20894	0	0	19	0	10	1	10	21	0	0	0	0	2	1	0	0	0	0	0	0	0	36	0	36	5	36	
Rural Electrification Corporation Ltd.	40.14	9	3	10	6	5 (2.9%)	0	834	0	0	1	1	1	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Sutluj Jal Vidyut Nigam(NJPC)	40.15	0	0	0	0	5 (7.9%)	0	790	1	1	1	1	1	1	1	3	0	0	0	1	0	0	0	0	0	1	0	0	0	3	0	5	5		
THDC INDIA LIMITED	40.16	0	0	0	0	0 (0%)	0	1792	5	5	5	5	5	5	5	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Total	40.17	194	6853	7047	626	801 (11.7%)	0	115744	118	119	62	299	0	0	0	0	0	0	0	97	12	1	3	28	12	148	0	3	0	498	803	14	37	803	

Sr. No.				41	41.1	41.2	41.3	41.4	41.5	41.6	41.7	41.8	41.9	41.10	41.11	41.12	41.13	41.14	41.15	
1	Ministry/Department/Organisation			Ministry of Railways	Bharat Wagon Engineer Company Ltd	Braithwaite and Co Ltd	Burn Standrad Co. Ltd. (Subs BBUNL)	Centre for Railway Information System (CRIS)	Container Corporation of India Ltd.	DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED	Indian Railway Catering & Tourism Corpora .Ltd.	Indian Railway Finance Corporation Ltd.	IRCON International Limited	Konkan Railway	Ministry of Railways	Mumbai Railway Vikas Corporation Ltd.	Rail India Technical & Economic Services (RITES)/Ltd.	Rail Tel Corporation of India Ltd.	Rail Vikas Nigam Ltd.	Total
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	5	0	6	32	87	1	3	10	32	3	8	9	0	196
3	No.of Requests Received during year				20	15	22	240	276	197	928	12	161	146	96786	64	273	73	42	99255
4	Total no.of Requests (Column 2+3)				20	15	27	240	282	229	1015	13	164	156	96818	67	281	82	42	99451
5	No.of Requests transferred to other PAs				0	0	1	63	19	3	33	0	3	10	9778	11	21	0	14	9956
6	Total No. of Appeal Received				2	1	0	12	25	8	17	0	40	13	14864	1	70	12	2	15067
7	Total No. of Appeal Disposed				2	1	1	10	23	8	19	0	39	14	12426	1	65	11	2	12622
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	0 (0%)	10 (4.2%)	25 (9.1%)	5 (2.5%)	5 (0.5%)	0 (0%)	38 (23.6%)	0 (0%)	717 (0.7%)	0 (0%)	14 (5.1%)	0 (0%)	0 (0%)	814 (0.8%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				420	608	40	660	4372	2436	3210	120	2490	1774	783917	4348	2585	1290	440	808710
11	No. CAPIOs appointed (A)				0	3	0	1	9	14	0	0	1	0	569	1	44	1	1	644
12	No. CPIOs appointed (B)				1	1	1	1	9	1	13	1	5	3	467	1	1	1	1	507
13	No. AAs appointed (C)				1	1	1	1	1	1	6	1	1	3	373	1	1	1	1	394
14	Total (A+B+C)				2	5	2	3	19	16	19	2	7	6	1409	3	46	3	3	1545
15	*	**	Section 8(I)		(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16					(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17					(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18					(d)	0	0	0	0	21	0	0	0	3	0	0	34	0	0	58
19					(e)	0	0	0	0	1	0	0	0	1	0	0	0	0	0	2
20					(f)	0	0	0	0	0	0	0	0	0	0	211	0	0	0	211
21					(g)	0	0	0	0	1	5	0	0	0	0	32	0	0	0	38
22					(h)	0	0	0	0	0	0	0	0	0	0	16	0	0	0	16
23					(i)	0	0	0	0	2	0	0	0	0	0	157	0	0	0	159
24					(j)	0	0	0	3	0	0	5	0	1	0	206	0	0	0	215
25			Other Sections		9	0	0	0	0	0	0	0	0	4	0	9	0	0	0	13
26					11	0	0	0	0	0	0	0	0	0	4	0	0	0	4	
27	24	0			0	0	0	0	0	0	0	0	0	0	0	0	0			
28	(Others)	0			0	0	7	0	0	2	0	29	0	82	0	0	0	120		
	Total			0	0	0	10	25	5	7	0	38	0	717	0	34	0	0	836	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				44.2												
1	Ministry/Department/Organisation			Department of Science & Technology												
2	Opening balance of Requests Received under RTI (as on 1st April)															
3	No.of Requests Received during year															
4	Total no.of Requests (Column 2+3)															
5	No.of Requests transferred to other PAs															
6	Total No. of Appeal Received															
7	Total No. of Appeal Disposed															
8	Decisions where Applications for Information rejected															
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act															
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)															
11	No. CAPIOs appointed (A)															
12	No. CPIOs appointed (B)															
13	No. AAs appointed (C)															
14	Total (A+B+C)															
15	*	**	(a)													
16			(b)													
17			(c)													
18			(d)													
19			(e)													
20			(f)													
21			(g)													
22			(h)													
23			(i)													
24			(j)													
25			9													
26			11													
27			24													
28			(Others)													
Total																
44.2.1	Aghakar Research Institute	0	0	0	111	0	533	0	1	0	0	0	3	0	4	0
44.2.2	Aryabhata Research Institute of Observational Sciences	3	55	6	35	1	1519	0	0	19	8	1	13	7	13	2
44.2.3	Birbal Sahni Institute of Palaeosciences (BSIP)	3	55	6	146	1	2052	0	1	19	8	1	16	7	17	2
44.2.4	Bose Institute	0	0	0	0	0	264	0	0	0	0	0	6	0	0	0
44.2.5	Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)	1	0	0	11	0	152	0	2	2	2	0	4	0	0	0
44.2.6	Department of Science & Technology	1	0	0	1	0	154	0	2	2	2	0	0	0	0	0
44.2.7	Indian Academy of Sciences	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.8	Indian Institute of Astro Physics	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.9	Indian Institute of Geomagnetism	3	15	8	0	0	0	0	0	0	0	0	0	0	0	0
44.2.10	Indian National Science Academy	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.11	Indian National Academy of Engg.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.12	Indian Science Congress Association	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.13	International Advanced Research Centre for Powder Metallurgy	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.14	Jawahar Lal Nehru Centre for Advanced Scientific Research	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44.2.15	National Academy of Sciences	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.						44.3.18	44.3.19	44.3.20	44.3.21	44.3.22	44.3.23	44.3.24	44.3.25	44.3.26	44.3.27	44.3.28	44.3.29	44.3.30	44.3.31	44.3.32	44.3.33	
1	Ministry/Department/Organisation					CSIR Fourth Paradigm Institute	CSIR Hqrs., New Delhi	CSIR Human Resource Development Group	CSIR Madras Cx, Chennai	CSIR National Chemical Laboratory	CSIR NIO, Goa	CSMCRI, Bhavnagar	Department of Scientific & Industrial Research	IGIB, Delhi	IHBT, Palampur	ICB, Calcutta	IICT, Hyderabad	IIP, Dehradun	IITR, Lucknow	IMT, Chandigarh	Indian Institute of Integrative Medicine (IIIM), Jammu	
2	Opening balance of Requests Received under RTI (as on 1st April)				1	111	0	0	5	5	0	6	5	0	0	6	4	0	0	0	0	
3	No. of Requests Received during year				5	427	284	2	60	35	28	118	19	14	14	27	45	17	19	24		
4	Total no. of Requests (Column 2+3)				6	538	284	2	65	40	28	124	24	14	14	33	49	17	19	24		
5	No. of Requests transferred to other PAs				0	192	52	0	0	0	1	77	2	1	0	0	0	2	0	7		
6	Total No. of Appeal Received				1	115	74	0	15	0	1	24	3	2	4	1	7	0	2	1		
7	Total No. of Appeal Disposed				1	113	74	0	15	0	1	21	3	2	4	1	7	0	2	1		
8	Decisions where Applications for Information rejected				0 (0%)	9 (2.1%)	0 (0%)	0 (0%)	15 (25%)	1 (2.9%)	0 (0%)	3 (2.5%)	1 (5.3%)	0 (0%)	0 (0%)	0 (0%)	9 (20%)	1 (5.9%)	1 (5.3%)	0 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				50	5278	2840	10	4690	1025	430	1788	236	165	240	220	674	150	450	210		
11	No. CAPIOs appointed (A)				0	0	0	0	4	3	0	2	0	0	1	0	1	1	1	1		
12	No. CPIOs appointed (B)				1	4	1	1	4	1	1	1	1	0	1	1	2	1	1	1		
13	No. AAs appointed (C)				1	4	1	1	2	1	1	2	1	0	1	1	1	1	1	1		
14	Total (A+B+C)				2	8	2	2	10	5	2	5	2	0	3	2	4	3	3	3		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	1	0	0	0	0	0	0	3	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	4	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	1	0	0	1	0	1	0	0	0	0	0	0	0	2	0	0	0
25				9	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	4	0	0	19	1	0	1	2	0	0	0	0	0	5	0	2	0
	Total				0	9	0	0	21	1	2	3	4	0	0	0	10	1	2	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

44.3.34	Institute of Minerals and Materials Technology (IMMT) Bhubaneswar	0	0	0	0 (0%)	0	260	0	1	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
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Sr. No.	Ministry/Department/Organisation																		
1																			
2	Opening balance of Requests Received under RTI (as on 1st April)			0	0	3	75	58	152	0	24	5	3	0	0	0	0	368	
3	No.of Requests Received during year			64	74	21	315	174	685	89	724	62	39	7	1	140	7	3344	
4	Total no.of Requests (Column 2+3)			64	74	24	390	232	837	89	748	67	42	7	1	140	7	3712	
5	No.of Requests transferred to other PAs			0	0	1	29	11	45	0	92	6	0	0	0	0	1	370	
6	Total No. of Appeal Received			14	1	1	16	21	57	12	58	0	6	0	0	6	1	300	
7	Total No. of Appeal Disposed			14	1	1	12	18	48	11	58	0	4	0	0	6	0	283	
8	Decisions where Applications for Information rejected			0 (0%)	0 (0%)	6 (28.6%)	7 (2.2%)	23 (13.2%)	2 (0.3%)	6 (6.7%)	76 (10.5%)	2 (3.2%)	5 (12.8%)	0 (0%)	0 (0%)	0 (0%)	14 (13.3%)	209 (6.2%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			2055	440	500	4100	16962	13834	1208	19993	4520	1397	85	10	3268	7088	93974	
11	No. CAPIOs appointed (A)			1	7	0	0	0	0	10	0	0	8	1	0	0	1	81	
12	No. CPIOs appointed (B)			4	5	1	30	25	61	8	0	0	8	1	1	0	1	206	
13	No. AAs appointed (C)			1	1	1	1	19	34	1	0	0	1	1	1	0	1	90	
14	Total (A+B+C)			6	13	2	31	44	95	19	0	0	17	3	2	0	2	377	
15	*	**	Section 8(1)	(a)	0	0	0	1	0	0	0	0	0	0	0	0	0	1	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	1	0	0	0	1	0	0	0	0	0	1	6
19				(e)	0	0	0	0	0	0	1	4	0	0	0	0	0	2	7
20				(f)	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3
22				(h)	0	0	0	12	2	0	0	1	0	0	0	0	0	0	17
23				(i)	0	0	0	0	0	2	0	0	0	0	0	0	0	0	2
24			Other Sections	(j)	0	0	0	0	0	0	5	16	1	0	0	0	0	2	50
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	6	2	21	0	0	54	0	8	0	0	0	0	8
	Total			0	0	6	16	23	2	6	76	2	8	0	0	0	14	230	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					47	47.1	47.2	47.3	47.4	47.5	47.6	47.7	47.8	47.9	47.10	47.11	Total	
1	Ministry/Department/Organisation				Ministry of Steel	Biju Patnaik National Steel Institute	Hindustan Steelworks Construction Ltd. (HSCL)	Joint Plant Committee	KIOCL Limited	MECON Limited	Ministry of Steel	MOIL LIMITED	MSTC Limited	National Institute of Secondary Steel Technology (NISST)	NMDC Ltd.	Steel Authority of India Ltd. (SAIL)		
2	Opening balance of Requests Received under RTI (as on 1st April)					0	0	0	0	4	58	0	0	0	8	184	254	
3	No.of Requests Received during year					2	50	18	0	55	217	78	48	1	233	6244	6946	
4	Total no.of Requests (Column 2+3)					2	50	18	0	59	275	78	48	1	241	6428	7200	
5	No.of Requests transferred to other PAs					0	0	0	0	1	61	0	0	0	1	913	976	
6	Total No. of Appeal Received					0	12	0	0	8	16	14	9	0	42	1213	1314	
7	Total No. of Appeal Disposed					0	12	0	0	12	11	12	9	0	40	1269	1365	
8	Decisions where Applications for Information rejected					0 (0%)	17 (34%)	4 (22.2%)	3 (0%)	1 (1.8%)	0 (0%)	26 (33.3%)	8 (16.7%)	0 (0%)	23 (9.9%)	249 (4%)	331 (4.8%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					10	330	20	100	920	2002	0	678	0	2079	48097	54236	
11	No. CAPIOs appointed (A)					0	20	3	6	0	0	0	7	2	0	24	62	
12	No. CPIOs appointed (B)					1	1	1	3	1	25	0	1	1	8	21	63	
13	No. AAs appointed (C)					1	1	1	2	1	25	0	1	0	1	21	54	
14	Total (A+B+C)					2	22	5	11	2	50	0	9	3	9	66	179	
15	*	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0	0	0	0
16				(b)		0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)		0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)		0	0	4	0	2	0	1	0	2	42	51		
19				(e)		0	0	0	0	2	0	0	0	0	25	27		
20				(f)		0	0	0	0	0	0	0	0	0	0	0		
21				(g)		0	0	0	0	0	0	0	0	0	28	28		
22				(h)		0	0	0	0	0	0	2	0	0	15	17		
23				(i)		0	0	0	0	0	0	0	0	0	0	0		
24			Other Sections	(j)		0	0	0	3	0	0	0	0	0	297	300		
25				9		0	0	0	0	0	0	0	0	0	23	23		
26				11		0	0	0	0	0	0	0	0	0	17	17		
27				24		0	0	0	0	0	0	0	0	0	0	0		
28				(Others)		0	17	0	0	2	0	26	5	0	21	56	127	
	Total				0	17	4	3	6	0	26	8	0	23	503	590		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Ministry of Textiles																				48
British India corporation		30	5	6	2	7	1	0	28	0	0	0	22	0	0	0	4	0	9	48.1
Central Cottage Industries Corporation of India Ltd.		46	10	162	0	141	7	764	0	108	21	50	336	214	122	18	65	0	19	48.2
Central Silk Board		76	15	168	2	148	8	764	28	108	21	50	358	214	122	18	69	0	28	48.3
Central Wool Development Board		0	0	0	0	0	0	295	0	0	0	0	0	0	3	0	1	0	5	48.4
Cotton Corporation of India Ltd.		4	1	7	0	8	0	71	0	10	1	7	100	33	16	0	11	0	0	48.5
Handicrafts and Handlooms Exports Corpn. of India		6	1	7	0	8	0	71	4	10	1	7	106	33	16	0	11	0	0	48.6
Ministry of Textiles																				48.7
National Handloom Development Corporation Limited																				48.8
National Institute of Fashion Technology																				48.9
National Jute Board																				48.10
National Jute Manufacturing Corporation Ltd.																				48.11
National Textiles Corporation Ltd.																				48.12
Office of Development Commissioner (Handicrafts)																				48.13
Office of Development Commissioner (Handlooms)																				48.14
Office of Jute Commissioner																				48.15
Office of Textile Commissioner																				48.16
Sardar Vallabhbhai Patel Institute of Textile Management																				48.17
Textile Committee																				48.18
The Jute Corporation of India Limited																				48.19
Total																				48.20
Ministry of Tourism																				49
IHM Bangalore		0	20	20	0	2	2	2	0	0	0	0	0	0	0	0	0	0	0	49.1
IHM Bhopal		3	90	93	2	9	11	0	0	0	0	0	0	0	0	0	0	0	0	49.2

Sr. No.																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																						
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* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					51.11	51.12	51.13	51.14	51.15	51.16	51.17	51.18	51.19	51.20	Total
1	Ministry/Department/ Organisation				Directorate of Estates	Directorate of Printing	Government of India Stationery Office	Ministry of Urban Development	National Building Construction Corporation Limited	National Capital Region Planning Board	National Institute of Urban Affairs	Principal Accounts Office	Rajghat Samadhi Committee	Town and Country Planning Organisation	
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	0	105	0	0	0	0	0	4	17471
3	No.of Requests Received during year				990	320	40	3037	273	50	0	17	18	26	15271
4	Total no.of Requests (Column 2+3)				990	320	40	3142	273	50	0	17	18	30	32742
5	No.of Requests transferred to other PAs				129	87	0	1132	1	7	0	68	0	9	3448
6	Total No. of Appeal Received				118	16	0	134	33	5	0	0	0	0	915
7	Total No. of Appeal Disposed				0	16	0	136	30	5	0	0	0	0	608
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	137 (0.9%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				7995	5457	20	16781	2430	4306	0	220	0	260	356955
11	No. CAPIOs appointed (A)				1	0	1	0	0	0	0	0	0	0	28
12	No. CPIOs appointed (B)				13	22	1	51	0	7	0	18	0	1	706
13	No. AAs appointed (C)				2	2	3	23	0	2	0	1	0	1	259
14	Total (A+B+C)				16	24	5	74	0	9	0	19	0	2	993
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	5	0	0	0	0	0	5
19				(e)	0	0	0	0	14	0	0	0	0	0	15
20				(f)	0	0	0	0	0	0	0	0	0	0	3
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	3	0	0	0	0	0	6
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	15	0	0	0	0	0	28
25				9	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	2	0	0	0	0	2	
27				24	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	0	0	0	0	121
	Total				0	0	0	0	39	0	0	0	0	0	180

[illegible]

56	President										President	
	22394	0	20 (0.7%)	694	578	779	2936	2857	79	79	Total	
56.1	22394	0	20 (0.7%)	694	578	779	2936	2857	79	79	Total	
57	Prime Minister's Office										Prime Minister's Office	
	321280	0	1306 (10.21%)	1463	1592	4342	14093	12787	1306	1306	Total	
57.1	321280	0	1306 (10.21%)	1463	1592	4342	14093	12787	1306	1306	Total	
58	UT of Andaman & Nicobar										UT of Andaman & Nicobar	
	71710	0	61 (3.5%)	69	40	523	1769	1753	16	16	Total	
58.1	71710	0	61 (3.5%)	69	40	523	1769	1753	16	16	Total	
59	UT of Chandigarh										UT of Chandigarh	
	140	0	0 (0%)	0	0	1	0	0	0	0	AC (FA) Rents	
59.1	140	0	0 (0%)	0	0	1	0	0	0	0	AC (FA) Rents	
59.2	200	0	0 (0%)	0	0	1	0	0	0	0	Administrator office	
	200	0	0 (0%)	0	0	1	0	0	0	0	Administrator office	
59.3	0	0	0 (0%)	0	0	0	0	0	0	0	Agricultural Census	
	0	0	0 (0%)	0	0	0	0	0	0	0	Agricultural Census	
59.4	110	0	0 (0%)	0	0	0	0	0	0	0	Agriculture Department	
	110	0	0 (0%)	0	0	0	0	0	0	0	Agriculture Department	
59.5	20	0	0 (0%)	0	0	0	0	0	0	0	Agriculture Marketing Board	
	20	0	0 (0%)	0	0	0	0	0	0	0	Agriculture Marketing Board	
59.6	80	0	0 (0%)	0	0	0	0	0	0	0	Animal Husbandry	
	80	0	0 (0%)	0	0	0	0	0	0	0	Animal Husbandry	
59.7	320	0	0 (0%)	0	0	0	0	0	0	0	Block Development Panchayat Officer	
	320	0	0 (0%)	0	0	0	0	0	0	0	Block Development Panchayat Officer	
59.8	12	0	0 (0%)	0	0	0	0	0	0	0	Central Craft Institute	
	12	0	0 (0%)	0	0	0	0	0	0	0	Central Craft Institute	
59.9	70	0	0 (0%)	0	0	0	0	0	0	0	Central Treasury	
	70	0	0 (0%)	0	0	0	0	0	0	0	Central Treasury	
59.10	94	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh Child Women Development Corporation Limited	
	94	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh Child Women Development Corporation Limited	
59.11	752	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh College of Architecture	
	752	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh College of Architecture	
59.12	11443	0	1 (0.3%)	0	0	0	0	0	0	0	Chandigarh Housing Board	
	11443	0	1 (0.3%)	0	0	0	0	0	0	0	Chandigarh Housing Board	
59.13	8866	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh Industrial Tourism Development Corporation Limited	
	8866	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh Industrial Tourism Development Corporation Limited	
59.14	812	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh S.C. B.C. and Development Corporation Limited	
	812	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh S.C. B.C. and Development Corporation Limited	
59.15	366	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh State Consumer Disputes Redressal Commission	
	366	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh State Consumer Disputes Redressal Commission	
59.16	8495	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh Transport Undertaking	
	8495	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh Transport Undertaking	
59.17	476	0	0 (0%)	0	0	0	0	0	0	0	Chandigarh College of Engineering Technology	

Sr. No.	Ministry/Department/Organisation																59.18	59.19	59.20	59.21	59.22	59.23	59.24	59.25	59.26	59.27	59.28	59.29	59.30	59.31	59.32	59.33	59.34
1																	Chief Engineer	Construction Circle	Controller Civil Defence	Cooperative Societies	Department of Urban Planning (Town Planning)	Director Health Services	Director Public Instructions (S)	Directorate of Ayurveda, Yoga and Naturopathy, Unani Siddha and Homeopathy	Election Department	Electrical Circle	Electricity OP Circle	Employment Exchange	Environment Department	Estate Office	Excise Taxation	Food Supplies Department	Forest Wildlife Department
2	Opening balance of Requests Received under RTI (as on 1st April)																0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	No.of Requests Received during year																120	40	171	135	40	487	660	22	56	70	122	37	11	1165	90	1	42
4	Total no.of Requests (Column 2+3)																120	40	171	135	40	487	660	22	56	70	122	37	11	1165	90	1	42
5	No.of Requests transferred to other PAs																138	113	13	5	13	66	95	20	0	33	52	0	5	32	0	0	1
6	Total No. of Appeal Received																23	10	2	15	0	23	69	9	2	0	29	0	0	66	0	1	1
7	Total No. of Appeal Disposed																23	10	2	15	0	23	69	9	2	0	29	0	0	66	0	1	1
8	Decisions where Applications for Information rejected																15 (12.5%)	2 (5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	23 (3.5%)	0 (0%)	0 (0%)	1 (1.4%)	11 (9%)	0 (0%)	0 (0%)	25 (2.1%)	0 (0%)	0 (0%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act																0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)																2744	663	2506	5362	2122	8251	10954	1234	1152	140	4244	308	50	74275	970	20	328
11	No. CAPIOs appointed (A)																0	5	0	0	0	4	6	0	1	3	21	1	0	0	1	0	1
12	No. CPIOs appointed (B)																2	9	1	1	2	9	6	1	1	4	5	1	1	14	1	1	1
13	No. AAs appointed (C)																1	3	1	1	1	1	2	1	1	1	1	1	1	2	1	1	1
14	Total (A+B+C)																3	17	2	2	3	14	14	2	3	8	27	3	2	16	3	2	3
15	*	**	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
22				(h)	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0		
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0			
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0	0	0	0	0	0	0			
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
28				(Others)	8	2	0	0	0	0	0	0	23	0	0	1	1	0	0	25	0	0	0	0	0	0	0	0	0	0	0		
Total					15	2	0	0	0	0	0	23	0	0	1	11	0	0	25	0	0	0	0	0	0	0	0	0	0				

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					59.56	59.57	59.58	59.59	59.60	59.61	59.62	59.63	59.64	59.65	59.66	59.67	59.68	59.69	59.70	59.71	59.72		
1	Ministry/Department/Organisation				Public Health Department	Public Relation Department	Punjab Engineering College	Red Cross Society	Registering Licensing Authority	Science Technology	Social Welfare	Sports Department	State Legal Services Authority	State Transport Authority	Statistical Cell	Sub Divisional Magistrate (East)	Sub Divisional Magistrate (South)	Technical Education	Tourism Department	Urban Planning Architecture Department	UT of Chandigarh		
2	Opening balance of Requests Received under RTI (as on 1st April)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
3	No.of Requests Received during year				66	3	91	2	209	6	91	26	10	10	1	43	36	43	1	25	0		
4	Total no.of Requests (Column 2+3)				66	3	91	2	209	6	91	26	10	10	1	43	36	43	1	25	0		
5	No.of Requests transferred to other PAs				40	0	0	0	17	3	34	0	9	4	1	0	0	11	0	14	0		
6	Total No. of Appeal Received				0	0	14	0	20	0	2	0	0	0	3	0	0	6	0	0	0		
7	Total No. of Appeal Disposed				0	0	14	0	20	0	2	0	0	0	3	0	0	6	0	0	0		
8	Decisions where Applications for Information rejected				0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				4178	148	6475	2490	3152	22	1382	1374	320	326	10	1985	390	416	0	798	0		
11	No. CAPIOs appointed (A)				0	1	1	0	0	0	2	0	0	0	0	0	0	1	0	2	0		
12	No. CPIOs appointed (B)				4	1	1	1	1	1	2	1	1	1	1	2	1	1	1	2	0		
13	No. AAs appointed (C)				1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	0		
14	Total (A+B+C)				5	3	3	2	2	2	5	2	2	2	2	3	2	3	2	5	0		
15	*	**	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28	(Others)	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
	Total				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.						61.20	61.21	61.22	61.23	61.24	61.25	61.26	61.27	61.28	61.29	61.30	61.31	61.32	61.33	61.34	61.35	61.36	61.37	61.38				
1					Ministry/Department/Organisation	Ch Brham Prakash Government Engineering College	Chacha Nehru Bal Chikitsalaya College of Art		Commission for OBC	Deen Dayal Upadhyay Hospital	Deen Dayal Upadhyaya College	Delhi Agricultural Marketing Board	Delhi Bharatiya Chikitsa Parishad	Delhi Cantonment Board		Delhi Co Operative Housing Finance Corporation Limited	Delhi Commission for Safai Karamcharis		Delhi Commission for Women	Delhi Consumers Cooperative Wholesale Store Limited	Delhi Dental Council		Delhi Electricity Regulatory Commission	Delhi Financial Corporation		Delhi Fire Services	Delhi Institute of Heritage Research and Management	Delhi Institute of Hotel Management and Catering Technology
2	Opening balance of Requests Received under RTI (as on 1st April)					11	0	14	0	0	3	7	0	56	10	5	12	0	0	7	3	16	0	0				
3	No.of Requests Received during year					29	39	34	18	235	50	183	8	315	38	12	247	2	8	226	46	319	19	1				
4	Total no.of Requests (Column 2+3)					40	39	48	18	235	53	190	8	371	48	17	259	2	8	233	49	335	19	1				
5	No.of Requests transferred to other PAs					0	0	0	10	4	3	49	1	22	0	5	10	0	2	37	0	22	1	0				
6	Total No. of Appeal Received					0	1	3	0	41	28	26	0	91	10	0	14	0	1	23	0	52	5	0				
7	Total No. of Appeal Disposed					0	2	3	0	41	29	26	0	96	12	0	14	0	1	23	0	53	0	0				
8	Decisions where Applications for Information rejected					0 (0%)	7 (17.9%)		0 (0%)	0 (0%)	4 (1.7%)	4 (8%)	0 (0%)	0 (0%)	0 (0%)	3 (7.9%)	0 (0%)	0 (0%)	0 (0%)	1 (0.4%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)				
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					70	364	754	320	2715	2472	4868	152	4390	1032	0	3970	50	70	2041	540	4598	2869	10				
11	No. CAPIOs appointed (A)					0	0	1	0	0	2	15	0	12	2	0	1	0	1	1	1	0	1	0				
12	No. CPIOs appointed (B)					0	0	1	1	0	1	15	1	1	1	0	1	0	1	1	1	7	1	1				
13	No. AAs appointed (C)					0	0	1	1	0	1	0	1	1	1	0	1	0	1	1	1	1	0	1				
14	Total (A+B+C)					0	0	3	2	0	4	30	2	14	4	0	3	0	3	3	3	8	2	2				
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
18				(d)	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0				
19				(e)	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	1	0	0	0				
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
22				(h)	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0				
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
24				Other Sections	(j)	0	0	0	0	0	6	0	0	0	2	0	0	0	0	1	0	0	0	0	0			
25			9		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0					
26			11		0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0					
27			24		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0					
28			(Others)		0	7	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0				
Total						0	7	0	0	4	6	0	0	0	8	0	0	0	0	2	0	0	0					

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation										61.68	61.69	61.70	61.71	61.72	61.73	61.74	61.75	61.76	61.77	61.78	61.79	61.80	61.81	61.82	61.83	61.84	
1											Department of Law, Justice and Legislative Affairs	Department of Power	Department of Social Welfare GNCT of Delhi	Department of Trade and Taxes	Department of Training and Technical Education	Department of Urban Development	Department of Women and Child Development	Development Department	Directorate General of Home Guards GNCTD	Directorate of Agricultural Marketing	Directorate of Audit	Directorate of Education	Directorate of Employment	Directorate of Family Welfare	Directorate of Gurudwara Election	Directorate of Health Services Head Quarter	Directorate of Higher Education	
2	Opening balance of Requests Received under RTI (as on 1st April)										22	0	2	5	0	0	15	4	0	26	0	368	0	19	0	0	2	
3	No.of Requests Received during year										193	275	473	1179	321	367	46	75	125	28	21	5316	49	124	50	2370	66	
4	Total no.of Requests (Column 2+3)										215	275	475	1184	321	367	61	79	125	54	21	5684	49	143	50	2370	68	
5	No.of Requests transferred to other PAs										172	86	175	0	7	1228	200	82	8	0	2	2296	0	42	0	457	62	
6	Total No. of Appeal Received										19	34	84	97	80	0	74	2	22	0	0	1124	0	0	10	81	0	
7	Total No. of Appeal Disposed										15	34	84	99	80	0	74	2	20	0	0	1019	0	0	10	81	0	
8	Decisions where Applications for Information rejected										3 (1.6%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	99 (1.9%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										1560	1042	5624	6455	10526	3420	4675	1392	14282	120	1024	104601	270	660	804	17637	806	
11	No. CAPIOs appointed (A)										1	2	0	114	1	0	0	7	4	0	1	0	0	1	1	1	0	
12	No. CPIOs appointed (B)										1	2	27	1	1	0	0	0	1	0	1	0	0	1	1	14	0	
13	No. AAs appointed (C)										1	1	1	1	1	0	0	6	1	0	1	0	0	1	1	0	0	
14	Total (A+B+C)										3	5	28	116	3	0	0	13	6	0	3	0	0	3	3	15	0	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	151	0	0	0	0	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total					3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	151	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.	Ministry/Department/Organisation																				
1																					
	Health and Family Welfare Department	61.112																			
	Hindi Academy Delhi	61.113																			
	Home Department GNCTD	61.114																			
	Human Rights Committee for Arrestees Delhi	61.115																			
	Indira Gandhi Institute of Physical Education and Sports Sciences	61.116																			
	Information and Technology Department	61.117																			
	Institute of Human Behaviour and Allied Sciences	61.118																			
	Irrigation and Flood Control Department	61.119																			
	Jag Pravesh Chandra Hospital	61.120																			
	Keshav Mahavidyalaya	61.121																			
	Labour Department Delhi	61.122																			
	Lal Bahadur Shastri Hospital	61.123																			
	Land and Building Department	61.124																			
	Lok Nayak Hospital	61.125																			
	Lt. Governors Secretariat	61.126																			
	Maharaja Agrasen College Delhi	61.127																			
	Maharishi Valmiki Hospital	61.128																			
2	Opening balance of Requests Received under RTI (as on 1st April)	0	0	5	0	0	0	20	26	0	1	5	12	318	26	39	0	1			
3	No.of Requests Received during year	536	13	178	0	46	25	166	437	33	12	826	62	1065	420	1927	12	24			
4	Total no.of Requests (Column 2+3)	536	13	183	0	46	25	186	463	33	13	831	74	1383	446	1966	12	25			
5	No.of Requests transferred to other PAs	778	0	362	0	0	0	18	11	0	0	401	0	154	43	921	0	0			
6	Total No. of Appeal Received	77	0	10	0	0	0	50	100	0	1	172	10	119	11	206	0	5			
7	Total No. of Appeal Disposed	77	0	10	0	0	0	67	100	0	1	175	12	111	11	202	0	5			
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	58 (34.9%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	2 (3.2%)	0 (0%)	12 (2.9%)	0 (0%)	0 (0%)	0 (0%)			
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	6584	1002	4061	0	911	414	3126	14766	330	258	4572	675	30001	2410	18562	334	320			
11	No. CAPIOs appointed (A)	0	1	6	1	0	1	0	24	1	1	18	1	0	0	1	0	1			
12	No. CPIOs appointed (B)	0	1	7	1	0	1	1	1	1	1	18	1	0	1	1	0	1			
13	No. AAs appointed (C)	0	1	3	1	0	1	0	1	1	0	12	1	0	1	1	0	1			
14	Total (A+B+C)	0	3	16	3	0	3	1	26	3	2	48	3	0	2	3	0	3			
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	39	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	13	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)	0	0	0	0	0	0	28	0	0	0	0	2	0	12	3	0	0
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	21	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	18	0	0	0	0	0	0	0	4	0	0
	Total				0	0	0	0	0	0	123	0	0	0	0	2	0	12	8	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				Ministry/Department/Organisation																61.156	61.157	61.158	61.159	61.160	61.161	61.162	61.163	61.164	61.165	61.166	61.167	61.168	61.169	61.170	61.171	61.172
1				Office of the Deputy Commissioner North West	Office of the Deputy Commissioner South																Office of the Deputy Commissioner South West	Office of the Deputy Commissioner West	Office of the Lokayukta Delhi	Office of the Minister of Food and Civil Supplies	Office of the Minister of Transport Development GAD Employment and Labour	Office of the Registrar Cooperative Societies	Planning Department	Principal Account Office	Pt Madan Mohan Malviya Hospital	Public Grievance Commission	Public Works Department Delhi	Punjab Academy Delhi	Rajiv Gandhi Super Speciality Hospital	Rajya Sainik Board Delhi	Rao Tula Ram Memorial Hospital	
2	Opening balance of Requests Received under RTI (as on 1st April)			90	47	35	230	0	2	0	0	1	31	0	0	0	0	1	31	0	0	0	0	0	0	1	0	3								
3	No.of Requests Received during year			613	1170	1205	664	26	35	112	1232	26	216	22	317	656	24	24	0	80																
4	Total no.of Requests (Column 2+3)			703	1217	1240	894	26	37	112	1232	27	247	22	317	656	24	25	0	83																
5	No.of Requests transferred to other PAs			441	334	747	478	5	43	98	47	10	67	0	51	0	1	0	3																	
6	Total No. of Appeal Received			167	8	165	187	2	0	1	288	1	37	0	23	149	0	0	0	9																
7	Total No. of Appeal Disposed			181	0	191	186	2	0	1	287	1	39	0	23	149	0	0	0	9																
8	Decisions where Applications for Information rejected			0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (4.5%)	7 (2.2%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)																	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			88566	0	1400	4970	240	10	960	42665	260	2254	220	8010	15531	596	240	0	2354																
11	No. CAPIOs appointed (A)			1	0	1	2	0	0	0	0	0	0	1	1	119	0	0	0	1																
12	No. CPIOs appointed (B)			9	0	5	1	0	1	1	8	0	0	1	1	119	0	1	0	1																
13	No. AAs appointed (C)			1	0	0	1	0	1	1	1	0	0	1	1	58	0	1	0	1																
14	Total (A+B+C)			11	0	6	4	0	2	2	9	0	0	3	3	296	0	2	0	3																
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
24			Other Sections	(j)	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0															
25				9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
27	24	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
28			(Others)	0	0	0	0	0	0	0	0	0	0	0	7	0	0	0	0																	
	Total			0	0	0	0	0	0	0	0	0	0	1	7	0	0	0	0																	

61.173	Registrar Chit Fund	0	0 (0%)	130	0	0 (0%)	0 (0%)	61.173
61.174	Revenue Department	0	0 (0%)	11145	0	0 (0%)	0 (0%)	61.174
61.175	Sahitya Kala Parishad	0	0 (0%)	110	0	0 (0%)	0 (0%)	61.175
61.176	Samajik Suvidha Sangam	88	0 (0%)	88	0	0 (0%)	0 (0%)	61.176
61.177	Sanjay Gandhi Memorial Hospital	1300	3 (2.9%)	1300	0	0 (0%)	0 (0%)	61.177
61.178	Sardar Vallabh Bhai Patel Hospital	542	0 (0%)	542	0	0 (0%)	0 (0%)	61.178
61.179	Satyawadi Raja Harishchandra Hospital	370	10 (27%)	370	0	0 (0%)	0 (0%)	61.179
61.180	Services Department	7621	0 (0%)	7621	0	0 (0%)	0 (0%)	61.180
61.181	Shaheed Rajguru College of Applied Sciences for Women	40	0 (0%)	40	0	0 (0%)	0 (0%)	61.181
61.182	Shaheed Sukhdev College of Business Studies	10	0 (0%)	10	0	0 (0%)	0 (0%)	61.182
61.183	Sindhi Academy	10	0 (0%)	10	0	0 (0%)	0 (0%)	61.183
61.184	South Delhi Municipal Corporation Central Zone	27484	0 (0%)	27484	0	0 (0%)	0 (0%)	61.184
61.185	South Delhi Municipal Corporation Education Department	1446	0 (0%)	1446	0	0 (0%)	0 (0%)	61.185
61.186	South Delhi Municipal Corporation Engineering Deptt	0	0 (0%)	0	0	0 (0%)	0 (0%)	61.186
61.187	South Delhi Municipal Corporation Finance Deptt	76	0 (0%)	76	0	0 (0%)	0 (0%)	61.187
61.188	South Delhi Municipal Corporation Head Quarter	1028	8 (2.5%)	1028	0	0 (0%)	0 (0%)	61.188
61.189	South Delhi Municipal Corporation Health Department	320	0 (0%)	320	0	0 (0%)	0 (0%)	61.189
61.190	South Delhi Municipal Corporation Najafgarh Zone	3840	0 (0%)	3840	0	0 (0%)	0 (0%)	61.190
61.191	South Delhi Municipal Corporation South Zone	4100	0 (0%)	4100	0	0 (0%)	0 (0%)	61.191
61.192	South Delhi Municipal Corporation West Zone	0	0 (0%)	0	0	0 (0%)	0 (0%)	61.192
61.193	State Council of Educational Research and Training	1598	0 (0%)	1598	0	0 (0%)	0 (0%)	61.193
61.194	State Election Commission Delhi	0	0 (0%)	0	0	0 (0%)	0 (0%)	61.194
61.195	Tourism Department Delhi	284	0 (0%)	284	0	0 (0%)	0 (0%)	61.195
61.196	Transport Department Delhi	19423	0 (0%)	19423	0	0 (0%)	0 (0%)	61.196
61.197	Urdu Academy Delhi	210	0 (0%)	210	0	0 (0%)	0 (0%)	61.197
61.198	Weights and Measures Department	230	0 (0%)	230	0	0 (0%)	0 (0%)	61.198
	Total	1079842	433 (0.5%)	3	6013	87828	93841	

Sr. No.					62																											
1	Ministry/Department/Organisation				UT of Pondicherry																											
2	Opening balance of Requests Received under RTI (as on 1st April)					Accounts and Treasuries	62.1	Adi Dravidar Welfare Department	62.2	Agriculture Department	62.3	Animal Husbandry and Animal Welfare	62.4	Art and Culture	62.5	CHIEF SECRETARIAT, RTI RETURNS	62.6	Civil Supplies and Consumer Affairs	62.7	Collectorate Karaikal	62.8	Commercial Taxes Department	62.9	Cooperative Department	62.10	Department of Science Technology and Environment	62.11	Directorate of Higher and Technical Education	62.12	Directorate of Rural Development	62.13	
3	No.of Requests Received during year					2	9	0	0	0	0	0	0	0	0	0	0	0	1	2	3	2	7	1								
4	Total no.of Requests (Column 2+3)					57	41	156	40	41	860	37	72	46	82	104	322	13														
5	No.of Requests transferred to other PAs					59	50	156	40	41	860	37	73	48	85	106	329	14														
6	Total No. of Appeal Received					7	0	24	0	0	178	2	37	3	6	0	24	4														
7	Total No. of Appeal Disposed					6	0	0	0	0	75	5	23	1	41	0	30	0														
8	Decisions where Applications for Information rejected					6	0	0	0	0	75	5	24	1	43	0	34	0														
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	47 (5.5%)	0 (0%)	7 (9.7%)	22 (47.8%)	0 (0%)	0 (0%)	0 (0%)	6 (46.2%)														
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					0	0	0	0	0	0	0	0	0	0	0	0	0														
11	No. CAPIOs appointed (A)					845	1390	615	84	702	13010	1605	140	66	794	0	3330	10														
12	No. CPIOs appointed (B)					0	0	0	0	0	0	0	0	10	5	0	0	0														
13	No. AAs appointed (C)					22	0	0	1	0	32	0	1	10	5	0	27	1														
14	Total (A+B+C)					1	0	0	1	0	18	0	1	0	1	0	24	1														
15	*	**	Section 8(1)	(a)		23	0	0	2	0	50	0	2	20	11	0	51	2														
16				(b)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0												
17				(c)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0												
18				(d)		0	0	0	0	0	0	0	0	0	0	5	0	0	0	0												
19				(e)		0	0	0	0	0	2	0	0	0	4	0	0	0	0	0												
20				(f)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0												
21				(g)		0	0	0	0	0	2	0	0	3	0	0	0	0	0	0												
22				(h)		0	0	0	0	0	2	0	0	0	0	0	0	0	0	0												
23				(i)		0	0	0	0	0	5	0	0	0	0	0	0	0	0	0												
24				(j)		0	0	0	0	0	16	0	0	16	0	0	0	0	0	6												
25			Other Sections	9		0	0	0	0	0	0	0	0	0	0	0	0	0	0													
11				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0													
24				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0													
(Others)				0		0	0	0	0	34	0	9	4	0	0	0	0	0	0													
Total					0	0	0	0	0	62	0	9	32	0	0	0	6															

Sr. No.																		
1	Ministry/Department/Organisation					Office of the Resident Commissioner	Planning and Research	Police	Public Works Department	Registration Department	Revenue and Disaster management	Saikh Welfare	School Education	Social Welfare	State Election Commission	Tourism Department	Town and Country Planning Department	
2	Opening balance of Requests Received under RTI (as on 1st April)					0	0	0	44	0	54	0	0	0	0	0	0	
3	No.of Requests Received during year					1	8	269	430	0	886	1	904	69	2	28	24	
4	Total no.of Requests (Column 2+3)					1	8	269	474	0	940	1	904	69	2	28	24	
5	No.of Requests transferred to other PAs					1	6	84	0	0	178	0	11	14	1	0	15	
6	Total No. of Appeal Received					0	0	35	0	0	131	0	54	0	0	2	1	
7	Total No. of Appeal Disposed					0	0	0	0	0	146	0	54	0	0	2	1	
8	Decisions where Applications for Information rejected					0 (0%)	1 (12.5%)	0 (0%)	11 (2.6%)	0 (0%)	22 (2.5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					0	366	400	8366	0	17894	10	7294	0	32	304	250	
11	No. CAPIOs appointed (A)					0	0	0	0	0	1	0	0	0	0	0	4	
12	No. CPIOs appointed (B)					0	0	1	0	0	15	0	26	0	1	0	1	
13	No. AAs appointed (C)					0	0	1	0	0	11	0	1	0	1	0	1	
14	Total (A+B+C)					0	0	2	0	0	27	0	27	0	2	0	6	
15	*	**	Section 8(1)	(a)		0	0	0	11	0	0	0	0	0	0	0	0	
16				(b)		0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)		0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)		0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)		0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)		0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)		0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)		0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)		0	0	0	0	0	0	0	0	0	0	0	0	0
24			Other Sections	(j)		0	1	0	0	0	15	0	0	0	0	0	0	0
25				9		0	0	0	0	0	0	0	0	0	0	0	0	0
26				11		0	0	0	0	0	0	0	0	0	0	0	0	0
27				24		0	0	0	0	0	0	0	0	0	0	0	0	0
28	(Others)			0	0	0	0	0	7	0	0	0	0	0	0	0		
Total						0	1	0	11	0	22	0	0	0	0	0	0	

62.49	Transport Department		
62.50	UT of Pondicherry		
62.51	Women and Child Development Department		
	Total		
0	0	0	265
162	0	80	6469
162	0	80	6734
13	0	7	1009
6	0	0	630
0	0	0	620
0 (0%)	0 (0%)	0 (0%)	174 (2.7%)
0	0	0	0
270	0	680	77060
0	0	0	26
6	0	1	223
0	0	1	83
6	0	2	332
0	0	0	12
0	0	0	2
0	0	0	0
0	0	0	7
0	0	0	6
0	0	0	0
0	0	0	5
0	0	0	2
0	0	0	5
0	0	0	57
0	0	0	0
0	0	0	0
0	0	0	105
0	0	0	201
Vice-President			
63			
63.1	Vice-President		
	Total		
	Grand Total		
0	0		212448
119	119		917009
119	119		1129457
76	76		173165
6	6		109942
6	6		106136
0 (0%)	0 (0%)		60428 (6.59%)
0	0		13
720	720		10920150
1	1		64719
1	1		23634
1	1		9518
3	3		97871
0	0		772
0	0		174
0	0		50
0	0		6655
0	0		7101
0	0		755
0	0		957
0	0		2508
0	0		812
0	0		18334
0	0		544
0	0		1012
0	0		8381
0	0		26267
0	0		74322

Annexure-2

Status Report on the Submission of RTI Annual Return

S. No.	Ministry/Independent Department	Total No. of PAs	No. of PAs for whom Annual Return is filed	No. of PAs for whom Annual Return is not filed
1	Cabinet Secretariat	1	1	0
2	Comptroller & Auditor General	1	1	0
3	Department of Atomic Energy	34	34	0
4	Department of Space	1	1	0
5	Election Commission of India	1	1	0
6	HIGH COURT OF DELHI	1	1	0
7	Ministry of Agriculture	199	196	3
8	Ministry of Chemicals & Fertilizers	32	29	3
9	Ministry of Civil Aviation	11	11	0
10	Ministry of Coal	13	13	0
11	Ministry of Commerce & Industry	46	45	1
12	Ministry of Communications & Information Tech.	19	18	1
13	Ministry of Consumer Aff., Food, & Public Dist.	28	28	0
14	Ministry of Corporate Affairs	63	62	1
15	Ministry of Culture	43	43	0
16	Ministry of Defence	52	49	3
17	Ministry of Development of North Eastern Region	5	5	0
18	Ministry of Drinking Water and Sanitation	1	1	0
19	Ministry of Earth Sciences	10	9	1
20	Ministry of Environment & Forests	35	35	0
21	Ministry of External Affairs	100	100	0
22	Ministry of Finance	210	174	36
23	Ministry of Food Processing Industries	1	1	0
24	Ministry of Health & Family Welfare	123	105	18
25	Ministry of Heavy Industry & Public Enterprises	27	27	0
26	Ministry of Home Affairs	33	28	5
27	Ministry of Housing & Urban Poverty Alleviation	6	6	0
28	Ministry of Human Resource Development	161	147	14
29	Ministry of Information & Broadcasting	26	25	1
30	Ministry of Labour & Employment	45	42	3
31	Ministry of Law & Justice	13	12	1
32	Ministry of Micro, Small and Medium Enterprises	64	62	2
33	Ministry of Mines	9	9	0
34	Ministry of Minority Affairs	7	7	0
35	Ministry of New & Renewable Energy	4	3	1
36	Ministry of Panchayati Raj	1	1	0

S. No.	Ministry/Independent Department	Total No. of PAs	No.of PAs for whom Annual Return is filed	No.of PAs for whom Annual Return is not filed
37	Ministry of Parliamentary Affairs	1	1	0
38	Ministry of Personnel, Public Grievances & Pensions	11	11	0
39	Ministry of Petroleum & Natural Gas	23	19	4
40	Ministry of Power	17	17	0
41	Ministry of Railways	15	15	0
42	Ministry of Road Transport & Highways	3	1	2
43	Ministry of Rural Development	5	5	0
44	Ministry of Science & Technology	89	83	6
45	Ministry of Shipping	28	26	2
46	Ministry of Social Justice & Empowerment	23	20	3
47	Ministry of Statistics & Programme Implementation	2	0	2
48	Ministry of Steel	15	11	4
49	Ministry of Textiles	19	19	0
50	Ministry of Tourism	25	24	1
51	Ministry of Tribal Affairs	4	4	0
52	Ministry of Urban Development	21	20	1
53	Ministry of Water Resources	19	19	0
54	Ministry of Women & Child Development	7	4	3
55	Ministry of Youth Affairs & Sports	6	5	1
56	Planning Commission	1	1	0
57	President	1	1	0
58	Prime Minister's Office	1	1	0
59	UT of Andaman & Nicobar	1	1	0
60	UT of Chandigarh	76	76	0
61	UT of Dadar & Nagar Haveli	1	0	1
62	UT of Daman & Diu	1	1	0
63	UT of Delhi	200	198	2
64	UT of Lakshadweep	1	0	1
65	UT of Pondicherry	49	49	0
66	Vice-President	1	1	0
Total		2092	1965	127

Annexure-3

Ministry-wise List of Public Authorities who have not submitted Annual Return

S. No.	Ministry/Department	PAs who have not submitted AR
	-2	-3
1	Ministry of Agriculture	
1.1	Department of Agricultural Research & Education	
		Indian Institute of Agricultural Biotechnology (ICAR)
1.2	Department of Animal Husbandry, Dairying and Fisheries	
		CCBF, Suratgarh
		Reginal Fodder Station, Sriganganagar
2	Ministry of Chemicals & Fertilizers	
2.1	Department of Pharmaceuticals	
		Department of Pharmaceuticals
		National Pharmaceuticals Pricing Authority
		NIPER Kolkata
3	Ministry of Commerce & Industry	
3.1	Department of Industrial Policy & Promotion	
		Office of the Controller General of Patents, Designs and Trade Marks
4	Ministry of Communications & Information Tech.	
4.1	Department of Information Technology	
		Centre for Materials for Electronics Technology (C MET)
5	Ministry of Corporate Affairs	
		National Company Law Tribunal, Ahmedabad Bench
6	Ministry of Defence	
6.1	Department of Defence	
		Army Purchase Organisation
		Directorate General Defence Estates (DGDE)
		School of Foreign Languages
7	Ministry of Earth Sciences	
		Indian Institute of Tropical Meteorology
8	Ministry of Finance	
8.1	Department of Financial Services	
		AAIFR
		BIFR
		Central Bank of India
		Debts Recovery Tribunal, Ahmedabad II
		Department of Financial Services

	DRAT, Delhi
	DRAT, Kolkata
	DRT, Ahmedabad
	DRT, Chandigarh
	DRT, Coimbatore
	DRT, Lucknow
	DRT, Patna
	DRT-Jabalpur
	The New India Assurance Company Ltd.
8.2	Department of Revenue
	Chief Commissioner of Income Tax (CCA) , Hyderabad
	Chief Commissioner of Income Tax (CCA) , Ahmedabad
	Chief Commissioner of Income Tax (CCA) , Bhubaneswar
	Chief Commissioner of Income Tax (CCA) , Guwahati
	Chief Commissioner of Income Tax (CCA), Chennai
	Chief Commissioner, Central Excise & Service Tax, Ranchi Zone, Patna
	Customs Commissionerate, Tiruchirapalli
	Direcot General of Income Tax (Inv.) Lucknow
	Director General of Income Tax (Inv.) New Delhi
	Director General of Income Tax (Exemption) New Delhi
	Director General of Income Tax (HRD), New Delhi
	Director General of Income Tax (Intelligence)
	Director General of Income Tax (International taxation) New Delhi
	Director General of Income Tax (Inv). Patna
	Director General of Income Tax (Inv.) Bangalore
	Director General of Income Tax (Inv.) Kolkata
	Director General of Income Tax (Inv.) Mumbai
	Director General of Income Tax (Inv.), Hyderabad
	Director General of Income Tax(Inv.), Chennai
	Director General of Income Tax, NADT
	Director General of Income Tax, Vigilance
	Directorate of Housing & Welfare
9	Ministry of Health & Family Welfare
9.1	Department of AIDS Control
	Department of AIDS Control

9.2	Department of AYUSH	
		Indian Medicines Pharmaceutical Corporation Ltd.
9.3	Department of Health & Family Welfare	
		AIRPORT HEALTH ORGANISATION, CHENNAI
		ASSTT. DRUGS CONTROLLER(I), CHENNAI
		CENTRAL DRUGS STANDARD CONTROL ORGANIZATION, GHAZIABAD.
		CENTRAL FOOD LABORATORY, KOLKATA
		DR. R. M. L. HOSPITAL, NEW DELHI
		FOOD RESEARCH AND STANDARDISATION LABORATORY, GHAZIABAD
		GOVERNMENT MEDICAL STORE DEPOT, GUWAHATI
		KALAWATI SARAN CHILDRENS HOSPITAL, NEW DELHI
		National Institute of Mental Health & Neuro Sciences (NIMHANS)
		NATIONAL T. B. INSTITUTE, BANGLORE
		NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI
		PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI
		PORT HEALTH ORGANISATION, CHENNAI
		REGIONAL DRUG TESTING LABORATORY, GUWAHATI
		Regional Drugs Testing Lab
		Regional Office for Health and Family Welfare
10	Ministry of Home Affairs	
10.1	Department of Home	
		Bureau of Police Research & Development
		Directorate General Civil Defence
		Inter State Council
		National Foundation for Communal Harmony
		Zonal Council Secretariat
11	Ministry of Human Resource Development	
11.1	Department of Higher Education	
		Central Tibetan Schools Administration, Delhi
		Central University of Jharkhand
		Dr. Harisingh Gaur Vishwa Vidyalaya
		Indian Institute of Management Indore
		Indian Institute of Science, Bangalore

	National Institute of Technology, Jamshedpur
	National Institute of Technology, Kurukshetra
	National Institute of Technology, Mizoram
	National Institute of Technology, Nagaland
	National Institute of Technology, Raipur
	National Institute of Technology, Rourkela
	Rajiv Gandhi Indian Institute of Management, Shillong
	University of Allahabad
	Visva-Bharati
12	Ministry of Information & Broadcasting
	Registrar of Newspapers of India
13	Ministry of Labour & Employment
	ESIC Model Hospital Industrial Area II Chandigarh
	Office of The Welfare Commissioner, Allahabad
	Office of the Welfare Commissioner, Kolkatta
14	Ministry of Law & Justice
14.1	Department of Legal Affairs
	Branch Sectt. Chennai
15	Ministry of Micro, Small and Medium Enterprises
	Indian Institute of Entrepreneurship
	The National Institute for Entrepreneurship And Small Business Development (NIESBUD)
16	Ministry of New & Renewable Energy
	Sardar Swaran Singh National Institute of Renewable Energy
17	Ministry of Petroleum & Natural Gas
	Bongaigaon Refinery & Petrochemicals Ltd. (BRPL)
	Oil Industry Development Board (OIDB)
	Oil Industry Safety Directorate (OISD) under MOPNG
	ONGC Videsh Limited (OVL)
18	Ministry of Road Transport & Highways
	Indian Academy of Highway Engineers (IAHE)
	National Highways Authority of India (NHAI)
19	Ministry of Science & Technology
19.1	Department of Bio-Technology
	Institute of Bioresources & Sustainable Development (IBSD)
	Rajiv Gandhi Centre for Biotechnology
19.2	Department of Science & Technology
	Indian Association for the cultivation of Science

	National Agri Food Biotechnology Institute (NABI)
	Raman Research Institute
	Vigyan Prasar
20	Ministry of Shipping
	Indian Maritime University, Chennai
	Minor Ports Survey Organisation
21	Ministry of Social Justice & Empowerment
	Dr. Ambedkar Foundation
	National Commission for Scheduled Castes
	Rehabilitation Council of India
22	Ministry of Statistics & Programme Implementation
	Indian Statistical Institute
	Ministry of Statistics & Programme Implementation
23	Ministry of Steel
	Bird Group of Companies
	Ferro Scrap Nigam Limited
	Institute of Steel Development Growth (INSDAG)
	Rashtraiya Ispat Nigam Ltd.
24	Ministry of Tourism
	IHM Lucknow
25	Ministry of Urban Development
	Land and Development Office
26	Ministry of Women & Child Development
	Ministry of Women & Child Development
	National Commission for Women (NCW)
	Rashtriya Mahila Kosh
27	Ministry of Youth Affairs & Sports
	Rajiv Gandhi National Institute of Youth Development
28	UT of Dadar & Nagar Haveli
	UT of Dadar & Nagar Haveli
29	UT of Delhi
	Delhi Subordinate Services Selection Board
	Office of the Minister of Home, Health, Power, PWD, Industries and Transport.
30	UT of Lakshadweep
	UT of Lakshadweep

Annexure-4

Ministry-wise List of Public Authorities who have submitted Annual Return

S.No.	Ministry/Department	PAs who have submitted AR
	-2	-3
1	Cabinet Secretariat	
		Cabinet Secretariat
2	Comptroller & Auditor General	
		Comptroller & Auditor General
3	Department of Atomic Energy	
		Atomic Energy Education Society
		Atomic Energy Regulatory Board
		Atomic Minerals Directorate for Exploration and Research
		BARC Facilities, Kalpakkam
		Bhabha Atomic Resarch Centre (Tarapur)
		Bhabha Atomic Research Centre
		Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI)
		Board of Radiation and Isotope Technology
		Department of Atomic Energy
		Directorate of Construction, Services & Estate Management
		Directorate of Purchase and Stores
		Electronics Corporation of India Ltd.
		General Services Organisation, Kalpakkam
		Harish Chandra Research Institute
		Heavy Water Plant (Manuguru)
		Heavy Water Board (CO), HWP (Thal) and HWP (Hazira)
		Heavy Water Plant (Kota)
		Heavy Water Plant (Talcher)
		Heavy Water Plant (Tuticorin)
		Heavy Water Plant(Baroda)
		Indian Rare Earth Ltd.
		Indira Gandhi Centre for Atomic Research
		Institute for Plasma Research
		Institute of Mathematical Sciences,
		Institute of Physics (IOP)
		Nuclear Fuel Complex
		Nuclear Power Corporation of India
		Raja Ramanna Centre for Advanced Technology
		Rare Materials Project (Mysore)
		Saha Institute of Nuclear Physics

S.No.	Ministry/Department	PAs who have submitted AR
		Tata Institute of Fundamental Research
		Tata Memorial Centre
		Uranium Corporation of India Ltd.
		Variable Energy Cyclotron Centre
4	Department of Space	
		Department of Space
5	Election Commission of India	
		Election Commission of India
6	HIGH COURT OF DELHI	
		HIGH COURT OF DELHI
7	Ministry of Agriculture	
7.1	Department of Agricultural Research & Education	
		Agricultural Technology Application Research Institute, Zone I (ICAR)
		Agricultural Technology Application Research Institute, Zone II (ICAR)
		Agricultural Technology Application Research Institute, Zone III (ICAR)
		Agricultural Technology Application Research Institute, Zone IV (ICAR)
		Agricultural Technology Application Research Institute, Zone V (ICAR)
		Agricultural Technology Application Research Institute, Zone VI (ICAR)
		Agricultural Technology Application Research Institute, Zone VII (ICAR)
		Agricultural Technology Application Research Institute, Zone XI (ICAR)
		Central Agricultural University, Imphal
		Central Agroforestry Research Institute(ICAR)
		Central Arid Zone Research Institute (ICAR)
		Central Avian Research Institute (ICAR)
		Central Citrus Research Institute (ICAR)
		Central Coastal Agricultural Research Institute (ICAR)
		Central Inland Fisheries Research Institute (ICAR)
		Central Institute for Arid Horticulture (ICAR)
		Central Institute for Cotton Research (ICAR)
		Central Institute for Research on Buffaloes (ICAR)
		Central Institute for Research on Cattle (ICAR)
		Central Institute for Research on Cotton Technology (ICAR)
		Central Institute for Research on Goats (ICAR)

S.No.	Ministry/Department	PAs who have submitted AR
		Central Institute for Subtropical Horticulture (ICAR)
		Central Institute for Women in Agriculture
		Central Institute of Agricultural Engineering (ICAR)
		Central Institute of Brackishwater Aquaculture (ICAR)
		Central Institute of Fisheries Education (ICAR)
		Central Institute of Fisheries Technology (ICAR)
		Central Institute of Freshwater Aquaculture (ICAR)
		Central Institute of Post Harvest Engineering and Technology (ICAR)
		Central Institute of Temperate Horticulture (ICAR)
		Central Island Agricultural Research Institute (ICAR)
		Central Marine Fisheries Research Institute (ICAR)
		Central Plantation Crops Research Institute (ICAR)
		Central Potato Research Institute (ICAR)
		Central Research Institute for Dryland Agriculture (ICAR)
		Central Research Institute for Jute and Allied Fibre (ICAR)
		Central Sheep and Wool Research Institute (ICAR)
		Central Soil Salinity Research Institute (ICAR)
		Central Tobacco Research Institute (ICAR)
		Central Tuber Crops Research Institute (ICAR)
		Department of Agricultural Research & Education
		Directorate of Cashew Research (ICAR)
		Directorate of Coldwater Fisheries Research (ICAR)
		Directorate of Floricultural Research (ICAR)
		Directorate of Groundnut Research (ICAR)
		Directorate of Medicinal and Aromatic Plants Research (ICAR)
		Directorate of Mushroom Research (ICAR)
		Directorate of Onion and Garlic Research (ICAR)
		Directorate of Poultry Research (ICAR)
		Directorate of Rapeseed Mustard Research (ICAR)
		Directorate of Weed Science Research (ICAR)
		Directorate on Foot and Mouth Disease (ICAR)
		ICAR Research Complex for Eastern Region (ICAR)
		ICAR Research Complex for NEH Region (ICAR)
		Indian Agricultural Research Institute (ICAR)
		Indian Agricultural Statistics Research Institute (ICAR)
		Indian Council of Agricultural Research (ICAR) Hqrs.
		Indian Grassland and Fodder Research Institute (ICAR)
		Indian Institute of Farming Systems Research (ICAR)

S.No.	Ministry/Department	PAs who have submitted AR
		Indian Institute of Horticultural Research (ICAR)
		Indian Institute of Maize Research (ICAR)
		Indian Institute of Millets Research (ICAR)
		Indian Institute of Natural Resins and Gums (ICAR)
		Indian Institute of Oil Palm Research (ICAR)
		Indian Institute of Oilseeds Research (ICAR)
		Indian Institute of Pulses Research (ICAR)
		Indian Institute of Rice Research (ICAR)
		Indian Institute of Seed Science (ICAR)
		Indian Institute of Soil and Water Conservation (ICAR)
		Indian Institute of Soil Science (ICAR)
		Indian Institute of Soybean Research (ICAR)
		Indian Institute of Spices Research (ICAR)
		Indian Institute of Sugarcane Research (ICAR)
		Indian Institute of Vegetable Research (ICAR)
		Indian Institute of Water Management (ICAR)
		Indian Institute of Wheat and Barley Research (ICAR)
		Indian Veterinary Research Institute (ICAR)
		National Academy of Agricultural Research Management (ICAR)
		National Bureau of Agricultural Insect Resources (ICAR)
		National Bureau of Agriculturally Important Microorganisms (ICAR)
		National Bureau of Animal Genetic Resources (ICAR)
		National Bureau of Fish Genetic Resources (ICAR)
		National Bureau of Plant Genetic Resources (ICAR)
		National Bureau of Soil Survey and Land Use Planning (ICAR)
		National Dairy Research Institute (ICAR)
		National Institute of Abiotic Stress Management (ICAR)
		National Institute of Agricultural Economics and Policy Research (ICAR)
		National Institute of Animal Nutrition and Physiology (ICAR)
		National Institute of Biotic Stress Management (ICAR)
		National Institute of High Security Animal Diseases (ICAR)
		National Institute of Research on Jute and Allied Fibre Technology (ICAR)
		National Institute of Veterinary Epidemiology and Disease Informatics (ICAR)
		National Research Centre for Banana (ICAR)
		National Research Centre for Grapes (ICAR)

S.No.	Ministry/Department	PAs who have submitted AR
		National Research Centre for Integrated Pest Management (ICAR)
		National Research Centre for Litchi (ICAR)
		National Research Centre for Orchids (ICAR)
		National Research Centre on Camel (ICAR)
		National Research Centre on Equines (ICAR)
		National Research Centre on Integrated Farming (ICAR)
		National Research Centre on Meat (ICAR)
		National Research Centre on Mithun (ICAR)
		National Research Centre on Pig (ICAR)
		National Research Centre on Plant Biotechnology (ICAR)
		National Research Centre on Pomegranate (ICAR)
		National Research Centre on Seed Spices (ICAR)
		National Research Centre on Yak (ICAR)
		National Rice Research Institute (ICAR)
		Sugarcane Breeding Institute (ICAR)
		Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)
7.2	Department of Agriculture & Cooperation	
		All India Soil & Land Use Survey
		Central Farm Machinery Training & Testing Institute
		Central Fertiliser Quality Control & Training Institute
		Central Institute of Horticulture
		Coconut Development Board
		Commission for Agricultural Cost & Prices(CACP)
		Department of Agriculture & Cooperation
		Directorate of Arecanut and Spices Development
		Directorate of Cashewnut and Cocoa Development
		Directorate of Cotton Development
		Directorate of Economics and Statistics
		Directorate of Extension
		Directorate of Jute Development
		Directorate of Marketing And Inspection
		Directorate of Millets Development
		Directorate of Oilseeds Development
		Directorate of Plant Protection Quarantine & Storage
		Directorate of Pulses Development
		Directorate of Rice Development
		Directorate of Sugarcane Development
		Directorate of Wheat Development
		Mahalanobis National Crop Forecast Centre

S.No.	Ministry/Department	PAs who have submitted AR
		National Centre for Cold Chain Development
		National Centre of Organic Farming
		National Cooperative Development Corporation
		National Horticulture Board (NHB)
		National Institute of Agricultural Extension Mgmt. (MANAGE)
		National Institute of Agricultural Marketing (NIAM)
		National Institute of Plant Health Management
		National Rainfed Area Authority
		National Seeds Corporation Ltd.
		National Seeds Research & Training Centre (NSRTC)
		North Eastern Regional Farm Machinery Training & Testing Instt.
		Northern Region Farm Machinery Training & Testing Institute
		Protection of Plant Varieties and Farmers Rights Authority
		Small Farmers Agri Business Consortium
		Southern Region Farm Machinery Training and Testing Institute
7.3	Department of Animal Husbandry, Dairying and Fisheries	
		AQCS, Bangalore
		AQCS, Hyderabad
		AQCS, Chennai
		AQCS, Kolkatta
		AQCS, Mumbai
		AQCS, New Delhi
		CCBF Suratgarh
		CCBF, Alamadhi, Chennai
		CCBF, Andeshnagar
		CCBF, Chiplima
		CCBF, Dhamrod
		CCBF, Hesserghatta
		CCBF, Sunebeda
		Central Frozen Semen Production & Training Instt., Hesserghatta
		Central Poultry Development Organization (ER), Bhubneshwar
		Central Poultry Development Organization (NR), Chandigarh
		Central Poultry Development Organization (SR), Hesserghatta
		Central Poultry Development Organization (WR), Mumbai
		Central Poultry Performing Testing Centre, Gurgoan
		Central Sheep Breeding Farm, Hissar
		CHRS, Ahmedabad

S.No.	Ministry/Department	PAs who have submitted AR
		CHRS, Ajmer
		CHRS, Ongole
		CHRS, Rohtak
		CICEF, Bangalore
		CIFNET, Kochi
		CIFNET, Royapuram
		CIFNET, Vishakhapatnam
		Delhi Milk Scheme, New Delhi
		Department of Animal Husbandry, Dairying and Fisheries
		Fisheries Survey of India, Mumbai Base
		Fisheries Survey of India, Porbandar Base
		Fishery Survey of India, Kochi
		Fishery Survey of India, Chennai
		Fishery Survey of India, Mormugao
		Fishery Survey of India, Mumbai
		Fishery Survey of India, Port Blair
		Fishery Survey of India, Vishakhapatnam
		National Dairy Development Board
		NIAH, Baghpat
		NIFPHATT, Kochi
		NIFPHATT, Vishakhapatnam
		Regional Fodder Station, Gandhinagar
		Regional Fodder Station, Hyderabad
		Regional Fodder Station, Jammu
		Regional Fodder Station, Kalyani
		Regional Fodder Station, Chennai
		Regional Fodder Station, Hessarghatta
		Regional Fodder Station, Hissar
8	Ministry of Chemicals & Fertilizers	
8.1	Department of Chemicals & Petrochemicals	
		Brahmaputra Cracker and Polymer Limited
		Central Institute of Plastics Engineering and Technology (CIPET)
		Department of Chemicals & Petrochemicals
		Hindustan Insecticide Ltd.
		Hindustan Organic Chemicals Ltd
		Institute of Pesticide Formulation Technology
		Office of the Welfare Commissioner Bhopal Gas
8.2	Department of Fertilisers	
		Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)

S.No.	Ministry/Department	PAs who have submitted AR
		Department of Fertilisers
		FCI Aravali Gypsum and Minerals India Limited (FAGMIL)
		Fertilizer and Chemical Travencore Limited (FACT)
		Fertilizer Corporation of India Limited (FCI)
		Fertilizer Industry Co-ordination Committee (FICC)
		Hindustan Fertilizerls Corporation Limited (HFC)
		Madras Fertilizer Ltd. (MFL)
		National Fertilizer Ltd.(NFL)
		Projects And Development of India Ltd
		Rashtriya Chemicals and Fertilizers Ltd. (RCF)
8.3	Department of Pharmaceuticals	
		Bengal Chemicals & Pharmaceuticals Ltd.
		Hindustan Antibiotic Ltd.
		Indian Drugs & Pharmaceuticals Ltd.
		Karnataka Antibiotics & Pharmaceuticals Ltd.
		National Institute of Pharmaceutical Education and Research
		NIPER Ahmedabad
		NIPER, Guwahati
		NIPER, Hajipur
		NIPER, Hyderabad
		NIPER, Rae Bareli
		Rajasthan Drugs and Pharmaceuticals Ltd.
9	Ministry of Civil Aviation	
		Air India
		Airport Authority of India
		Airports Economic Regulatory Authority of India
		Bureau of Civil Aviation Security
		Commission of Railway Safety
		Director General of Civil Aviation
		Hotel Corp. Of India
		Indira Gandhi Rashtriya Uran Akademi
		Ministry of Civil Aviation
		Pawan Hans Ltd.
		Principal Account Office
10	Ministry of Coal	
		Bharat Coking Coal Limited.
		Central Coalfield Limited
		Central Mine Planning and Design Institute
		Coal Controller Organisation
		Coal India Limited

S.No.	Ministry/Department	PAs who have submitted AR
		Coal Mines Provident Fund Organisation
		Eastern Coalfields Limited
		Mahanadi Coalfields Limited
		Ministry of Coal
		NLC India Limited
		Northern Coalfield Ltd.
		South Eastern Coalfields Ltd.
		Western Coalfields Limited
11	Ministry of Commerce & Industry	
11.1	Department of Commerce	
		Agricultural and Processed Food Products Export Development Authority
		Cochin Special Economic Zone
		Coffee Board
		Department of Commerce
		Directorate General of Commercial Intelligence and Statistics
		Directorate General of Foreign Trade
		Directorate General of Supplies & Disposals
		ECGC LIMITED
		Export Inspection Council of India
		Falga Special Economic Zone
		Footwear Design and Development Institute
		Hindustan Diamond Company Pvt. Ltd.
		India Trade Promotion Organisation
		Indian Institute of Foreign Trade
		Indian Institute of Packaging
		Kandla Special Economic Zone
		MEPZ Special Economic Zone and HEOUs
		MMTC Limited
		National Centre For Trade Information (NCTI)
		Noida Special Economic Zone
		PEC Ltd.
		Rubber Board
		SEEPZ Special Economic Zone
		Spices Board
		STCL Limited
		Tea Board
		Tea Research Association
		The Marine Products Export Development Authority
		The State Trading Corporation of India Ltd.

S.No.	Ministry/Department	PAs who have submitted AR
		Tobacco Board
		UPASI Tea Research Foundation
		Vishakhapatnam Special Economic Zone
11.2	Department of Industrial Policy & Promotion	
		Central Manufacturing Technology Institute
		Central Pulp & Paper Research Institute
		Department of Industrial Policy & Promotion
		Indian Rubber Manufacturers Research Association
		National Council for Cement and Building Materials
		National Institute of Design (NID)
		National Productivity Council
		Office of Chief Controller of Accounts, Ministry of Industry
		Office of the Economic Adviser
		Office of the Salt Commissioner
		Petroleum and Explosives Safety Organisation
		Quality Council of India
		Tariff Commission
12	Ministry of Communications & Information Tech.	
12.1	Department of Information Technology	
		Centre for Development of Advanced Computing (CDAC)
		Controller of Certifying Authorities (CCA)
		Department of Information Technology
		ERNET India
		National Informatics Centre
		NIELIT
		Society for Applied Microwave Electronics Engineering and Research (SAMEER)
		Software Technology Parks of India (STPI)
		Standardization, Testing and Quality Certification (STQC)
12.2	Department of Posts	
		Department of Posts
12.3	Department of Telecommunications	
		Bharat Sanchar Nigam Limited
		C-DoT
		Department of Telecommunications
		ITI Limited
		MTNL
		Telecom Consultants of India
		Telecom Disputes Settlement & Appellate Tribunal
		Telecom Regulatory Authority of India

S.No.	Ministry/Department	PAs who have submitted AR
13	Ministry of Consumer Aff., Food, & Public Dist.	
13.1	Department of Consumer Affairs	
		Bureau of Indian Standards
		Department of Consumer Affairs
		Indian Institute of Legal Metrology
		National Consumer Disputes Redressal Commission
		National Test House
		RRSL, Ahmedabad
		RRSL, Bangalore
		RRSL, Bhubaneswar
		RRSL, Faridabad
		RRSL, Guwahati
13.2	Department of Food & Public Distribution	
		Central Railside Warehouse Company Limited
		Central Warehousing Corporation
		Department of Food & Public Distribution
		Directorate of Sugar and Vegetable Oils
		Food Corporation of India
		Hindustan Vegetable Oils Corporation
		Indian Grain Storage Management & Research Institute, Hapur
		Indian Grain Storage Management and Research Institute, Field station Ludhiana
		Indian Grain Storage Management and Research Institute, Field Station, Hyderabad
		National Sugar Institute, Kanpur
		Quality Control Cell Bhubaneswar
		Quality Control Cell, Hyderabad
		Quality Control Cell, Bangalore
		Quality Control Cell, Bhopal
		Quality Control Cell, Kolkata
		Quality Control Cell, Lucknow
		Quality Control Cell, Pune
		Storage and Research Division
14	Ministry of Corporate Affairs	
		Competition Appellate Tribunal
		Competition Commission of India
		Institute of Chartered Accountant of India
		Institute of Companies Secretaries of India
		Institute of Cost Accountants of India
		Ministry of Corporate Affairs

S.No.	Ministry/Department	PAs who have submitted AR
		National Company Law Tribunal, Bengaluru Bench
		National Company Law Tribunal, Chandigarh Bench
		National Company Law Tribunal, Chennai Bench
		National Company Law Tribunal, Guwahati Bench
		National Company Law Tribunal, Hyderabad Bench
		National Company Law Tribunal, Kolkata Bench
		National Company Law Tribunal, Mumbai Bench
		National Company Law Tribunal, Principal Bench, Delhi
		Official Liquidator Jodhpur
		Official Liquidator, Chandigarh
		Official Liquidator, Delhi
		Official Liquidator, Goa
		Official Liquidator, Gujarat
		Official Liquidator, Guwahati
		Official Liquidator, Hyderabad
		Official Liquidator, Karnataka
		Official Liquidator, Kerala
		Official Liquidator, Madhya Pradesh
		Official Liquidator, Maharashtra
		Official Liquidator, Nagpur
		Official Liquidator, Rajasthan
		Official Liquidator, Tamil Nadu
		Official Liquidator, Uttar Pradesh
		Official Liquidator, West Bengal
		Regional Director (SER), Hyderabad
		Regional Director(ER),Kolkata
		Regional Director (NER), Shillong
		Regional Director (NR), New Delhi
		Regional Director (NWR), Ahmedabad
		Regional Director (SR), Chennai
		Regional Director (WR), Mumbai
		Registrar of Companies and Official Liquidator Jammu
		Registrar of Companies and Official Liquidator, Himachal Pradesh
		Registrar of Companies and Official Liquidator, Jharkhand
		Registrar of Companies and Official Liquidator, Orissa
		Registrar of Companies and Official Liquidator, Patna
		Registrar of Companies cum Official Liquidator Chhattisgarh
		Registrar of Companies, Ahmedabad
		Registrar of Companies, Bengaluru

S.No.	Ministry/Department	PAs who have submitted AR
		Registrar of Companies, Coimbatore
		Registrar of Companies, Delhi and Haryana
		Registrar of Companies, Goa
		Registrar of Companies, Gwalior
		Registrar of Companies, Hyderabad
		Registrar of Companies, Kochi
		Registrar of Companies, Mumbai
		Registrar of Companies, Puducherry
		Registrar of Companies, Pune
		Registrar of Companies, Punjab
		Registrar of Companies, Rajasthan
		Registrar of Companies, Shillong
		Registrar of Companies, Tamil Nadu
		Registrar of Companies, UP (Kanpur)
		Registrar of Companies, West Bengal
		ROC cum OL, Uttarakhand
		Serious Fraud Investigation Office
15	Ministry of Culture	
		Allahabad Museum
		Anthropological Survey of India
		Archaeological Survey of India
		Asiatic Society
		Central Institute of Buddhist Studies.
		Central Institute of Himalayan Culture Studies, Dahung
		Central Reference Library
		Central University of Tibetan Studies (Deemed University).
		Centre for Cultural Resources and Training
		Delhi Public Library
		Eastern Zonal Cultural Centre
		Gandhi Smriti Darshan Samiti
		Indian Museum
		Indira Gandhi National Centre for the Arts
		Indira Gandhi Rashtriya Manav Sangrahalaya
		Kalakshetra Foundation
		Khuda Bakhsh Oriental Public Library
		Lalit Kala Akademi
		Maulana Abul Kalam Azad Instt. of Asian Studies.
		Ministry of Culture
		National Archives of India
		National Council of Science Museums (NCSM)

S.No.	Ministry/Department	PAs who have submitted AR
		National Culture Fund
		National Gallery of Modern Arts
		National Library
		National Museum
		National Museum Institute of History of Art Conservation and Museology Janpath New Delhi.
		National Research Laboratory for Conservation of Cultural Property.
		National School of Drama
		Nava Nalanda Mahavihara
		Nehru Memorial Museum & Library
		North Central Zone Cultural Centre Allahabad
		North East Zone Cultural Centre
		North Zone Cultural Centre, Patiala
		Raja Rammohan Roy Library Foundation.
		Rampur Raza Library
		Sahitya Akademi
		Salar Jung Museum
		Sangeet Natak Akademi
		South Central Zone Cultural Centre
		South Zone Cultural Centre
		Victoria Memorial Hall
		West Zone Cultural Centre
16	Ministry of Defence	
16.1	Department of Defence	
		Armed Forces Films & Photo Division
		Border Road Organisation
		Border Roads Development Board (BRDB)
		College of Defence Management
		Controller General of Defence Accounts (CGDA)
		Defence Services Staff College
		Department of Defence
		Director General National Cadet Corps (NCC)
		Directorate General, Armed Forces Medical Services
		Directorate of Public Relations
		Headquarters Integrated Defence Staff
		Himalayan Mountaineering Institute (HMI)
		History Division
		Indian Air Force
		Indian Army

S.No.	Ministry/Department	PAs who have submitted AR
		Indian Coast Guard
		Indian Navy
		Institute for Defence Studies and Analyses
		Jawahar Institute of Mountaineering & Winter Sports (JIM)
		Military Engineer Services
		National Defence College
		Nehru Institute of Mountaineering (NIM)
		Office of Chief Administrative Officer (CAO)
		Security Office
		Services Sports Control Board (SSCB)
		Weapons and Electronics Systems Engineering Establishment
16.2	Department of Defence Production	
		BEML Limited
		Bharat Dynamics Ltd.
		Bharat Electronics Ltd.
		Defence Exhibition Organisation
		Department of Defence Production
		Department of Defence Production Sectt.
		Directorate General of Aeronautical Quality Assurance
		Directorate General of Quality Assurance
		Directorate of Standardisation
		Dte of Planning and Coordination
		Garden Reach Shipbuilders and Engineers Limited
		Goa Shipyard Limited
		Hindustan Aeronautics Ltd.
		HSL
		Mazagon Dock Limited
		MIDHANI Limited
		Ordnance Factory Board
16.3	Department of Defence Research & Development	
		Aeronautical Development Agency
		Defence Institute of Advanced Technology
		Defence Research and Development Organization
		Department of Defence Research & Development
		Society for Integrated circuit Technology and Applied Research
16.4	Department of Ex-Servicemen Welfare	
		Department of Ex-Servicemen Welfare
17	Ministry of Development of North Eastern Region	
		Ministry of Development of North Eastern Region

S.No.	Ministry/Department	PAs who have submitted AR
		North Eastern Council (NEC)
		North Eastern Development Finance Corp. (NEDFi)
		North Eastern Handicrafts and Handlooms Development Corporation (NEHHDC)
		North Eastern Regional Agricultural Marketing Corporation (NERAMAC)
18	Ministry of Drinking Water and Sanitation	
		Ministry of Drinking Water and Sanitation
19	Ministry of Earth Sciences	
		Centre for Marine Living Resources and Ecology
		India Meteorological Department
		Indian National Centre for Ocean Information Services
		Integrated Coastal and Marine Area Management (ICMAM) Project Directorate
		Ministry of Earth Sciences
		National Centre for Antarctic and Ocean Research
		National Centre for Medium Range Weather Forecasting
		National Institute of Ocean Technology
		Pr.AO, MoES
20	Ministry of Environment & Forests	
		Andaman & Nicobar Forest Plantation Development Corporation, Port Blair
		Animal welfare Board of India, Chennai
		Botanical Survey of India, Kolkatta
		Central Pollution Control Board, Delhi
		Central Regional Office, Lucknow
		Central Zoo Authority, New Delhi
		Directorate of Forest Education, Dehradun
		Forest Survey of India, Dehradun
		Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora
		Indian Council of Forestry Research and Education, Dehradun
		Indian Institute of Forests Management, Bhopal
		Indian Plywood Industries Research and Training Institute, Bangalore
		Indira Gandhi National Forest Academy, Dehradun
		Ministry of Environment & Forests
		National Biodiversity Authority
		National Centre for Sustainable Coastal Management (NCSCM)
		National Green Tribunal

S.No.	Ministry/Department	PAs who have submitted AR
		National Museum of Natural History, New Delhi
		National Zoological Park, New Delhi
		North Eastern Regional Office, Shillong
		Northern Regional Office, Chandigarh
		Regional Office, Bhopal
		Regional Office, Bhubaneswar
		Regional Office, Chennai
		Regional Office, Dehradun
		Regional Office, Nagpur
		Regional Office, Ranchi
		Regional Office, Bangalore
		Wildlife Crime Control Bureau Head Quarter
		Wildlife Crime Control Bureau, Chennai
		Wildlife Crime Control Bureau, Kolkatta
		Wildlife Crime Control Bureau, Mumbai
		Wildlife Crime Control Bureau, New Delhi
		Wildlife Institute of India, Dehradun
		Zoological Survey of India, Kotkatta
21	Ministry of External Affairs	
		Assistant High Commission of India, Chittagong
		Assistant High Commission of India, Rajshahi
		Consulate General of India, Bali
		Consulate General of India, Birgunj
		Consulate General of India, Birmingham
		CONSULATE GENERAL OF INDIA, CAPE TOWN
		Consulate General of India, Chicago
		Consulate General of India, Durban
		Consulate General of India, Frankfurt
		Consulate General of India, Guangzhou
		Consulate General of India, Hamburg
		Consulate General of India, Herat, Afghanistan
		Consulate General of India, Ho Chi Minh City, Vietnam
		Consulate General of India, Hong Kong
		Consulate General of India, Jaffna, Sri Lanka
		Consulate General of India, Mazar e Sharif, Afghanistan
		Consulate General of India, Melbourne
		Consulate General of India, Munich
		Consulate General of India, Perth
		Consulate General of India, Phuentsholing
		Consulate General of India, San Francisco

S.No.	Ministry/Department	PAs who have submitted AR
		Consulate General of India, Shanghai
		Consulate General of India, Sydney
		Consulate General of India, Toronto
		Consulate General of India, Vancouver
		Consulate General of India, Zanzibar, Tanzania
		Embassy of India Damascus
		Embassy of India Riyadh
		Embassy of India, Abidjan
		Embassy of India, Addis Ababa
		Embassy of India, Algiers
		Embassy of India, Ankara
		Embassy of India, Baghdad
		Embassy of India, Bahrain
		Embassy of India, Baku
		Embassy of India, Bamako
		Embassy of India, Beirut
		Embassy of India, Belgrade
		Embassy of India, Berlin
		Embassy of India, Berne
		Embassy of India, Bishkek
		Embassy of India, Bogota
		Embassy of India, Bratislava
		Embassy of India, Brussels, Belgium
		Embassy of India, Bucharest
		Embassy of India, Budapest
		Embassy of India, Buenos Aires
		Embassy of India, Cairo
		Embassy of India, Caracas
		Embassy of India, Colombia
		Embassy of India, Copenhagen
		Embassy of India, Dublin
		Embassy of India, Dushanbe
		Embassy of India, Guatemala City
		Embassy of India, Hanoi
		Embassy of India, Helsinki
		Embassy of India, Kathmandu, Nepal
		Embassy of India, Luanda
		Embassy of India, Madrid, Spain
		Embassy of India, Male
		Embassy of India, Mexico City

S.No.	Ministry/Department	PAs who have submitted AR
		Embassy of India, Panama
		Embassy of India, Paramaribo
		Embassy of India, Pnom Penh
		Embassy of India, Prague
		Embassy of India, Rabat, Morocco
		Embassy of India, Rome
		Embassy of India, Saint Denis
		Embassy of India, Santiago
		Embassy of India, Sofia
		Embassy of India, Stockholm
		Embassy of India, Tel Aviv, Israel
		Embassy of India, Thimphu
		Embassy of India, Tokyo, Japan
		Embassy of India, Tunis
		Embassy of India, Ulaanbaatar, Mongolia
		Embassy of India, Vienna
		Embassy of India, Washington
		Embassy of India, Yangon, Myanmar
		Embassy of India, Yerevan
		Embassy of India, Zagreb
		High Commission of India, Abuja,
		High Commission of India, Colombo
		High Commission of India, Dar Es Salaam
		High Commission of India, Gaborone
		High Commission of India, Georgetown
		High Commission of India, London
		High Commission of India, Ottawa
		High Commission of India, Port Louis, Mauritius
		High Commission of India, Port of Spain
		High Commission of India, Pretoria, South Africa
		High Commission of India, Singapore
		High Commission of India, Suva
		Indian Council for Cultural Relations
		Indian Council of World Affairs
		Ministry of External Affairs
		Ministry of External Affairs CPV Division
		Permanent Mission of India to the UN, New York
		Permanent Mission of India, Geneva
		Representative office of India, Ramallah
22	Ministry of Finance	

S.No.	Ministry/Department	PAs who have submitted AR
22.1	Department of Disinvestment	
		Department of Disinvestment
22.2	Department of Economic Affairs	
		Department of Economic Affairs
		India Government Mint, Kolkata
		India Government Mint, Mumbai
		India Government Mint, Noida
		India Security Press, Nashik Road
		National Savings Institute (NSI)
		Securities and Exchange Board of India (SEBI), Head Office
		Securities Appellate Tribunal (SAT)
		Specified Undertaking of Unit Trust of India (SUUTI), Mumbai
		SPMCIL Security Printing Press Hyderabad
		SPMCIL Bank Note Press
		SPMCIL Corporate Office
		SPMCIL Currency Note Press Nashik
		SPMCIL India Government Mint, Hyderabad
		SPMCIL Security Paper Mill, Hoshangabad
		UTI Infrastructure Technology And Services Limited
22.3	Department of Expenditure	
		Central Pension Accounting Office
		Controller General of Accounts
		Department of Expenditure
22.4	Department of Financial Services	
		Agriculture Insurance Company of India Ltd.
		Allahabad Bank
		Andhra Bank
		Bank of Baroda
		Bank of India
		Bank of Maharashtra
		Bharatiya Mahila Bank Ltd.
		Canara Bank
		Corporation Bank
		Debts Recovery Tribunal Chandigarh II
		Dena Bank
		Department of Financial Services
		DRAT, Allahabad
		DRAT, Chennai
		DRAT, Mumbai

S.No.	Ministry/Department	PAs who have submitted AR
		DRT Cuttack
		DRT II Mumbai
		DRT III Kolkata
		DRT, Allahabad
		DRT, Aurangabad
		DRT, Bangalore
		DRT, Chennai
		DRT, Delhi
		DRT, Ernakulam
		DRT, Guwahati
		DRT, Hyderabad
		DRT, Jaipur
		DRT, Kolkata
		DRT, Madurai
		DRT, Nagpur
		DRT, Pune
		DRT, Ranchi
		DRT, Vishakhapatnam
		DRT-II Chennai
		DRT-II Delhi
		DRT-III, Chennai
		DRT-III, Delhi
		Export Import Bank of India (EXIM Bank)
		General Insurance Corporation of India
		IDBI Bank Ltd.
		IFCI Limited (IFCI)
		India Infrastructure Finance Co. Ltd. (IIFCL)
		Indian Bank
		Indian Overseas Bank
		Insurance Regulatory and Development Authority
		Life Insurance Corporation of India
		Mumbai Debts Recovery Tribunal No.I
		Mumbai Debts Recovery Tribunal No.Three
		NABARD
		National Housing Bank (NHB)
		National Insurance Company Limited
		Office of the Custodian
		Oriental Bank of Commerce
		Oriental Insurance Company Ltd.
		Pension Fund Regulatory and Development Authority

S.No.	Ministry/Department	PAs who have submitted AR
		Punjab & Sind Bank
		Punjab National Bank
		Reserve Bank of India
		Small Industries Development Bank of India (SIDBI)
		State Bank of Bikaner & Jaipur
		State Bank of Hyderabad
		State Bank of India
		State Bank of Mysore
		State Bank of Patiala
		State Bank of Travancore
		Stressed Assets Stabilization Fund (SASF)
		Syndicate Bank
		UCO Bank
		Union Bank of India
		United Bank of India
		United India Insurance Co. Ltd.
		Vijaya Bank
22.5	Department of Revenue	
		CBDT Director (ITCC)
		CBEC
		Central Revenues Control Laboratory
		Chief Commissioner (AR), CESTAT, New Delhi
		Chief Commissioner Central Excise, Cochin Zone
		Chief Commissioner of Central Excise & Customs, Pune Zone
		Chief Commissioner of Customs & Central Excise, Lucknow Zone
		Chief Commissioner of Customs & Central Excise, Nagpur Zone
		Chief Commissioner of Customs & Central Excise, Vadodara Zone
		Chief Commissioner of Customs & Central Excise, Shillong Zone
		Chief Commissioner of Customs & Central Excise, Vishakhapatnam Zone
		Chief Commissioner of Customs and Central Excise Hyderabad Zone
		Chief Commissioner of Customs and Central Excise, Bhopal Zone
		Chief Commissioner of Customs and Central Excise, Meerut Zone
		Chief Commissioner of Customs Preventive, Delhi Zone

S.No.	Ministry/Department	PAs who have submitted AR
		Chief Commissioner of Customs, Ahmedabad Zone
		Chief Commissioner of Customs, Bangalore Zone
		Chief Commissioner of Customs, Chennai Zone
		Chief Commissioner of Customs, Delhi Zone
		Chief Commissioner of Customs, Kolkata Zone
		Chief Commissioner of Customs, Mumbai-I Zone
		Chief Commissioner of Customs, Mumbai-II Zone
		Chief Commissioner of Customs, Mumbai-III Zone
		Chief Commissioner of Customs, Patna
		Chief Commissioner of Income Tax (CCA) , Jaipur
		Chief Commissioner of Income Tax (CCA) , Kochi
		Chief Commissioner of Income Tax (CCA) , Lucknow
		Chief Commissioner of Income Tax (CCA) , Nagpur
		Chief Commissioner of Income Tax (CCA) , Bhopal
		Chief Commissioner of Income Tax (CCA) , Chandigarh
		Chief Commissioner of Income Tax (CCA) , Kanpur
		Chief Commissioner of Income Tax (CCA) , Kolkata
		Chief Commissioner of Income Tax (CCA) , Patna
		Chief Commissioner of Income Tax (CCA), Bangalore
		Chief Commissioner of Income Tax (CCA), Delhi
		Chief Commissioner of Service Tax, Chennai
		Chief Commissioner of Service Tax, Kolkata Zone
		Chief Commissioner of Service Tax, Mumbai Zone
		Chief Commissioner of Service Tax, New Delhi
		Chief Commissioner, Central Excise, Ahmedabad Zone
		Chief Commissioner, Central Excise, Bangalore Zone
		Chief Commissioner, Central Excise, Bhubaneswar Zone
		Chief Commissioner, Central Excise, Chandigarh Zone
		Chief Commissioner, Central Excise, Chennai Zone
		Chief Commissioner, Central Excise, Coimbatore Zone
		Chief Commissioner, Central Excise, Delhi Zone
		Chief Commissioner, Central Excise, Jaipur Zone
		Chief Commissioner, Central Excise, Kolkata Zone
		Chief Commissioner, Central Excise, Mumbai-I Zone
		Chief Commissioner, Central Excise, Mumbai-II Zone
		Chief Commissioner, Central Excise, Mysore Zone
		Department of Revenue
		Director General of Income Tax (Inv.), Ahmedabad
		Director General of Income Tax (Admn.) New Delhi
		Director General of Income Tax (Inv.) Bhopal

S.No.	Ministry/Department	PAs who have submitted AR
		Director General of Income Tax (Inv.) Jaipur
		Director General of Income Tax (Inv.) Pune
		Director General of Income Tax (Legal and Research)
		Director general of Income Tax (Logistics)
		Director General of Income Tax (Systems) ,New Delhi
		Director General of Income Tax (Inv.) Kochi
		Director Genral of Income Tax (Inv.) Chandigarh
		Directorate of Legal Affairs
		Directorate of Logistics
		Directorate of Organisation & Personnel Management
		Directorate of Revenue Intelligence
		Directorate General NACEN
		Directorate General of Audit
		Directorate General of Central Excise Intelligence
		Directorate General of Export Promotion
		Directorate General of Inspection
		Directorate General of Publicity and Public Relations
		Directorate General of Safeguards
		Directorate General of Service Tax
		Directorate General of Systems & Data Management
		Directorate General of Valuation
		Directorate General of Vigilance
		LTU, Chennai
		LTU, Kolkata
		LTU-Bangalore
		Pr.Chief Commissioner of Income Tax (CCA), Pune
		Principal Chief Commissioner of Income Tax, Mumbai
23	Ministry of Food Processing Industries	
		Ministry of Food Processing Industries
24	Ministry of Health & Family Welfare	
24.1	Department of AYUSH	
		Central Council for Homoeopathy
		Central Council for Research in Ayurvedic Sciences (CCRAS)
		Central Council for Research in Homoeopathy (CCRH)
		Central Council for Research in Siddha
		Central Council for Research in Unani Medicine (CCRUM)
		Central Council for Research in Yoga & Naturopathy
		Central Council of Indian Medicine
		Department of AYUSH
		Homoeopathic Pharmacopoeia Laboratory

S.No.	Ministry/Department	PAs who have submitted AR
		IMPCL
		Morarji Desai Institute of Yoga.
		Morarji Deseai National Institute of Yoga
		National Institute of Ayurveda (NIA)
		National Institute of Homoeopathy
		National Institute of Naturopathy
		National Institute of Siddha
		National Institute of Unani Medicine (NIUM)
		National Medicinal Plants Board
		Pharmacopoeial Laboratory for Indian Medicine
		Rashtiya Ayurved Vidhya Peeth
24.2	Department of Health & Family Welfare	
		AIRPORT BORDER QUARANTINE, AMRITSAR
		AIRPORT HEALTH ORGANISATION, DELHI
		AIRPORT HEALTH ORGANISATION, KOLKATA
		AIRPORT HEALTH ORGANISATION, MUMBAI
		AIRPORT HEALTH ORGANISATION, TIRUCHIRAPALLI
		ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE, KOLKATAALTH
		All India Institute of Medical Sciences
		All INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABILITATION, MUMBAI
		All India Institute of Speech and Hearing
		ASSTT. DRUGS CONTROLLER(I), AHMEDABAD
		ASSTT. DRUGS CONTROLLER(I), MUMBAI
		ASSTT. DRUGS CONTROLLER(I), NEW DELHI
		ASSTT. DRUGS CONTROLLER(I), NHAVA, MUMBAI
		B. C. G. VACCINE LABORATRY, CHENNAI
		CENTRAL DRUG STANDARD CONTROL ORGANISAATION, KOLKATA
		CENTRAL DRUG STANDARD CONTROL ORGNISATION, DRUGS INSPECTORS. TRAINING SCHEME, MUMBAI
		CENTRAL DRUGS LABORATORY, KOLKATA
		CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION , CHENNAI
		CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION WEST ZONE MUMBAI
		CENTRAL DRUGS STANDARD CONTROL ORGANISATION, COCHIN.
		CENTRAL DRUGS TESTING LABORATORY, CHENNAI
		CENTRAL INSTITUTE OF PSYCHIATRY, RANCHI

S.No.	Ministry/Department	PAs who have submitted AR
		CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE, CHENGALPATTU
		CENTRAL RESEARCH INSTITUTE, KASAULI
		CGHS, Delhi
		Chintranjan National Cancer Institute.
		Dental Council of India
		Department of Health & Family Welfare
		DEPUTY DRUGS CONTROLLER (INDIA), HYDERABAD
		Directorate of General of Health Services
		Food Safety and Standard Authority of India
		GOVERNMENT MEDICAL STORE DEPOT, HYDERABAD
		GOVERNMENT MEDICAL STORE DEPOT, KARNAL
		GOVERNMENT MEDICAL STORE DEPOT, MUMBAI
		GOVERNMENT MEDICAL STORE DEPOT, NEW DELHI
		GOVT. MEDICAL STORE DEPOT, KOLKATA
		GOVT. MEDICAL STORE DEPOT, CHENNAI
		HLL Lifecare Limited
		HSCC, India Ltd.
		Indian Council of Medical Research
		Indian Nursing Council
		INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD
		International Institute of Population Sciences
		LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.
		Medical Council of India
		National Board of Examinations
		NATIONAL CENTRE FOR DISEASE CONTROL, DELHI
		National Institute of Biological
		National Institute of Health & Family Welfare
		National Institute of Tuberculosis and Respiratory Diseases
		North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences.
		OFFICE OF THE ASSTT. DRUGS CONTROLLER (I), KOLKATA
		Pasteur Institute of India
		PG Institute of Medical Education & Research, Chandigarh
		Pharmacy Council of India
		PORT HEALTH ORGANISATION, COCHIN
		PORT HEALTH ORGANISATION, KANDLA
		PORT HEALTH ORGANISATION, KOLKATA.
		PORT HEALTH ORGANISATION, MARMAGOA

S.No.	Ministry/Department	PAs who have submitted AR
		PORT HEALTH ORGANISATION, MUMBAI,
		PORT HEALTH ORGANISATION, MANDAPAM CAMP
		PORT HEALTH ORGANISATION, VISHAKHAPATNAM
		REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,GANJAM,ASKA
		REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,RAIPUR
		REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE, BANKURA
		REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, KOLKATA
		REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, THIRUVANTHAPURAM
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, AHMDABAD
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BHOPAL
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BHUBENESWAR
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, CHANDIGARH
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, CHENNAI
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, HYDERABAD
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, JAIPUR
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, LUCKNOW
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, PUNE
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHIMLA
		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SRINAGAR
		SAFDARJUNG HOSPITAL, NEW DELHI

S.No.	Ministry/Department	PAs who have submitted AR
		SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY, KOLKATA
		THE DIRECTOR, JIPMER, PUDUCHERRY.
24.3	Department of Health Research	
		Department of Health Research
25	Ministry of Heavy Industry & Public Enterprises	
25.1	Department of Heavy Industries	
		Andrew Yule and Co. Ltd.
		Automotive Research Association of India (ARAI)
		BBJ Construction Co. Ltd.
		Bharat Pumps and Compressors Ltd.
		BHEL
		Bridge and Roof Co India Ltd
		Cement Corporation of India Ltd.
		Department of Heavy Industries
		Engineering Projects (India) Ltd.
		Fluid Control Research Institute
		Heavy Engineering Corporation Ltd., Ranchi
		Hindustan Newsprint Ltd.
		Hindustan Paper Corporation Ltd.
		Hindustan Photo Films Mfg. Co. Ltd.
		Hindustan Salts Ltd.
		HMT (International) Ltd.
		HMT Ltd.
		HMT Machine Tools Ltd.
		HMT Watches Ltd.
		Hooghly Printing Co. Ltd.
		National Automotive Training and RandD Infrastructure Project
		NEPA Ltd.
		Rajasthan Electronics & Instruments Ltd.
		Richardson Cruddas Ltd.
		Sambhar Salts Ltd
		Scooters India Ltd.
25.2	Department of Public Enterprises	
		Department of Public Enterprises
26	Ministry of Home Affairs	
26.1	Department of Home	
		Assam Rifles
		Border Security Force

S.No.	Ministry/Department	PAs who have submitted AR
		Central Forensic Science Laboratory (CBI)
		Central Industrial Security Force
		Central Reserve Police Force
		Central Translation Bureau Department of Official Language, MHA
		Delhi Police
		Department of Coordination (Police Wireless)
		Department of Home
		Department of Official Language
		Directorate of Forensic Science
		Indo Tibetan Border Police
		Intelligence Bureau
		LNJP National Institute of Criminology & Forensic Science
		Narcotics Control Bureau R K Puram
		National Civil Defence College
		National Crime Record Bureau
		National Disaster Management Authority
		National Fire Service College
		National Human Rights Commission
		National Security Guard
		North Eastern Police Academy
		Office of the Custodian of Enemy Property for India
		Office of the Registrar General of India
		Repatriates Cooperative Finance and Development Bank Limited
		Sashastra Seema Bal,
		Supreme Court of India
		SVP National Police Academy,
27	Ministry of Housing & Urban Poverty Alleviation	
		Building Material and Technology Promotion Council
		Central Govt. Employees Welfare Housing Organisation
		Hindustan Prefab Ltd.
		Housing and Urban Development Corporation Ltd.
		Ministry of Housing & Urban Poverty Alleviation
		National Building Organization
28	Ministry of Human Resource Development	
28.1	Department of Higher Education	
		Aligarh Muslim University
		All India Council for Technical Education (AICTE)
		Assam University

S.No.	Ministry/Department	PAs who have submitted AR
		Auroville Foundation
		Babasaheb Bhimrao Ambedkar University, Lucknow
		Banaras Hindu University
		Board of Apprenticeship Training (BOAT) (NR) Kanpur
		Board of Apprenticeship Training (W R) Mumbai
		Board of Apprenticeship Training, Chennai
		Board of Practical Training Eastern Region Kolkata
		Central Hindi Directorate
		CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)
		Central Institute of Indian Languages (CIIL)
		Central Institute of Technology, Kokrajhar
		Central University of Bihar
		Central University of Gujarat
		CENTRAL UNIVERSITY OF HARYANA
		Central University of Himachal Pradesh
		CENTRAL UNIVERSITY OF KARNATAKA
		Central University of Kashmir
		Central University of Kerala
		Central University of Orissa
		Central University of Punjab
		Central University of Rajasthan
		Central University of Tamil Nadu
		Commission for Scientific and Technical Terminology (CSTT)
		Council of Architecture
		Department of Higher Education
		Dr. B.R. Ambedkar National Institute of Technology, Jalandhar
		EdCIL (India) Limited
		Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET) Malda West Bengal
		Guru Ghasidas Vishwavidyalaya, Bilaspur
		Hemwati Nandan Bahuguna Garhwal University
		I I M Kashipur
		I I M Raipur
		I I M Ranchi
		I I M Rohtak
		I I M Tiruchirapalli
		I I M Udaipur
		I S M University, Dhanbad
		IIT Hyderabad

S.No.	Ministry/Department	PAs who have submitted AR
		IIT, Ropar
		Indian Council of Historical Research (ICHR)
		Indian Council of Philosophical Research (ICPR),
		Indian Council of Social Science Research (ICSSR)
		Indian Institute of Management, Kolkata
		Indian Institute of Management, Kozhikode
		Indian Institute of Advanced Studies (IIAS),
		Indian Institute of Information Technology , Allahabad
		Indian Institute of Information Technology , Gwalior
		Indian Institute of Information Technology Design and Manufacturing Kancheepuram
		Indian Institute of Management (IIM), Ahmedabad
		Indian Institute of Management, Bangalore
		Indian Institute of Management, Lucknow
		Indian Institute of Science Education & Research (IISER), Pune
		Indian Institute of Science Education and Research (IISER) Bhopal
		Indian Institute of Science Education And Research (IISER) Mohali
		Indian Institute of Science Education and Research Kolkata
		Indian Institute of Science Education and Research Thiruvananthapuram
		Indian Institute of Technology (BHU), Varanasi
		Indian Institute of Technology (IIT) Patna
		Indian Institute of Technology (IIT), Bhubaneswar
		Indian Institute of Technology (IIT), Indore
		Indian Institute of Technology (IIT), Mandi
		Indian Institute of Technology (IIT), ROORKEE
		Indian Institute of Technology , Madras
		Indian Institute of Technology , Mumbai
		Indian Institute of Technology Delhi
		Indian Institute of Technology Gandhinagar
		Indian Institute of Technology Guwahati
		Indian Institute of Technology Jodhpur
		Indian Institute of Technology, Kanpur
		Indian Institute of Technology, Kharagpur
		Indira Gandhi National Open University (IGNOU)
		Indira Gandhi National Tribal University, Amarkantak
		JAMIA MILLIA ISLAMIA
		Jawaharlal Nehru University, New Delhi

S.No.	Ministry/Department	PAs who have submitted AR
		Kendriya Hindi Sansthan, Agra
		Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan
		Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya
		Malavya National Institute of Technology, Jaipur
		Manipur University
		Maulana Azad National Institute of Technology, Bhopal
		Maulana Azad National Urdu University (MANUU)
		Mizoram University
		Motilal Nehru National Institute of Technology Allahabad
		Nagaland University
		National Book Trust
		National Commission for Minority Educational Institutions,
		National Council for Promotion of Sindhi Language,
		National Council for Promotion of Urdu Language (NCPUL)
		National Council of Rural Institutes (NCRI), Hyderabad
		National Institute of Foundry and Forge Technology (NIFFT)
		National Institute of Industrial Engineering (NITIE), Mumbai
		National Institute of Technical Teachers Training and Research Chennai
		National Institute of Technical Teachers' Training and Research, Bhopal
		National Institute of Technical Teachers' Training and Research, Chandigarh
		National Institute of Technical Teachers Training and Research, Kolkata
		National Institute of Technology, Agartala
		National Institute of Technology, Arunachal Pradesh
		National Institute of Technology, Calicut
		National Institute of Technology, Delhi
		National Institute of Technology, Durgapur
		National Institute of Technology, Goa
		National Institute of Technology, Hamirpur
		National Institute of Technology, Manipur
		National Institute of Technology, Meghalaya
		National Institute of Technology, Patna
		National Institute of Technology, Puducherry
		National Institute of Technology, Sikkim
		National Institute of Technology, Silchar
		National Institute of Technology, Srinagar
		National Institute of Technology, Surthkal
		National Institute of Technology, Tiruchirappalli

S.No.	Ministry/Department	PAs who have submitted AR
		National Institute of Technology, Uttarakhand
		National Institute of Technology, Warangal
		National University of Educational Planning and Administration (NUEPA)
		North Eastern Hill University
		North Eastern Regional Institute of Science and Technology (NERIST)
		PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur
		Pondicherry University
		Rajiv Gandhi University
		Rashtriya Sanskrit Sansthan
		Rashtriya Sanskrit Vidyapeetha
		S.V. National Institute of Technology, Surat
		Sant Longowal Institute of Engineering & Technology (SLIET)
		School of Planning and Architecture
		School of Planning and Architecture (SPA), Bhopal
		School of Planning and Architecture (SPA), Vijayawada
		Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha
		Sikkim University
		Tezpur University
		The English and Foreign Languages University
		Tripura University
		University Grants Commission (UGC)
		University of Delhi
		University of Hyderabad
		Visvesvaraya National Institute of Technology, Nagpur
28.2	Department of School Education and Literacy	
		Central Board of Secondary Education
		Department of School Education and Literacy
		Directorate of Adult Education
		Kendriya Vidyalaya Sangathan
		National Bal Bhavan
		National Council for Teacher Education
		National Council of Educational Research & Training
		National Institute of Open Schooling
		Navodaya Vidyalaya Samiti
29	Ministry of Information & Broadcasting	
		Broadcast Engineering Consultants India Ltd
		Central Board of Film Certification (CBFC)

S.No.	Ministry/Department	PAs who have submitted AR
		Childrens Film Society India
		DG All India Radio
		DG, Doordarshan
		Directorate of Advertising and Visual Publicity
		Directorate of Field Publicity
		Directorate of Film Festivals
		Electronic Media Monitoring Centre
		Film and Television Institute, Pune
		Films Division
		Indian Institute of Mass Communication
		Ministry of Information & Broadcasting
		National Film Archives of India (NFAI)
		New Media Wing
		NFDC
		P A O IRLA
		Photo Division
		Pr Accounts Office
		Press Council of India
		Press Information Bureau
		Prsar Bharati Secretariat
		Publication Division
		Satyajit Ray Film and Television Institute
		Song and Drama Division
30	Ministry of Labour & Employment	
		Board of Arbitration
		Central Board for Workers Education
		Central Government Industrial Tribunal cum Labour Court Jabalpur
		Central Government Industrial Tribunal cum Labour Court, Asansol
		Central Government Industrial Tribunal cum Labour Court, Bangalore
		Central Government Industrial Tribunal cum Labour Court, Bhubneshwar
		Central Government Industrial Tribunal-cum-Labour Court, Ahmedabad
		Central Government Industrial Tribunal-cum-Labour Court, Chandigarh.I
		Central Government Industrial Tribunal-cum-Labour Court, Ernakulam, Cochin

S.No.	Ministry/Department	PAs who have submitted AR
		Central Government Industrial Tribunal-cum-Labour Court, Guwahati
		Central Government Industrial Tribunal-cum-Labour Court, Jaipur
		Central Government Industrial Tribunal-cum-Labour Court, Kanpur
		Central Government Industrial Tribunal-cum-Labour Court, Kolkata
		Central Government Industrial Tribunal-cum-Labour Court, Lucknow
		Central Government Industrial Tribunal-cum-Labour Court, Nagpur
		Central Govt. Industrial Tribunal cum Labour court, Chennai
		CGIT no. I, Dhanbad
		CGIT no. I, Mumbai
		CGIT no. I, Delhi
		CGIT no. II, Dhanbad
		CGIT no. II, Chandigarh
		CGIT no. II, Delhi
		CGIT no. I I, Mumbai
		CGIT, Hyderabad
		Directorate General Factory Advice Service and Labour Institutes
		Directorate General of Employment and Training
		Directorate General of Labour & Welfare, Head Quarter
		Directorate General of Mines Safety
		Employees Provident Fund Organisation
		Employees State Insurance Corporation
		Labour Bureau
		Ministry of Labour & Employment
		Office of The Chief Labour Commissioner (Central)
		Office of the RLC(C), Patna
		Office of the Welfare Commissioner, Ajmer
		Office of the Welfare Commissioner, Bangalore
		Office of the Welfare Commissioner, Bhubaneswar
		Office of The Welfare Commissioner, Hyderabad
		Office of the Welfare Commissioner, Jabalpur
		Office of the Welfare Commissioner, Koderma
		Office of The Welfare Commissioner, Nagpur
		V.V. Giri National Labour Institute
31	Ministry of Law & Justice	

S.No.	Ministry/Department	PAs who have submitted AR
31.1	Department of Justice	
		Department of Justice
		NATIONAL LEGAL SERVICES AUTHORITY
31.2	Department of Legal Affairs	
		Appellate Tribunal for Foreign Exchange
		Branch Sectt. Bangalore
		Branch Sectt. Mumbai
		Branch Sectt. Kolkata
		Central Agency Section,
		Department of Legal Affairs
		Law Commission of India
		Litigation (Lower Court)
		Litigation (High Court) Section
31.3	Legislative Department	
		Legislative Department
32	Ministry of Micro, Small and Medium Enterprises	
		CDGI Ferozabad
		CFTI, Agra
		CFTI, Chennai
		CIHT, Jalandhar
		Coir Board
		CTR, Ludhiana
		CTRTC, Bhubneswar
		CTRTC, KolKata
		Development Commissioner (Micro Small and Medium Enterprises)
		ESTC, Ramnagar
		FFDC, Kannauj
		HTDDTC Nagaur
		IDEMI Mumbai
		IDTR, Jamshedpur
		IGTR, Aurangabad
		Khadi & Village Industries Commission
		M S M E TESTING CENTRE NEW DELHI
		Mahatma Gandhi Institute for Rural Industrialisation (MGIRI)
		MEME DI, Gangtok
		Ministry of Micro, Small and Medium Enterprises
		MSME Development Institute Agra
		MSME Development Institute, Bangalore
		MSME Development Institute, Chennai

S.No.	Ministry/Department	PAs who have submitted AR
		MSME Development Institute, Indore
		MSME Development Institute, Karnal
		MSME Development Institute, Kolkata
		MSME Development Institute, Ludhiana
		MSME DI JAIPUR
		MSME DI Muzaffarpur
		MSME DI Solan
		MSME DI, Guwahati
		MSME DI, Haldwani
		MSME DI, Hubli
		MSME DI, Hyderabad
		MSME DI, Kanpur
		MSME DI, New Delhi
		MSME Testing Centre, Chennai
		MSME Testing Centre, Kolkata
		MSME tool room Ahmedabad
		MSME TOOL ROOM GUWAHATI
		MSME TOOL ROOM HYDERABAD CITD
		MSME Tool Room Indore
		MSMEDI, Ahmedabad
		MSMEDI, Cuttack
		MSMEDI, Patna
		MSMEDI, Thrissur
		MSMETI, Ettumanoor
		MSMETI, Thiruvalla
		National Institute of Micro Small and Medium Enterprises (NIMSME)
		PPDC, Agra
		PPDC, Meerut
		RTC, Mumbai
		SISI Agartala
		SISI, Allahabad
		SISI, Goa
		SISI, Imphal
		SISI, Jammu
		SISI, Mumbai
		SISI, Nagpur
		SISI, Raipur
		SISI, Ranchi
		The National Small Industries Corporation Ltd

S.No.	Ministry/Department	PAs who have submitted AR
33	Ministry of Mines	
		Geological Survey of India
		Hindustan Copper Ltd.
		Indian Bureau of Mines
		Jawaharlal Nehru Aluminium Research Development and Design Centre.
		Mineral Exploration Corporation Ltd.
		Ministry of Mines
		National Aluminium Company Ltd.
		National Institute of Miners Health
		National Institute of Rock Mechanics
34	Ministry of Minority Affairs	
		Central Wakf Council
		Dargah Committee, Dargah Khwaja Saheb
		Maulana Azad Education Foundation
		Ministry of Minority Affairs
		National Commission for Minorities
		National Minorities Development and Finance Corporation
		Office of the Commissioner for Linguistic Minorities
35	Ministry of New & Renewable Energy	
		Indian Renewable Energy Development Agency
		Ministry of New & Renewable Energy
		National Institute of Wind Energy
36	Ministry of Panchayati Raj	
		Ministry of Panchayati Raj
37	Ministry of Parliamentary Affairs	
		Ministry of Parliamentary Affairs
38	Ministry of Personnel, Public Grievances & Pensions	
38.1	Department of Administrative Reforms & PG	
		Department of Administrative Reforms & PG
38.2	Department of Pensions & Pensioners Welfare	
		Department of Pensions & Pensioners Welfare
38.3	Department of Personnel & Training	
		Central Administrative Tribunal
		Central Information Commission
		Central Vigilance Commission
		Department of Personnel & Training
		ISTM
		LBSNAA
		Staff Selection Commission

S.No.	Ministry/Department	PAs who have submitted AR
		Union Public Service Commission
		Central Bureau of Investigation
39	Ministry of Petroleum & Natural Gas	
		Balmer Lawrie & Co. Ltd.
		Bharat Petroleum Corporation Limited (BPCL)
		Biecco Lawrie Limited
		Centre for High Technology (CHT)
		Chennai Petroleum Corporation Limited (CPCL)
		Directorate General of Hydrocarbons
		Engineers India Limited (EIL)
		GAIL (India) Limited
		GAIL Gas Limited
		Hindustan Petroleum Corporation Limited (HPCL)
		Indian Oil Corporation Limited (IOCL)
		Mangalore Refinery and Petrochemicals Limited (MRPL)
		Ministry of Petroleum & Natural Gas
		Numaligarh Refinery Limited (NRL)
		Oil & Natural Gas Corporation Limited (ONGC)
		Oil India Limited (OIL)
		Petroleum and Natural Gas Regulatory Board (PNGRB)
		Petroleum Conservation Research Association
		Petroleum Planning & Analysis Cell (PPAC)
40	Ministry of Power	
		Appellate Tribunal for Electricity
		Bhakra Beas Management Board
		Bureau of Energy Efficiency
		Central Electricity Regulatory Commission
		Central Electricity Authority
		Central Power Research Institute
		Damodar Valley Corp.
		Ministry of Power
		National Power Training Institute
		National Thermal Power Corporation Ltd.
		NHPC Ltd.
		North Eastern Electric Power Corporation
		Power Finance Corporation Ltd.
		Power Grid Corporation of India Ltd.
		Rural Electrification Corporation Ltd.
		Sutluj Jal Vidyut Nigam(NJPC)
		THDC INDIA LIMITED

S.No.	Ministry/Department	PAs who have submitted AR
41	Ministry of Railways	
		Bharat Wagon Engineer Company Ltd
		Braithwaite and Co Ltd
		Burn Standrad Co. Ltd. (Subs BBUNL)
		Centre for Railway Information System (CRIS)
		Container Corporation of India Ltd.
		DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED
		Indian Railway Catering & Tourism Corpn .Ltd.
		Indian Railway Finance Corporation Ltd.
		IRCON International Limited
		Konkan Railway
		Ministry of Railways
		Mumbai Railway Vikas Corporation Ltd.
		Rail India Technical & Economic Services (RITES) Ltd.
		Rail Tel Corporation of India Ltd.
		Rail Vikas Nigam Ltd.
42	Ministry of Road Transport & Highways	
		Ministry of Road Transport & Highways
43	Ministry of Rural Development	
43.1	Department of Land Resources	
		Department of Land Resources
43.2	Department of Rural Development	
		CAPART
		Department of Rural Development
		National Rural Roads of Development Agency
		NIRDPR
44	Ministry of Science & Technology	
44.1	Department of Bio-Technology	
		Bharat Immunolgicals & Biologicals Corp. Ltd. (BIBCOL)
		Center of Innovative and Applied Bioprocessing Mohali
		Centre for DNA Fingerprinting and Diagnostics (CDFD)
		Department of Bio-Technology
		Indian Vaccines Corporation Limited (IVCOL)
		Institute of Life Sciences (ILS)
		Natinal Institute of Animal Biotechnolgy (NIAB)
		National Agri Food Biotechnology Institute (NABI)
		National Brain Research Centre (NBRC)
		National Centre for Cell Science (NCCS)
		National Institute of Biomedical Genomics

S.No.	Ministry/Department	PAs who have submitted AR
		National Institute of Immunology (NII)
		National Institute of Plant Genome Research (NIPGR)
		Translational Health Science and Technology Institute
44.2	Department of Science & Technology	
		Aghakar Research Institute
		Aryabhatta Research Institute of Observational Sciences
		Birbal Sahni Institute of Palaeosciences (BSIP)
		Bose Institute
		Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)
		Department of Science & Technology
		Indian Academy of Sciences
		Indian Institute of Astro Physics
		Indian Institute of Geomagnetism
		Indian National Science Academy
		Indian National Academy of Engg.
		Indian Science Congress Association
		International Advanced Research Centre for Powder Metallurgy
		Jawahar Lal Nehru Centre for Advanced Scientific Research
		National Academy of Sciences
		National Accreditation Board for Testing and Calibration Laboratories
		National Atlas & Thematic Mapping Organisation
		S.N. Bose National Centre for Basic Sciences
		Shree Chitra Triunal Institute for Medical Sciences and Technology
		Survey of India
		Technology Development Board
		Technology Information, Forecasting and Assessment Council
		Wadia Institute of Himalayan Geology
44.3	Department of Scientific & Industrial Research	
		Academy of Scientific and Innovative Research
		Advanced Materials and Process Research Institute (AMPRI), Bhopal
		CBRI, Roorkee
		CCMB, Hyderabad
		CDRI, Lucknow
		CECRI, Karaikudi
		CEERI, Pilani
		Central Electronics Limited
		CFTRI, Mysore

S.No.	Ministry/Department	PAs who have submitted AR
		CGCRI, Calcutta
		CIMAP, Lucknow
		CIMFR, Dhanbad
		CMERI, Durgapur
		Consultancy Development Centre
		CRRI, New Delhi
		CSIO, Chandigarh
		CSIR Central Leather Research Institute, Chennai
		CSIR Fourth Paradigm Institute
		CSIR Hqrs., New Delhi
		CSIR Human Resource Development Group
		CSIR Madras Cx, Chennai
		CSIR National Chemical Laboratory
		CSIR NIO, Goa
		CSMCRI, Bhavnagar
		Department of Scientific & Industrial Research
		IGIB, Delhi
		IHBT, Palampur
		IICB, Calcutta
		IICT, Hyderabad
		IIP, Dehradun
		IITR, Lucknow
		IMT, Chandigarh
		Indian Institute of Integrative Medicine (IIIM), Jammu
		Institute of Minerals and Materials Technology (IMMT) Bhubaneswar
		NAL, Bangalore
		National Environmental Engineering Research Institute, Nagpur
		National Institute for Interdisciplinary Science and Technology (NIIST), Thiruvananthapuram
		National Research Development Corporation
		NBRI, Lucknow
		NGRI, Hyderabad
		NISCAIR, New Delhi
		NISTADS, New Delhi
		NML, Jamshedpur
		North East Institute of Science and Technology (NEIST), Jorhat
		NPL, New Delhi
		SERC, Chennai

S.No.	Ministry/Department	PAs who have submitted AR
45	Ministry of Shipping	
		Andaman Lakshadweep Harbour Works
		Calcutta Dock Labour Board
		Central Inland Water Transport Corporation Ltd.
		Chennai Port Trust
		Cochin Port Trust
		Cochin Shipyard Ltd.
		Directorate General of Lighthouses & Lightships
		Directorate General of Shipping DG(S)
		Dredging Corporation of India Limited, Visakhapatnam
		Hooghly Dock And Port Engineers Ltd
		Inland Waterways Authority of India, Noida
		Jawaharlal Nehru (Nhava Seheva) Port Trust
		Kamarajar Port Limited
		Kandla Port Trust
		Kolkata Port Trust
		Ministry of Shipping
		Mormugao Port Trust
		Mumbai Port Trust
		New Mangalore Port Trust
		Paradip Port Trust
		Seamen Provident Fund Organisation, Mumbai
		Sethusamudram Corporation Ltd
		Shipping Corp. of India Ltd.
		Tariff Authority for Major Ports
		V.O. Chidambarnar Port Trust
		Visakhapatnam Port Trust
46	Ministry of Social Justice & Empowerment	
		Ali Yavar Jung, National Institute for the Hearing Handicapped
		Artificial Limbs Manufacturing Corporation of India
		Babu Jagjiwan Ram National Foundation
		Deendayal Upadhyay Institute for the Physically Handicapped (IPH)
		Department of Empowerment of Persons with Disabilities (Divyangjan)
		Ministry of Social Justice & Empowerment
		National Backward Classes Finance & Development Corporation
		National Commission for Backward Classes
		National Commission for Safai Karamcharis

S.No.	Ministry/Department	PAs who have submitted AR
		National Handicapped Finance and Development Corporation
		National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD)
		National Institute for Orthopaedically Handicapped
		National Institute for Social Defence
		National Institute for the Mentally Handicapped
		National Institute for the Visually Handicapped
		National Safai Karmacharis Finance and Development Corporation
		National Scheduled Castes Finance and Development Corporation
		National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability
		Office of the Chief Commissioner for Persons with Disabilities
		Swami Vivekanand National Institute of Rehabilitation Training and Research
47	Ministry of Steel	
		Biju Patnaik National Steel Institute
		Hindustan Steelworks Construction Ltd.(HSCL)
		Joint Plant Committee
		KIOCL Limited
		MECON Limited
		Ministry of Steel
		MOIL LIMITED
		MSTC Limited
		National Institute of Secondary Steel Technology (NISST)
		NMDC Ltd.
		Steel Authority of India Ltd. (SAIL)
48	Ministry of Textiles	
		British India corporation
		Central Cottage Industries Corporation of India Ltd.
		Central Silk Board
		Central Wool Development Board
		Cotton Corporation of India Ltd.
		Handicrafts and Handlooms Exports Corpn. of India
		Ministry of Textiles
		National Handloom Development Corporation Limited
		National Institute of Fashion Technology
		National Jute Board
		National Jute Manufacturing Corporation Ltd.
		National Textiles Corporation Ltd.

S.No.	Ministry/Department	PAs who have submitted AR
		Office of Development Commissioner (Handicrafts)
		Office of Development Commissioner (Handlooms)
		Office of Jute Commissioner
		Office of Textile Commissioner
		Sardar Vallabhbhai Patel Institute of Textile Management
		Textile Committee
		The Jute Croperation of India Limited
49	Ministry of Tourism	
		IHM Bangaluru
		IHM Bhopal
		IHM Bhubaneswar
		IHM Chandigarh
		IHM Chennai
		IHM Gandhinagar
		IHM Goa
		IHM Gurdaspur
		IHM Guwahati
		IHM Gwalior
		IHM Hajipur
		IHM Hyderabad
		IHM Jaipur
		IHM Mumbai
		IHM PUSA
		IHM Shillong
		IHM Shimla
		IHM Srinagar
		IHM Thiruvananthapuram
		IITTM Gwalior
		India Tourism Development Corporation (ITDC)
		Institute of Hotel Management Catering Technology and Applied Nutrition Calcutta Society
		Ministry of Tourism
		NCHMCT NOIDA
50	Ministry of Tribal Affairs	
		Ministry of Tribal Affairs
		NCST
		NSTFDC
		TRIFED
51	Ministry of Urban Development	
		DDG (Works) Directorate General

S.No.	Ministry/Department	PAs who have submitted AR
		DDG(HQ), o/o spl.DG(DR)
		DDG(HQ), o/o spl.DG(ER)
		DDG(HQ), o/o spl.DG(NR)
		DDG(HQ), o/o spl.DG(SR)
		DDG(HQ), o/o spl.DG(WR)
		Delhi Development Authority
		Delhi Metro Rail Corporation
		Delhi Urban Art Commission
		Department of Publication
		Directorate of Estates
		Directorate of Printing
		Government of India Stationery Office
		Ministry of Urban Development
		National Building Construction Corporation Limited
		National Capital Region Planning Board
		National Institute of Urban Affairs
		Principal Accounts Office
		Rajghat Samadhi Committee
		Town and Country Planning Organisation
52	Ministry of Water Resources	
		Bansagar Control Board
		Betwa River Board
		Brahmaputra Board
		Central Ground Water Board
		Central Soil & Materials Research Station
		Central Water and Power Research Station
		Central Water Commission
		Farakka Barrage Project
		Ganga Flood Control Commission
		Ministry of Water Resources
		Narmada Control Authority
		National Institute of Hydrology
		National Projects Construction Corporation Limited
		National Water Development Agency
		Pay & Accounts Office
		Sardar Sarovar Construction Advisory Committee
		Tungabhadra Board
		Upper Yamuna River Board
		WAPCOS Limited

S.No.	Ministry/Department	PAs who have submitted AR
53	Ministry of Women & Child Development	
		Central Adoption Resource Authority
		Central Social Welfare Board
		National Commission for Protection of Child Rights
		National Institute of Public Cooperation and Child Development (NIPCCD)
54	Ministry of Youth Affairs & Sports	
		Lakshmibai National Institute of Physical Education
		Ministry of Youth Affairs & Sports
		National Service Scheme
		Nehru Yuva Kendra Sangathan
		Sports Authority of India
55	Planning Commission	
		Planning Commission
56	President	
		President
57	Prime Minister's Office	
		Prime Minister's Office
58	UT of Andaman & Nicobar	
		UT of Andaman & Nicobar
59	UT of Chandigarh	
		AC (FA) Rents
		Administrator office
		Agricultural Census
		Agriculture Department
		Agriculture Marketing Board
		Animal Husbandry
		Block Development Panchayat Officer
		Central Craft Institute
		Central Treasury
		Chandigarh Child Women Development Corporation Limited
		Chandigarh College of Architecture
		Chandigarh Housing Board
		Chandigarh Industrial Tourism Development Corporation Limited
		Chandigarh S.C. B.C. and Development Corporation Limited
		Chandigarh State Consumer Disputes Redressal Commission
		Chandigarh Transport Undertaking
		Chandigarh College of Engineering Technology
		Chief Engineer

S.No.	Ministry/Department	PAs who have submitted AR
		Construction Circle
		Controller Civil Defence
		Cooperative Societies
		Department of Urban Planning (Town Planning)
		Director Health Services
		Director Public Instructions (S)
		Directorate of Ayurveda, Yoga and Naturapathy, Unani Siddha and Homeopathy
		Election Department
		Electrical Circle
		Electricity OP Circle
		Employment Exchange
		Environment Department
		Estate Office
		Excise Taxation
		Food Supplies Department
		Forest Wildlife Department
		Government Polytechnic for Women
		Govt. College of Arts
		Govt. Insitute for Mentally Retarded Children
		Govt. Medical College Hospital
		Govt. Museum Art Gallery
		Higher Education
		Home Department
		Home Guards
		Hospitality Department
		Industries Department
		Information Technology Department
		ITI
		Labour Department
		Law Prosecution Department
		Local Audit
		Municipal Corporation
		NCC
		Planning Evaluation Organization
		Police Department
		Printing Stationery Department
		Prison Department
		Public Health Department
		Public Relation Department

S.No.	Ministry/Department	PAs who have submitted AR
		Punjab Engineering College
		Red Cross Society
		Registring Licensing Authority
		Science Technology
		Social Welfare
		Sports Department
		State Legal Services Authority
		State Transport Authority
		Statistical Cell
		Sub Divisional Magistrate (East)
		Sub Divisional Magistrate (South)
		Technical Education
		Tourism Department
		Urban Planning Architecture Department
		UT of Chandigarh
		Vigilance Department
		Weights Measure
		Zila Parishad
		Zila Sainik Welfare Board
60	UT of Daman & Diu	
		UT of Daman & Diu
61	UT of Delhi	
		A and U Tibbia College and Hospital
		Acharayashree Bhikshu Government Hospital
		Acharya Narendra Dev College
		Aditi Mahavidyalaya
		Administrative Reforms Department
		Ambedkar University Delhi
		Art, Culture and Language Department
		Aruna Asaf Ali Government Hospital
		Aryabhat Institute of Technology
		Attar Sain Jain Eye and General Hospital
		Babu Jagjivan Ram Memorial Hospital
		Bhagini Nivedita College
		Bhagwan Mahavir Hospital
		Bhaskaracharya College of Applied Science
		Bhim Rao Ambedkar College
		Board of Homoeopathic System of Medicine Delhi
		Board of Technical Education
		Central Jail Tihar

S.No.	Ministry/Department	PAs who have submitted AR
		Centralised Accident and Trauma Services
		Ch Brham Prakash Government Engineering College
		Chacha Nehru Bal Chikitsalaya
		College of Art
		Commission for OBC
		Deen Dayal Upadhyay Hospital
		Deen Dayal Upadhyaya College
		Delhi Agricultural Marketing Board
		Delhi Bharatiya Chikitsa Parishad
		Delhi Cantonment Board
		Delhi Co Operative Housing Finance Corporation Limited
		Delhi Commission for Safai Karamcharis
		Delhi Commission for Women
		Delhi Consumers Cooperative Wholesale Store Limited
		Delhi Dental Council
		Delhi Electricity Regulatory Commission
		Delhi Financial Corporation
		Delhi Fire Services
		Delhi Institute of Heritage Research and Management
		Delhi Institute of Hotel Management and Catering Technology
		Delhi Institute of Pharmaceutical Sciences and Research
		Delhi Jal Board
		Delhi Khadi and Village Industries Board
		Delhi Labour Welfare Board
		Delhi Legislative Assembly Secretariat
		Delhi Minorities Commission
		Delhi Nursing Council
		Delhi Pharmacy Council
		Delhi Pollution Control Committee
		Delhi Sanskrit Academy
		Delhi SC ST OBC Minority Handicapped Finance and Dev Corp
		Delhi State AIDS Control Society
		Delhi State Civil Supplies Corporation Limited
		Delhi State Consumer Disputes Redressal Commission
		Delhi State Haj Committee
		Delhi State Industrial and Infrastructure Development Corporation Limited
		Delhi State Legal Services Authority
		Delhi Technological University

S.No.	Ministry/Department	PAs who have submitted AR
		Delhi Tourism and Transporation Development Corporation Limited
		Delhi Transco Limited
		Delhi Transport Corporation
		Delhi Wakf Board
		Department for the Welfare of SC, ST, OBC and Minorities
		Department of Archaeology
		Department of Delhi Archives
		Department of Environment
		Department of Food Safety
		Department of Forest and Wild Life
		Department of Industries
		Department of Law, Justice and Legislative Affairs
		Department of Power
		Department of Social Welfare GNCT of Delhi
		Department of Trade and Taxes
		Department of Training and Technical Education
		Department of Urban Development
		Department of Women and Child Development
		Development Department
		Directorate General of Home Guards GNCTD
		Directorate of Agricultural Marketing
		Directorate of Audit
		Directorate of Education
		Directorate of Employment
		Directorate of Family Welfare
		Directorate of Gurudwara Election
		Directorate of Health Services Head Quarter
		Directorate of Higher Education
		Directorate of Indian System of Medicine and Homoeopathy
		Directorate of Information and Publicity
		Directorate of Prohibition
		Directorate of Prosecution Delhi
		Directorate of Small Savings and Lotteries
		Directorate of Training UTCS
		Directorate of Vigilance and Anti Corruption
		Dr Goswami Giridhari Lal Shastri Prachya Vidya Pratishthan
		Dr. B.R. Sur Homoeopathic Medical College and Hospital
		Dr. Baba Saheb Ambedkar Hospital
		Dr. Hedgewar Arogya Sansthan

S.No.	Ministry/Department	PAs who have submitted AR
		Dr. N.C. Joshi Memorial Hospital
		Drug Control Department
		Dte. of Economics and Statistics
		East Delhi Municipal Corporation Engineering Deptt
		East Delhi Municipal Corporation HQ
		East Delhi Municipal Corporation Shahdara North Zone
		East Delhi Municipal Corporation Shahdara South Zone
		Excise Entertainment and Luxury Tax
		Finance Department
		Food Supply and Consumers Affairs
		G.B. Pant Hospital
		General Administration Department
		Guru Gobind Singh Government Hospital
		Guru Gobind Singh Indraprastha University
		Guru Nanak Eye Centre
		Guru Teg Bahadur Hospital
		Health and Family Welfare Department
		Hindi Academy Delhi
		Home Department GNCTD
		Human Rights Committee for Arrestees Delhi
		Indira Gandhi Institute of Physical Education and Sports Sciences
		Information and Technology Department
		Institute of Human Behaviour and Allied Sciences
		Irrigation and Flood Control Department
		Jag Pravesh Chandra Hospital
		Keshav Mahavidyalaya
		Labour Department Delhi
		Lal Bahadur Shastri Hospital
		Land and Building Department
		Lok Nayak Hospital
		Lt. Governors Secretariat
		Maharaja Agrasen College Delhi
		Maharishi Valmiki Hospital
		Maharshi Valmiki College of Education
		Mahatma Gandhi Institute for Combating Climate Change
		Maithili Bhojpui Academy Delhi
		Maulana Azad Institute of Dental Sciences
		Maulana Azad Medical College
		National Law University, Delhi

S.No.	Ministry/Department	PAs who have submitted AR
		NCC Department
		Nehru Homoeopathic Medical College and Hospital
		Netaji Subhas Institute of Technology
		New Delhi Municipal Council
		North Delhi Municipal Corporation City Zone
		North Delhi Municipal Corporation Civil Line Zone
		North Delhi Municipal Corporation Engineering Deptt
		North Delhi Municipal Corporation HQ
		North Delhi Municipal Corporation Karol Bagh Zone
		North Delhi Municipal Corporation Narela Zone
		North Delhi Municipal Corporation Rohini Zone
		North Delhi Municipal Corporation Sadar Pahar Ganj Zone
		Office of the Chief Electoral Officer
		Office of the Chief Minister Delhi
		Office of the Chief Secretary Delhi
		Office of the Deputy Chief Minister
		Office of the Deputy Commissioner Central
		Office of the Deputy Commissioner East
		Office of the Deputy Commissioner New Delhi
		Office of the Deputy Commissioner North
		Office of the Deputy Commissioner North East
		Office of the Deputy Commissioner North West
		Office of the Deputy Commissioner South
		Office of the Deputy Commissioner South West
		Office of the Deputy Commissioner West
		Office of the Lokayukta Delhi
		Office of the Minister of Food and Civil Supplies
		Office of the Minister of Transport Development GAD
		Employment and Labour
		Office of the Registrar Cooperative Societies
		Planning Department
		Principal Accoun Office
		Pt Madan Mohan Malviya Hospital
		Public Grievance Commission
		Public Works Department Delhi
		Punjabi Academy Delhi
		Rajiv Gandhi Super Speciality Hospital
		Rajya Sainik Board Delhi
		Rao Tula Ram Memorial Hospital
		Registrar Chit Fund

S.No.	Ministry/Department	PAs who have submitted AR
		Revenue Department
		Sahitya Kala Parishad
		Samajik Suvidha Sangam
		Sanjay Gandhi Memorial Hospital
		Sardar Vallabh Bhai Patel Hospital
		Satyawadi Raja Harishchandra Hospital
		Services Department
		Shaheed Rajguru College of Applied Sciences for Women
		Shaheed Sukhdev College of Business Studies
		Sindhi Academy
		South Delhi Municipal Corporation Central Zone
		South Delhi Municipal Corporation Education Department
		South Delhi Municipal Corporation Engineering Deptt
		South Delhi Municipal Corporation Finance Deptt
		South Delhi Municipal Corporation Head Quarter
		South Delhi Municipal Corporation Health Department
		South Delhi Municipal Corporation Najafgarh Zone
		South Delhi Municipal Corporation South Zone
		South Delhi Municipal Corporation West Zone
		State Council of Educational Research and Training
		State Election Commission Delhi
		Tourism Department Delhi
		Transport Department Delhi
		Urdu Academy Delhi
		Weights and Measures Department
62	UT of Pondicherry	
		Accounts and Treasuries
		Adi Dravidar Welfare Department
		Agriculture Department
		Animal Husbandry and Animal Welfare
		Art and Culture
		CHIEF SECRETARIAT, RTI RETURNS
		Civil Supplies and Consumer Affairs
		Collectorate Karaikal
		Commercial Taxes Department
		Cooperative Department
		Department of Science Technology and Environment
		Directorate of Higher and Technical Education
		Directorate of Rural Development
		DIRECTORATE OF STATIONERY AND PRINTING

S.No.	Ministry/Department	PAs who have submitted AR
		Economics and Statistics
		Elections Department
		Electricity Department
		Fire Service
		Fisheries
		Forest and Wild life
		Health and Family Welfare
		Industries and Commerce
		Information and Publicity
		Information Technology
		Judicial Department Puducherry
		L.G. Secretariat
		Labour Department
		Land and Survey Department
		Law Department, Director of Prosecution
		Legislative Assembly Secretariat
		Local Administration
		NCC Group Head Quarters Puducherry
		Office of the Regional Administrator, Yanam
		Office of the Council of Ministers
		Office of the Regional Administrator Mahe
		Office of the Resident Commissioner
		Planning and Research
		Police
		Public Works Department
		Revenue and Disaster management
		Sainik Welfare
		School Education
		Social Welfare
		State Election Commission
		Tourism Department
		Town and Country Planning Department
		Transport Department
		UT of Pondicherry
		Women and Child Development Department
63	Vice-President	
		Vice-President





CENTRAL INFORMATION COMMISSION